PILLSBURY CHAKKI FRESH ATTA

814255   11/08/1998
THE PILLSBURY COMPANY
trading as ;THE PILLSBURY COMPANY
PILLSBURY CENTRE, 200 SOUTH 6TH STREET, MINNEAPOLIS, MN 55402, UNITED STATES OF AMERICA.


Address for service in India/Agents address:
REMFRY & SAGAR
MILLENIUM PLAZA, SECTOR 27, GURGAON- 122002.

Proposed to be Used
DELHI

WHOLE WHEAT FLOUR INCLUDED IN CLASS 30.

No exclusive right over the words CHAKKI FRESH ATTA..

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..723090.
1937526 17/03/2010
M/S MRS. BECTOR'S FOOD SPECIALITIES LTD.
B-XXXIII/324, G. T. ROAD (WEST), JALANDHAR BYE PASS, LUDHIANA-141005 (PB).

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since: 01/01/2010

DELHI
FLOUR, PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY, ICE CREAM, FLAKES, SAUCES, SPICES, SALT, BAKING POWDER, BISCUITS, CONFECTIONARY OF ALL KINDS, SUGAR CONFECTIONARY, CHOCOLATES, RUSKS, HONEY.

Mark shall be used as a whole.
2064030  07/12/2010
J JOHN THANGARAJ
trading as ;J.M. FOOD PRODUCTS
VENPURA FOOD PRODUCTS, NO: 12/11-1A, MAHALAKSHMI NAGAR, KANNAMPALAYAM, COIMBATORE 641 402.
MANUFACTURER, TRADERS AND SERVICE PROVIDER
Used Since :11/04/2005
CHENNAI
MANUFACTURING AND TRADING OF ATTA, MAIDA, SOOJI, RAGI, BENGAL GRAM FLOUR, BROKEN WHEAT,
VERMICELLE AND PREPARATIONS MADE FROM CEREALS
BMK'S INDIA GATE

2266741   16/01/2012

JETHMAL BHATI
NARENDRA KUMAR BHATI,
trading as ;BALAJI MAHESH KUMAR

Shop No.1, D.No.15-8-485, Om Sri Sai Complex, Near Chetan Plastics, Feelkhana, Begum Bazar, Hyderabad-500 012 (TS).
MANUFACTURER AND MARKETER
PARTNERSHIP FIRM

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :01/01/1993

CHENNAI

SILVER LEAVES (EDIBLE), SAFFRON AND ASAFOETIDA.

subject to no exclusive right over the word INDIA GATE.
 Trade Marks Journal No: 1908 , 01/07/2019 Class 30

2523098 01/05/2013
IFTEKHAR ALAM
trading as ;M/S INSTO HEALTHCARE
50-A, GURJIT NAGAR, GARHA ROAD, JALANDHAR - (PUNJAB)
MERCHANTS

Address for service in India/Agents address:
S. HANDA & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)
Used Since :01/04/2012

DELHI
NUTRITIONAL FOOD & DIETETIC SUPPLIMENTS FOR HUMANS
2545151  07/06/2013

B. NIRMALA

trading as ;VIKAAS FOOD PRODUCTS

PLOT NO.298 AND 299, SIDCO INDUSTRIAL ESTATE, THIRUMULLAI VOYAL, CHENNAI - 600 062, TAMILNADU, INDIA.

MANUFACTURER AND MERCHANT

Address for service in India/Agents address:

P. C. N. RAGHUPATHY.

NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.

Used Since :16/02/1998

CHENNAI

SPICES, SAUCES, VINEGAR AND NOODLES

Subject to restrict the area to South India only.
2702754  21/03/2014  
ANNASAHEB BALASAHEB CHAKOTE  
trading as :GANESH BAKERY NANDANI  
OLD KOLHAPUR ROAD, GAT NO.32/33, NANDANI, TAL. SHIROL, DIST. KOLHAPUR  
MANUFACTURERS AND MERCHANTS  
AN INDIAN NATIONAL  
Used Since :01/04/1992  
MUMBAI  
BAKERY PRODUCTS  
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.  
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
2801168 01/09/2014
CHANAKYA BAKERY PRODUCTS PVT LTD.
SCO 46 2ND FLOOR SECTOR 20 C, CHANDIGARH
MANUFACTURING & TRADING
Address for service in India/Agents address:
J. J. REGISTRATION SERVICES.
NO. 623, SECTOR 18-B, CHANDIGARH.
Used Since: 07/08/2014
DELHI
BREAD, COOKIES, BISCUITS, SWEETS, CAKES, PASTRY, CONFECTIONERY, WAFFERS, PUDDINGS, PEANUTS,
CONFECTIONERY, FLOUR AND PREPARATIONS MADE FROM CEREALS, MUSTARD, HONEY, TREACLE, YEAST,
BAKING-POWDER, BAKERY PRODUCTS, EDIBLE ARTICLES FOR HUMAN CONSUMPTION, TARTS, PRETZELS, PATTIES,
BREAD ROLLS, BAGELS
NO EXCLUSIVE RIGHTS OVER THE WORD Super.
2831721  20/10/2014
AJAZ AHMAD BHAT S/O MUHAMMAD AKBAR BHAT
trading as ;LAZZAT FOODS AND SPICES, FAISALABAD, SOPORE, DISTRICT
BARAMULLA KASHMIR
FAISALABAD, SOPORE, DISTRICT BARAMULLA KASHMIR
MANUFACTURING, MARKETING & TRADING
Address for service in India/Attorney address:
ARPIT JAIN
E-7, 2nd Floor, Vijay Nagar, Single Storey, Delhi - 110009
Used Since :13/10/2012
To be associated with:
2416010
DELHI
PULSES, SPICES,SWEETS, NAMKEENS, BISCUITS, COOKIES, , FOOD AND SNACK PRODUCTS MADE FROM CEREALS,
NUTRIES, HONEY, SALT AND SAFFRON
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.2831719.
2843957  18/11/2014
SATPAL
ASHOK KUMAR
trading as; PARVEEN TRADING COMPANY
36, JANTA MANDI NOVELTY ROAD, KARNAL, HARYANA
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
INDIAN BRAND REGISTRATION SERVICE
157/8 SHAM NAGAR KARNAL HARYANA 132001
Used Since: 01/10/2014
DELHI
RICE AND FOOD GRAINS
2879300  10/01/2015
ROHTAS GOEL
E-7, ANSAL VILLAS, VILL. SATBARI, TEHSIL MEHRAULI, DELHI, INDIA.
MANUFACTURER / MERCHANT.
INDIVIDUAL
Address for service in India/Agents address:
JAIN & PARTNERS
A-2/238, SECTOR-8, ROHINI, DELHI - 110 085.
Used Since :01/01/2015
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee, flour and preparations made from cereals, bread, pastry and confectionery, ices, honey, treacle, yeast, baking powder, salt, mustard, vinegar, sauces, (condiments), spices, ice.
2882816  14/01/2015
KESHAV KANT MITTAL
trading as ;M/S. KASHI UDYOG
8-A, MAIN MARKET, LODHI COLONY, DELHI-110003
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/01/1994
DELHI
TEA AND TEA PACKETS
2902160   13/02/2015
RAJESH KUMAR AGRAHARI
trading as ;M/S. AGRAHARI MASALA UDYOG
RAIPUR, PHULWARI, GAURIGANJ ROAD, AMETHI-227405, U.P.
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :18/05/1998

To be associated with:
2408161, 2902159
DELHI
SPICES
2911010  26/02/2015
ABET TRADELINK PVT. LTD.
trading as ABET TRADELINK PVT. LTD.
VATSAVAN CHANKYAPURI GOUSALA ROAD, RAMGARH CANTT, RAMGARH-829122, JHARKHAND
MERCHANTS & MANUFACTURERS.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/01/2015
KOLKATA
Spices, Atta, Suji, Besan and Maida included in Class 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD KitchenChef.
GOLDEN-KEY

2911716  27/02/2015
MR. PUNEET JAIN
D-5/C, STREET NO 8, JYOTI COLONY, SHAHDARA DELHI 110032
TRADING / MANUFACTURING
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
RICE
ASHISH
2913561  27/02/2015
MR. ASHISH AGGARWAL
trading as ;M/s Mohit Saunf Toys
E-1/8, Budh Vihar, Phase-I, Delhi- 110 086.
Manufacturers and Merchants
Proprietor
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/01/1999
DELHI
Saunf & Confectionery
RADHABARI

2946127  21/04/2015
RADHABARI TEA CO. PVT. LTD.
trading as ;RADHABARI TEA CO. PVT. LTD.
RADHABARI TEA ESTATE,P.O.BADLIPAR-785611,DISTT.GOLAGHAT,ASSAM
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2012

KOLKATA
TEA AND COFFEE
2949286  24/04/2015
DEEPAK KUMAR
trading as; VIJAY TRADING COMPANY
383-B KIRANA MANDI RAM NAGAR GHAZIABAD 201001 U.P
MERCHANTS/MANUFACTURERS
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since: 24/01/2015

DELHI
SPICES, SWEETS, ATTA, MAIDA, SUJI, BESAN, DALIYA, CORN FLAKES, NAMKEENS COFFEE, TEA, COCOA, SUGAR,
RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE, NOODLES & SONF, FLOUR AND PREPARATIONS MADE FROM CEREALS,
BAKERY ITEMS LIKE RUSK, BISCUITS, PANS, BREAD, PASTRY AND CONFECTIONERY, HONEY, TREACLE, YEAST,
BAKING POWDER, SALT, MUSTARD, VINEGAR
PAN-CHASKA
2970685   25/05/2015
KING REMEDIES PVT. LTD
KHODIYAR BUILDING, OPP. SURYA COMPLEX, S.T. WORKSHOP ROAD, MEHSANA - 384002, DIST, MEHSANA GUJARAT
MANUFACTURER AND MERCHANT
Used Since :21/05/2015
AHMEDABAD
INCLUDED IN CLASS 30. HARD BOILED SUGAR CANDY, TOFFEES, CHOCOLATE AND CONFECTIONARY ITEM INCLUDED IN CLASS 30.
2975534  01/06/2015
SWISS SINGAPORE INDIA PVT. LTD.
DIV. GLOBAL EXPORTS AND MARKETING, 10 CAMAC STREET, 16TH FLOOR, INDUSTRY HOUSE, KOLKATA 700 017, WEST BENGAL, INDIA
MANUFACTURERS, MERCHANTS AND DISTRIBUTORS.
A COMPANY INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956.
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
TEA, ARTIFICIAL TEA, INSTANT TEA, FLAVOURED TEA, COFFEE, ARTIFICIAL COFFEE.
3028222  10/08/2015
SH. DINDAYAL AGARWAL
trading as ;M.L. FOOD PRODUCTS
JAJODIA COMPLEX,AŁOO PATTY,M.S. ROAD,GUWAHATI,ASSAM.
MERCHANTS AND MANUFACTUERS
A PROPRIETORSHIP FIRM
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/07/2015
KOLKATA
CONFECTIONERY, RUSK, PUFF, RINGS, BHUJIA, MURMURE, POPCORN, SNACKS, BISCUIT, CHIPS AND NAMKEEN INCLUDED IN CLASS 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD POPCORN. THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER.
MODI NATURALS
MILLER

3042526    28/08/2015
MODI NATURALS LTD.
405 DEEPALI BUILDING, 92 NEHRU PLACE, NEW DELHI-110019
MANUFACTURES & MERCHANT
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT,
Address for service in India/Agents address:
AYPE TRADE MARK CO.
4279-GALI BHAIRON, NAI SARAK, NEW DELHI - 110 006.
Used Since :01/07/2015
To be associated with:
3042525
DELHI
RICE, FLOUR, PREPARATIONS MADE FROM CEREALS, VINEGAR, SAUCES, CONDIMENTS, PASTA, NOODLES, POPCORN, SPICES AND TEA.

No exclusive right over the words MODI NATURALS..
SUTTON
3052502  11/09/2015
NEELAMALAI AGRO INDUSTRIES LTD
trading as ;NEELAMALAI AGRO INDUSTRIES LTD
KATARY AND SUTTON ESTATES, KATARY POST, THE NILGIRIS - 643 213
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
P. C .N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.
Used Since :09/04/1962
CHENNAI
TEA
QASR

3116251    05/12/2015

FAUJI EXIM PRIVATE LIMITED
1688/121, SHANTI NAGAR, TRI NAGAR, DELHI-110035
MANUFACTURER AND TRADER
BODY INCORPORATE

Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92

Used Since :01/11/2015

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
FERIHA

3116252   05/12/2015
FAUJI EXIM PRIVATE LIMITED
1688/121, SHANTI NAGAR, TRI NAGAR, DELHI-110035
MANUFACTURER AND TRADER
BODY INCORPORATE

Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92

Used Since :25/11/2015

DELHI
RICE IN CLASS-30
M.A. HAMEED
trading as ;A.H. Products
# 5-6-411, Nampally, Near Dargha, Hyderabad - 500 001, Telangana State
Manufacturer and Distributor

Address for service in India/Attorney address:
MAKYAM KALPANA NAVEEN
C/O I-WIN IP SERVICES, Flat No.202, SriSivaRamakrishna Mansion, Above SBI BANK, Kamalaprasana Nagar, Allwyn Colony, Kukatpally, Hyderabad-72, Telangana,

Used Since : 16/08/2000

CHENNAI
GINGER GARLIC PASTE
associated with the registered trade mark no. 1879905.
3152842   07/01/2016
YOUSEF MOHAMMAD SHARIF AND SONS GENERAL TRADING L.L.C
trading as ;YOUSEF MOHAMMAD SHARIF AND SONS GENERAL TRADING L.L.C
LICENSE NUMBER 548685, P.B NO. 4920, DUBAI, UAE
MANUFACTURER AND MERCHANT
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639
Used Since :08/09/2014
To be associated with:
2468389

CHENNAI
BAKERY PRODUCTS INCLUDING BISCUITS BREAD CAKES PASTRY AND CONFECTIONERY CANDIES TOFFEES
CHOCOLATES TEA COFFEE AND FLOUR COCOA SUGAR TAPIOCA SAGO ICES AND CREAMS MILK POWDER SALT
VINEGAR HONEY BAKING POWDER SPICES PEPPER GINGER ELACHI CARDAMOM CHILLY MASALAS SAMBAR CURRY
POWDER CHAMMANTHI COCONUT CAKE OR POWDER MUS-TARD NUTRITIOUS FOODS PAYASAM MIX FLOUR AND
PREPARATIONS MADE FROM CEREALS CORN AND CORN FLOUR BESAN SAUCES RICE WHEAT AND ITS PRODUCTS
LIKE BEATEN-RICE PUTTU PATHIRI APPAM PODI MAIDA AND PAPAD SOOJI RAWA YEAST
subject to no exclusive right over the word MAKSOOS.
3153036    07/01/2016
SH. MASOOD UMAAR
trading as ;EXOTIQUE CONCEPTS
117, NEW RAJDHANI ENCLAVE, VIKAS MARG,DELHI-92, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since :18/12/2006
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING-POWDER, SAH, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE
FRUMON
3155887 08/01/2016
M/S GOPALJEE FOODS
Sh. Pankaj Garg
Sh. Atul Garg
Khasra No.107, Ibrahimpur Village, Delhi - 110 036.
Manufactures and Merchants
Both Indian Nationals

Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.

Proposed to be Used
DELHI
Tea, confectionary, honey, vinegar, sauces, condiments, spices.
FRUT-RAIN
3155890  08/01/2016
M/S GOPALJEE FOODS
Sh. Pankaj Garg
Sh. Atul Garg
Khasra No.107, Ibrahimpur Village, Delhi - 110 036.
Manufactures and Merchants
Both Indian Nationals

Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.

Proposed to be Used
DELHI
Tea, confectionary, honey, vinegar, sauces,condiments, spices.
KASTURIKA
3156429  11/01/2016
MR. PREM MANCHANDA.
trading as ;SUNRISE AGRO INDIA.
4043/2, NAYA BAZAR, LAHORI GATE, DELHI-110006, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2007
DELHI
FOOD PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
3177572  05/02/2016
SIDDHANT ICRCREAMS LLP
Brighton Bunglow No. 2, Unit-A, Plot No. 356, Lokhandwala, Oshiwara, Andheri (West), Mumbai, 400053
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
ABH LAW LLP
205, 2ND FLOOR, SEKSARIA CHAMBERS, NAGINDAS MASTER ROAD, FORT, MUMBAI-400023
Used Since :14/10/2014
MUMBAI
ICE CREAMS OF ALL KINDS, ICE CREAMS STICKS, CUPS, ICE CREAM POWDER, ICECREAM BASED PREPARATIONS
AND ICE
UPHAZ
3180497 09/02/2016
SURESH KUMAR
RAHUL GUPTA
DEEPAKH SARAF
SANDEEP GUPTA
trading as ;UNITED RICE MILLS
VILLAGE SIMBHALWALA TEHSIL TOHANA DISTT FATEHABAD HARYANA
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
MANCHANDA ASSOCIATES.
15/1061, (2ND FLOOR), NAIWALA, KAROL BAGH, NEW DELHI - 110 005.
Proposed to be Used
DELHI
RICE INCLUDED IN CLASS 30
ZIMSIM NAUTANKI

3182756   11/02/2016

AFP MANUFACTURING CO. PVT. LTD.,
A-112 2ND FLOOR VIKAS PURI NEW DELHI-110018
MANUFACTURERS & MERCHANTS
A COMPANY DULY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956

Address for service in India/Agents address:
LEGALESE LAW FIRM
H. NO.-285, SECTOR-14, GURGAON, HARYANA
Used Since : 10/01/2015

To be associated with:
3182755

DELHI

SNACK FOODS, NAMKEEN, FLOUR AND FLOUR PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY
Trade Marks Journal No: 1908 , 01/07/2019  Class 30

3184581  15/02/2016
S. MANJIT SINGH
trading as ;KATARIA ENTERPRISES
DHAB WASTI RAM, AMRITSAR (PUNJAB).
MERCHANTS, TRADERS AND SUPPLIERS
Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)
Used Since :01/04/2013

DELHI
RAW & STEAMED RICE, BASMATI & NGN BASMATI RICE INCLUDED IN CLASS 30 FOR SALE IN THE STATES OF PUNJAB, HIMACHAL PARDESH, HARYANA AND U.T. OF CHANDIGARH.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3188084 16/02/2016
VISHAL THAPAR
trading as ;M/S ROYAL ANCHOR FASTENERS, ADDRESS-KANGANWAL SUA ROAD, LUDHIANA, PUNJAB
H.NO. 22, GURDEV ENCLAVE, SHELLER COLONY HAIBOWAL KALAN, LUDHIANA, PUNJAB
MANUFACTURER AND TRADERS
Address for service in India/Agents address: 
RAHUL RAJPUT.
B-336, BHAIR RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
To be associated with:
3164723
DELHI
RICE
Trade Marks Journal No: 1908 , 01/07/2019 Class 30

3199442 01/03/2016
YOGESH KUMAR INANI S/O. SH. GOVERDHAN LAL INANI
trading as ;RAMG ASSOCIATES
HOTEL PADMANI, RIVER VIEW, CHITTORGARH (RAJASTHAN)
Manufacturer and merchants trading as
Single Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :14/01/2016
AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
3202430   04/03/2016

AMIT JAIN
trading as ;AMIT JAIN
HOUSE NO.9, JAIN KUTTIR, NIRMALA CHHAWNI, HARIDWAR 249401, UK
MANUFACTURING & TRADING

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92

Used Since :01/01/2009

DELHI
JALJEERA & CHAT MASALA, PANIPURI MASALA, SIKANGI MASALA, HEING CHURAN MASALA, SAMBHER MASALA,
GARAM MASALA, TEA MASALA, CHANA MASALA,CHOLAI MASALA.

no exclusive right to the use of the word “JAIN”. Mark should be used as whole.
3203740  08/03/2016

ARUN CHAND CP

trading as ; ARUN CHAND CP

NEAR RAILWAYSTATION, PADINJATTINKARA, KOTTARAKKARA (PO), KOLLAM - 691506, KERALA, INDIA

MANUFACTURER AND MERCHANTS

PROPRIETOR FORM

Address for service in India/Attorney address:

PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA

Used Since : 11/08/2003

CHENNAI

PAPPADAM, PAPAD, PAPAD CHIPS, APPALAM, MASALA PAPAD

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO KERALA.
3211615    16/03/2016
SHREE ASHOK PENDA CORNER
THOSA GALLI, NEAR OLD VEGETABLE MARKET, DHARMENDRA ROAD, RAJKOT - 360 001 GUJARAT
MANUFACTURERS, WHOLESALER AND RETAIL TRADERS
Used Since :01/02/1975
AHMEDABAD
ALL TYPE OF SWEETS AND NAMKEENS, INCLUDED IN CLASS 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.word SHREE.

Transliteration : SHREE ASHOK PENDA CORNER
SIGNUTRA

3233064  12/04/2016
SIGNUTRA INC.
2711, CENTREVILLE ROAD, SUITE 400, WILMINGTON, NEW CASTLE COUNTY DELWARE-19808, U.S.A.
MERCHANTS, MANUFACTURERS
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Proposed to be Used
DELHI
DIETARY FOOD SUPPLEMENTS, NUTRITIONAL SUPPLEMENTS, NUTRITIONAL ADDITIVES, NON-MEDICATED FOOD IN THE FORM OF BARS, TABLETS 86 POWDERS USED AS NUTRITIONAL SUPPLEMENTS, VITAMINS AND MINERAL SUPPLEMENTS, INFANTS FOOD, PROTEIN FOOD, EDIBLE ARTICLES FOR CONSUMPTION INCLUDED IN CLASS 30.
3240852    22/04/2016
SUPPLE TEK INDUSTRIES PVT. LTD.
VILLAGE-CHABBA, TARN TARAN, AMRITSAR, PUNJAB
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Used Since :01/01/2015
DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE.
RAVYA
3240890    22/04/2016
SMT. AMITA MARWAHA
KARAN MARWAHA
NITIN MARWAHA
trading as MARWAHA AGRO FOODS
KANPUR RAIPUR ROAD, PATHANKOT HIGHWAY, JALANDHAR-144012, PB
MANUFACTURERS, MERCHANTS AND TRADERS
Address for service in India/Agents address:
BOMBAY TRADE MARK CO.
NEW RAILWAY ROAD, JALANDHAR CITY, PUNJAB STATE.
Proposed to be Used
DELHI
Spices, Gram flour (Besan), Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago Artificial Coffee, Flour and preparations made from cereals, Bread, Pastry and Confectionery, Ices, Honey, Treacle, Yeast, Baking-powder, Salt, Mustard, Vinegar, Sauces(condiments) and Ice. "

INDIAN PARROT

3253803    07/05/2016

M/S KRBL LIMITED
5190, Lahori Gate, Delhi- 110 006.
Manufacturers and Merchants
( A company duly incorporated under Indian Companies Act, 1956)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Proposed to be Used
DELHI
Rice

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD INDIAN.
NOOR AL HIND
3255484  10/05/2016
P.K. OVERSEAS PVT. LTD.
4039/3, LAHORI GATE, NAYA BAZAR, DELHI - 110006
MANUFACTURERS AND TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956
Used Since :01/08/2011
DELHI
RICE
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE HIND.
3257874  12/05/2016
M/S AMIR CHAND JAGDISH KUMAR (EXPORTS) LTD.,
67/9, G.T. Road, Near Splash Water Park, Alipur, DELHI- 110 036.
Manufacturers and Merchants
( A company duly incorporated under Indian Companies Act, 1956)
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :02/05/1990
DELHI
Rice
ALL DESCRIPTIVE MATTERS APPEARING IN THE LABEL "Device of Globe".
3257876   12/05/2016
M/S AMIR CHAND JAGDISH KUMAR (EXPORTS) LTD.,
67/9, G.T. Road, Near Splash Water Park, Alipur, DELHI- 110 036.
Manufacturers and Merchants
( A company duly incorporated under Indian Companies Act, 1956)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/04/2016

DELHI
Rice.
3262449   18/05/2016
DHARAMPAL PREMCHAND LIMITED
trading as :DHARAMPAL PREMCHAND LIMITED
A-34/35 SEC-60 NOIDA -201301 U.P
MANUFACTURER, MERCHANT AND EXPORTER
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT.
Used Since :01/04/2016
To be associated with:
2345219
DELHI
HARD CANDY
*The Trade Mark shall be used as a whole with no exclusive right on the descriptive matters appearing on the label.*
V K

3267925  25/05/2016

CHHAYA DEVI
trading as ;PRABHAT ZARDA FACTORY OVERSEAS
E-37, SECTOR V I I I (8) NOIDA-201301
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
THE KOTTAY.
111/2, HARSH NAGAR, KANPUR - 208 012

Proposed to be Used
DELHI
PAPAD ,SPICES; IN ALL FORM, MAIDA, SOOJI, FLOUR AND PREPARATIONS MADE FROM CEREALS, ATTA,
BESAN,SWEETS,SATTU AND CONFECTIONARY ITEMS [INCLUDED IN CLASS-30]
3268164  25/05/2016
BECTORS FOOD SPECIALITIES LTD.
THEING ROAD, PHILLUAR -144410, PUNJAB.
MANUFACTURERS & MERCHANTS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
BISCUITS, RUSKS, BUNS, BREADS, FLOUR BASED WAFERS AND IPS CONCOCTIONS, FLOUR BASED CONFECI
LONARY AND OTHER BAKERY PRODUCTS INCLUDED IN CLASS 30.
3268165   25/05/2016
BECTORS FOOD SPECIALITIES LTD.
THEING ROAD, PHILLUAR-144410, PUNJAB.
MANUFACTURERS & MERCHANTS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
BISCUITS, RUSKS, BUNS, BREADS, FLOUR BASED WAFERS AND ITS CONCOCTIONS, FLOUR BASED CONFECTIONARY AND OTHER BAKERY PRODUCTS INCLUDED IN CLASS 30

*Mark shall be used as a whole.*
3268167  25/05/2016
BECTORS FOOD SPECIALITIES LTD.
THEING ROAD, PHILLUAR -144410, PUNJAB.
MANUFACTURERS & MERCHANTS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APARTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
To be associated with:
3268164, 3268166

DELHI
BISCUITS, RUSKS, BUNS, BREADS, FLOUR BASED WAFERS AND ITS CONCOCTIONS, FLOUR BASED CONFECTIONARY AND OTHER BAKERY PRODUCTS INCLUDED IN CLASS 30
3287971  20/06/2016
PRABHAKARAN N.V
trading as :SHIPRA'S GROUP
DOOR NO.12/485, VANIYANNUR, CHERIYAMUNDAM PANCHAYATH, IRINGAVOOR P.O, TIRUR, MALAPPURAM DISTRICT, PIN - 676 103, STATE OF KERALA, INDIA
MANUFACTURER AND MERCHANT
A PROPRIETOR FIRM
Address for service in India/Attorney address:
P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639
Used Since :10/03/2015

CHENNAI
BAKERY PRODUCTS INCLUDING BISCUITS BREAD RUSK CAKES PASTRY AND CONFECTIONERY SNACKS CANDIES TOFFEES CHOCOLATES TEA COFFEE AND FLOUR COCOA SUGAR TAPIoca SAGO ICES AND CREAMS MILK POWDER SALT VINEGAR HONEY BAKING POWDER SPICES PEPPER GINGER ELACHI CARDAMOM CHILLY MASALAS SAMBAR CURRY POWDER CHAMMANTHI COCONUT CAKE OR POWDER MUSTARD NUTRITIOUS FOODS PAYASAM MIX FLOUR AND PREPARATIONS MADE FROM CEREALS CORN AND CORN FLOUR BESAN SAUCES RICE AND PRODUCTS LIKE BEATEN-RICE PUTTU PATHIRI APPAM PODI WHEAT AND ITS PRODUCTS MAIDA AND PAPAD SOOJI RAWA YEAST.
SUNDAY
3309684  14/07/2016
LIBERTY OIL MILLS LIMITED,
AMERICAN MANSION, D WING, 16, MADAME CAMA ROAD, COLOBA, MUMBAI - 400 001.
Manufacturers and Merchants
A LTD. COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.
Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau, 73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.
Used Since: 01/07/2016
MUMBAI
Atta and Pulses; Flour and Preparations made from Cereals, Rice, Wheat, Corn and Corn Flour, Besan, Maida, Suji, Bakery products including Bread, Cakes, Biscuits, Pastry and Confectionery, Candies, Chocolates, Toffees, Honey, Yeast, Baking Powder, Salt, Spices
SUMITRA SAHU & SONS AGRO PVT. LTD.
trading as ;SUMITRA SAHU & SONS AGRO PVT. LTD.
A-39/P, INDUSTRIAL AREA BELA, P.O. MIC, MUZAFFARPUR-842005 (BIHAR)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/06/2015
KOLKATA
Atta, Suji & Maida.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION ..
LIBERTY OIL MILLS LIMITED,
AMERCHAND MANSION, D WING, 16, MADAME CAMA ROAD, COLOBA, MUMBAI - 400 001.
Manufacturers and Merchants
A LTD. COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.

Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau,73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.

Used Since: 01/07/2016

To be associated with:
3309684

MUMBAI
Atta; Flour and Preparations made from Cereals, Rice, Wheat, Corn and Corn Flour, Besan, Maida, Suji, Bakery products including Bread, Cakes, Biscuits, Pastry and Confectionery, Candies, Chocolates, Toffees, Honey, Yeast, Baking Powder, Salt, Spices
3401580   02/11/2016
ACE SYNERGY INTERNATIONAL PTE LTD (A PRIVATE LIMITED COMPANY)
31, Woodlands Close #02-04, Woodlands Horizon, Singapore 737855
Manufacturers and Merchants
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.
Proposed to be Used
CHENNAI
Biscuit product; biscuits; marshmallow; marshmallow confectionery marshmallow filled chocolates; marshmallows; puddings; ready to eat puddings; rice based snack foods; snack food products made from rice flour; snacks manufactured from cereals; confectionery of any kind that is fit for human consumption. Chocolate, Peanut, Corn based snack food, sweet & Candy, waffles, confectionery, flour -milling products.
M. SHRAVAN KUMAR
trading as: RAJ HOTELS
D.NO.50, M.G ROAD, SECUNDERABAD - 500 003 (T.S) INDIA
MANUFACTURER AND MERCHANT
SOLE PROPRIETOR
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).
Used Since: 06/02/1995

CHENNAI
COOKED FOOD PREPARATIONS MADE OF RICE WHICH INCLUDE BIRYANI (VEGETARIAN AND NON-VEGETARIAN)
NOODLES, MASALAS, FLOUR PREPARATION FROM CEREALS, BAKING POWDER, MUSTARD, VINEGAR, COCOA,
SPICES, SPICE POWDERS, BAKERY PRODUCTS, CORN PUFFS, WHEAT FLOUR, SOYA FLOUR, KHARAS, SWEETS
AND NAMKEENS
3488242  20/02/2017
M.R. GENERIC FOODS PRIVATE LIMITED
trading as ;M.R. GENERIC FOODS PRIVATE LIMITED
101, VIJAY SHREE COMPLEX, PATRAKAR NAGAR, KANKARBAGH, PATNA-800020, BIHAR
MANUFACTURER AND MERCHANTS
COMPANY
Address for service in India/Attorney address:
GLOW WELL
201,2ND FLOOR MOHINI MARKET,EXHIBITION ROAD,PATNA 800 001,BIHAR,INDIA.
Used Since :16/01/2013
KOLKATA
Agent used in Preparation of Cake and confectionery products being included in Class 30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR
SALE/CONDUCTING IN THE STATE OF BIHAR AND JHARKHAND IN INDIA.
3489659   21/02/2017
PT. AGEL LANGGENG
trading as :PT. AGEL LANGGENG
Jl. Raya Sultan Agung Km. 27, RT/RW: 002/007, Medan Satria, Kotamadya Bekasi – 17132.
Manufacturer and Merchant
A corporation organized under the laws of the Republic of Indonesia
Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009. India
Proposed to be Used
AHMEDABAD
Almond confectionery; Candy for food; Caramel [candy]; Chewing gum, not for medical purposes; Confectionery; Fondants [confectionery]; Liquorice [confectionery]; Lozenges [confectionery]; Mints for confectionery; Pastilles [confectionery]; Peanut [confectionery]; Peppermint sweets; Stick liquorice [confectionery]; Sugar confectionery; Sweetmeats [candy].
Trade Marks Journal No: 1908, 01/07/2019 Class 30

3492164 25/02/2017
CHETAN PRAKASH JAIN
trading as ;M/S CNC TEA COMPANY
30/37/1, SHOP NO. 1 VARUN PATH, MANSAROVAR, JAIPUR-302020
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHMЕ, JAIPUR - RAJASTHAN
Used Since: 15/02/2015
AHMEDABAD
TEA AND SPICES INCLUDED IN CLASS 30.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
SRIVEDA SATTVA

3494172  27/02/2017
SRI SRI AYURVEDA TRUST
trading as ;SRI SRI AYURVEDA TRUST
21ST KM KANAKAPURA ROAD, P.O. UDAYAPURA, BANGALORE (SOUTH) - 560082, KARNATAKA, INDIA.
Manufacturers, Merchants & Exporters.
A TRUST ORGANIZING AND EXISTING UNDER THE INDIAN ACT
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since :01/01/2017

CHENNAI
Organic food included in class 30, flour and preparations made from cereals including biscuits, bread, bakery products and confectionery, snacks included in class 30, honey, spices, tea and coffee.
3495209  28/02/2017
SH. AMAN AGRAWAL,
trading as ;A. A. GRIHUDYOG.
GOLA ROAD, BAZAR TAND, RAMGARH, JHARKHAND, INDIA.
MERCHANTS & MANUFACTURER
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/02/2017
KOLKATA
NAMKEEN, BHUJIA, POPCORN, PUFF, CHIPS AND KURKURE.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER..
3499725  03/03/2017
KRUTIN RAJESHBHAI MISTRY
trading as ; KC MASALA GRUH UDYOG
SUTHAR FALIA, TAD FALIA, RAJMAHEL ROAD, OPP. LAL COURT, BARODA 390001, GUJARAT, INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
SPICES.
3500656  03/03/2017
TEJA RAM DEWASI S/O SUKHARAM DEWASI
trading as ;SUNDHA MASALA UDHYOG
Old Bus Stand, Dhundhara (Rajasthan)
Manufacturers & Merchants

Address for service in India/Attorney address:
COGITO LEGAL,
112, UNIVERSITY PLAZA, NEAR VIJAY CROSS ROADS, NAVRANGPURA, AHMEDABAD-380009

Used Since :01/04/2012

AHMEDABAD
Spices.
3505499  04/03/2017
ANKIT GOYAL S/O PAWAN KUMAR GOYAL
4-C-19, JAWAHAR NAGAR, SRI GANGANAGAR-335001, RAJASTHAN
MERCHANT AND MANUFACTURER

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Used Since :04/03/2017

To be associated with:
3505497

AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle, yeast, baking-powder, salt, mustard; vinegar, sauces, spices; ice

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD "HEALTHY LIVING" APPEARING ON THE LABEL ..
MOMAI TEA

3517342  30/03/2017

SURBHI TRADING
SHOP NO. 10, PATEL CHAMBERS, ADANI PORT ROAD, MUNDRA – KUTCH, GUJARAT

partnership firm

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Proposed to be Used

AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, COFFEE SUBSTITUTES, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, SPICES
PAPANGA

3521910  07/04/2017
RAMESH CHANDRA SWAIN PROPRIETOR OF RAMANUJAN & CO.
AT-TALAPADA, PO-RAHAM, PS-TIRTOL, DIST.-JAGAT SINGH, ODISHA-754140, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2016

KOLKATA
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida, Suji, Sago, asafoetida, Besan, Badi, Papad, Spices, Bread,
Ketchup, Vermicelli, Biscuits, and Namkeen, Dalia, Salt, Cakes, Powder milk, chewing gum, Jeera, Sounf, Ilayachi, Hing,
Pepper, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk Confectionery, Ices, Sweets, Sauces, Honey, Noodles, Treacle,
Jaggery, Custard powder, Corn flour powder, Curry powder, Termic powder, Chilly powder, Baking powder, Vinegar,
Poha, Flour and preparations made from cereals and Sauces.
3530485  20/04/2017
MR. HARESHBHAI MOHANBHAI THUMAR TRADING AS JAYDEV ENTERPRISE
GANJIWADA ROAD, GONDAL - 360311
INDIVIDUAL
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Proposed to be Used
AHMEDABAD
PUFFED RICE
JAY BHAVANI GRIH UDHYOG  
PLOT NO.5 AMRUT NAGAR OPP. SHAKTI KRUPA PETROL PUMP GADHADA ROAD BOTAD-364710, GUJARAT , INDIA.  
PARTNERSHIP FIRM  
Address for service in India/Attorney address:  
RAMESH G. SABAD  
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.  

Proposed to be Used  

AHMEDABAD  

Stuffing mixes [foodstuffs], Mixed flour for food, Food mixtures consisting of cereal flakes and dried fruits, Cereal breakfast foods, Cereal based snack food, Pakoda (Cereal based snack food), Cereal based prepared snack foods, Foods produced from baked cereals, Snack foods made from cereals, Batata Vada (cereal based snack food), Snack food products made from cereals, Cereal snack foods flavoured with cheese, Cereal based foodstuffs for human consumption, Snack food products made from cereal flour, Snack food products made from cereal starch, Snack food products consisting of cereal products, Cereals for food for consumption by humans, Processed cereals for food for human consumption, Snack foods consisting principally of extruded cereals, Food preparations based on grains, Processed grains for food for human consumption.
3560382  30/05/2017
SIDDHARTH SHAH S\O PARAS SHAH
C\o M\s. Groboco Food Works, 1008, 10th Floor, ICON Business Center, Near Valentine Cinema, Surat-Dumas Road, Surat-395007
sole proprietorship
Address for service in India/Attorney address:
COGITO LEGAL,
112, UNIVERSITY PLAZA, NEAR VIJAY CROSS ROADS, NAVRANGPURA, AHMEDABAD-380009
Used Since :01/05/2017
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Ready to eat food, Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words MADE IT.
3560971  31/05/2017
KANHAIYA P. KAMLANI
H-703, PRAGATI NAGAR, NEAR OLD JAKATNAKA, PIPLOD, SURAT-395007, STATE : GUJARAT
INDIVIDUAL

Address for service in India/Attorney address:
SHAILESH I MEHTA
202, SHOPPERS PLAZA-4, 2nd FLOOR, OPP BSNL TELEPHONE EXCHANGE, ABOVE SBI BANK, C.G. ROAD, NAVRANGPURA-380009

Used Since: 15/01/2017

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
3570882  14/06/2017
JANATHA COFFEE WORKS, REPRESENTED BY ITS PROPRIETOR S.V.GRISH
Santhepet, Tiptur - 572 201, Karnataka, India
Sole Proprietary concern
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
S-3 AND S-4, 2ND FLOOR, RUKMINI PLAZA, NO. 84, D.V.G. RD., BASAVANGUDI, BANGLORE-560 004.
Used Since :05/09/2009

CHENNAI
TEA
subject to the mark should be use as represented in the trademark application within the state of Karnataka.
CHOCOLATE & ME
52/2, 9th Cross, NGEF Main Road, Mallathahalli Bangalore 560056
Partnership Firm

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463, 13 TH CROSS, 10 TH MAIN, WILSONGARDEN, BANGALORE, 560027

Proposed to be Used
CHENNAI
Chocolates, Chocolate cake, Chocolate confectionary, Chocolate pastes, Chocolate flavourings, Mousses (Chocolate -), Chocolate spreads, Cakes; Chocolate cakes, Plum-cakes

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND NO EXCLUSIVE RIGHT OVER THE CHOCOLATE SEPERATELY.
Trade Marks Journal No: 1908, 01/07/2019  Class 30

3581666  30/06/2017
GLOBAL TECHNOLOGY AND TRADE MARKS LTD. (BVI)
P. O. BOX NO. 20334, AJMAN, U.A.E.
MANUFACTURER AND MERCHANT
A PRIVATE LIMITED COMPANY

Proposed to be Used

MUMBAI
CONFECTIONERY GOODS, CHOCOLATE, CANDIES, CHURNS CANDIES, SWEETS, JAM, TOFFEES, MINTS, PASTRY, NAMKEEN, TEA, COFFEE, BISCUITS, HONEY, SPICES, CHEWING GUM, LOZENGES, SUGAR, FLOUR AND PREPARATIONS, BREAD PASTRY, YEAST, MUSTARD AND BAKING POWDER ALL BEING GOODS FALLING IN CLASS 30
3581667  30/06/2017
GLOBAL TECHNOLOGY AND TRADE MARKS LTD. (BVI)
P. O. BOX NO. 20334, AJMAN, U.A.E.
MANUFACTURER AND MERCHANT
A PRIVATE LIMITED COMPANY

Proposed to be Used

MUMBAI
CONFECTIONERY GOODS, CHOCOLATE, CANDIES, CHURN CANDIES, SWEETS, JAM, TOFFEES, MINTS, PASTRY, NAMKEEN, TEA, COFFEE, BISCUITS, HONEY, SPICES, CHEWING GUM, LOZENGES, SUGAR, FLOUR AND PREPARATIONS, BREAD PASTRY, YEAST, MUSTARD AND BAKING POWDER ALL BEING GOODS FALLING IN CLASS 30
RAVALI COTTAGE INDUSTRIES
16-35/1, Prashanth Nagar, Siddipet-502 103, Siddipet Dist. (T.S)
Partnership Firm

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P).

Used Since: 01/01/1999

To be associated with:
3583875

CHENNAI
SPICES AND MIXED SPICES.
associated with the application no. 3583875.

Transliteration: RAVALI
3589520   11/07/2017
NIRMAL AGRI PRODUCTS PRIVATE LIMITED
SIHPUR ROAD, SATHI, LAURIYA (WEST CHAMPARAN) - 845449, BIHAR, INDIA
COMPANY
Address for service in India/Attorney address:
GLOW WELL
201,2ND FLOOR MOHINI MARKET,EXHIBITION ROAD,PATNA 800 001,BIHAR,INDIA.
Used Since :28/11/2014
KOLKATA
ARWA RICE
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORDS “BRAND ARWA RICE” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL..
3589523    11/07/2017
NIRMAL AGRI PRODUCTS PRIVATE LIMITED
SIHPUR ROAD, SATHI, LAURIYA (WEST CHAMPARAN) - 845449, BIHAR, INDIA
COMPANY

Address for service in India/Attorney address:
GLOW WELL
201,2ND FLOOR MOHINI MARKET,EXHIBITION ROAD,PATNA 800 001,BIHAR,INDIA.

Proposed to be Used
KOLKATA
USNA CHAWAL (RICE)

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “BRAND USNA CHAWAL” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL..
3592143    15/07/2017
VEERAMANI BISCUIT INDUSTRIES LTD.,
6-6, Harithapuri Colony, Behind PRK Function Hall, Gurramguda (Village), Hayathnagar Mandal, Ranga Reddy Dist., – 501 510.
Body Incorporate
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO. 2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :01/01/2014

CHENNAI
Papads, popcorns, namkeens, kharas, cornpuffs and food preparations made from cereals.
associated with the registered application no. 872873 and subject to sale of product in the State of South India only.
ASHWINI PRODUCTS, REPRESENTED BY ITS PROPRIETOR S. RAJENDRA
SUBHAS ROAD, CHINTAMANI - 563 125, Karnataka, India
A SOLE PROPRIETARY CONCERN

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
S-3 AND S-4, 2ND FLOOR, RUKMINI PLAZA, NO. 84, D.V.G. RD., BASAVANGUDI, BANGLORE-560 004.
Used Since: 23/12/2005

CHENNAI

Peanuts (Roasted / Masala), Snacks, Savories, Spice Powders and Masalas for sale in South India only
subject to the mark should be use as represented in the trademark application within the state of Karnataka.
O PEDRO Goan Bar & Restaurant

3598446   24/07/2017
HUNGER INC HOSPITALITY PRIVATE LIMITED
Unit 1, Process House, Kamala City, S.B Road, Lower Parel, Mumbai - 400013
Manufacturer, Merchants & Service Provider

Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C 2/39, Safdarjung Development Area, New Delhi, 110016
Used Since :14/06/2017

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
Goan Bar & Restaurant

3598449    24/07/2017

HUNGER INC HOSPITALITY PRIVATE LIMITED
Unit 1, Process House, Kamala City, S.B Road, Lower Parel, Mumbai - 400013
Manufacturer, Merchants & Service Provider

Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C 2/39, Safdarjung Development Area, New Delhi, 110016
Used Since :14/06/2017

MUMBAI

Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
3598455    24/07/2017
HUNGER INC HOSPITALITY PRIVATE LIMITED
Unit 1, Process House, Kamala City, S.B Road, Lower Parel, Mumbai - 400013
Manufacturer, Merchants & Service Provider

Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C 2/39, Safdarjung Development Area, New Delhi, 110016

Used Since : 14/06/2017

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
ABHINANDAN PRASAD GUPTA
trading as ;ROUSHAN FOOD PRODUCTS
PANERI BANDH CHAINPUR, SAHPUR, DIST:-PALAMU-822110, JHARKHAND
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
GREAT TRADE MARK BUREAU
NEAR KUMAR TAKIES, DHANSAR, Dhanbad - 828 106, JHARKHAND.

Used Since :19/09/2015

KOLKATA
NAMKEEN, MIXTURE, BHUJIA, DALMOTE, STICK, PUFF & SNACKS. BEING INCLUDED IN CLASS – 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL DESCRIPTIVE MATTERS APPEARING ON THE LABEL...
3610266  10/08/2017
MUSA FOODS PRIVATE LIMITED.
45/38, B. T. ROAD, SUKCHAR, SIDDESWARI, KOLKATA-700115, West Bengal, India.
BODY INCORPORATE
Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST, 3RD FLOOR (TIMES OF INDIA BLDG.), KOLKATA 700 069, WEST BENGAL, INDIA.
Used Since : 01/04/2007
To be associated with:
2973104, 3610264
KOLKATA
BISCUITS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "MARIE AND WAH " AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.
3610962   11/08/2017
PARLE AGRO PVT. LTD.
OFF WESTERN EXPRESS HIGHWAY SAHAR-CHAKALA ROAD, PARSIWADA, ANDHERI-(EAST), MUMBAI- 400099
MAHARASHTRA INDIA
MANUFACTURER, MERCHANT, TRADER AND EXPORTERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
To be associated with:
1643087, 1658968, 1679437, 1780256, 3405492

MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
3613330  16/08/2017
PARLE AGRO PVT. LTD
WESTERN EXPRESS HIGHWAY SAHAR-CHAKALA ROAD, PARSIWADA, ANDHERI-(EAST), MUMBAI- 400099
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
To be associated with:
1643087, 3610962

MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE RICE TAPIOCA AND SAGO, FLOUR AND PREPARATIONS MADE FROM CERALS BREAD PASTRIES AND CONFECTIONERY EDIBLE ICES, SUGAR, HONEY, TREACLE, YEAST BAKING- POWDER SALT MUSTARD VINEGAR SAUCES (CONDIMENTS) SPICES, ICE

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3615725  19/08/2017
SHIVAM FOOD PRODUCT
C/O PANKAJ KUMAR, GANDHI NAGAR, GABH TAL (NEAR MOT KUAN), PO - DIGHA, PS - DANAPUR, PATNA - 800012,
BIHAR, INDIA
PROPRIETOR
Address for service in India/Attorney address:
GLOW WELL
201,2ND FLOOR MOHINI MARKET,EXHIBITION ROAD,PATNA 800 001,BIHAR,INDIA.
Used Since :29/12/2012
KOLKATA
SEWAI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "SEWAI" AND ALL 
DESCRIPTIVE MATTER APPEARING ON THE LABEL..
FOR PROVIDING SERVICE/GOODS IN THE STATES OF "BIHAR & JHARKHAND" ONLY..
THALI GHARWALI

3616602    20/08/2017
UMESH CHANDRA GUPTA
82A, SAMBHUNATH PANDIT STREET, KOLKATA-700020, WEST BENGAL, INDIA.
Individual

Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH,107/1G TOLLYGUNGE ROAD,KOLKATA 700026,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
ATTA, MAIDA, SUGER, BESAN, SATOO, SUJI, CONFECTIONERIES, COFFEE, TEA, BREAD, PASTRY, BISCUITS,
CHANACHUR, NAMKIN, BHUJIA, HONEY, SALT, VINEGAR, SAUCES, SPICES, SOYA CHUNK, PAPAD & FLOUR AND
PREPARATIONS MADE FROM CEREALS, CORN FLOUR, BREAKFAST FOODS, SNACK FOODS, SWEETS, BUNS, RUSKS,
MALT AND MALT PREPARATIONS, RICE ALL BEING GOODS INCLUDED IN CLASS - 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR
SALE/CONDUCTING IN THE STATE OF WEST BENGAL IN INDIA.
3623195  29/08/2017
SUNIL INDERAINGH RAJPUT
SAI NAGAR, CHACHONDI ROAD, MOTHI UMARI, AKOLA, 444001, DIST. AKOLA, MAHARASHTRA, INDIA
SOLE PROPRIETOR OF AADI SALES.

Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.

Proposed to be Used
MUMBAI
SPICES, GARAM MASALA, CHILI POWDER, TURMERIC POWDER, CORIANDER POWDER

REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE FOR THE STATE OF MAHARASHTRA ONLY.
Trade Marks Journal No: 1908, 01/07/2019   Class 30

White Chinese Masala

3624345  31/08/2017
SKY ENTERPRISE PVT. LTD.
299/2375; Motilal Nagar No: 2; Off. M.G Road; Goregaon (West)-400104
Body incorporated
Address for service in India/Attorney address:
AGNIHOTRI & JHA ASSOCIATES
Agnihotri & Jha Associates®; A-27, Gr. Floor, Ram Kutir Bungalow, Pushtikar Society, Jogeshwari (W), Mumbai-400102

Proposed to be Used
Mumbai
Spices & Herbs and other related goods included in class 30.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3032166.
BUONA GELATO
3626573  04/09/2017
GATEAU GLACE PRIVATE LIMITED
trading as GATEAU GLACE PRIVATE LIMITED
PLOT NO 62, ROAD NO 2, KAKATIYA HILLS, MADHAPUR, HYDERABAD 500081, TELANGANA, INDIA
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
CHENNAI
PASTRIES, TEA, COFFEE, CHOCOLATES, COCOA, CAKES, BREADS, RUSKS, SAUCES, KETCHUPS, CONFECTIONERY,
CANDIES, CONDIMENTS, PREPARED DESSERTS, SANDWICHES, MACARONI, MARINADES, CORN FLAKES, MUESLI,
OAT FLAKES, PASTA, PUDDINGS, SEMOLINA, SPAGHETI, TOPIACO, TORTILLAS, FROZEN YOGURTS, SNACK FOODS,
PIZZAS, PREPARED PIZZA MEALS, BURGERS CONTAINED IN BREAD ROLLS, AROMATIC PREPARATIONS OF FOOD,
BISCUITS AND COOKIES;
GLOBAL TECHNOLOGY AND TRADE MARKS LTD. (BVI)
P. O. BOX NO. 20334, AJMAN, U.A.E. AJMAN UAE
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED UNDER THE LAWS OF BRITISH VIRGIN ISLANDS.

Proposed to be Used

MUMBAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR; HONEY, TREACLE; YEAST, BAKING POWDER; SALT; MUSTARD; VINEGAR, SAUCE [CONDIMENTS]; SPICES; ICE AND ALL OTHER ITEMS, ALL BEING GOODS INCLUDED IN CLASS 30
3636503  16/09/2017
BRITANNIA INDUSTRIES LIMITED
5/1A, HUNGERFORD STREET, KOLKATA - 700 017, WEST BENGAL, INDIA.
A company incorporated in India under the Indian Companies Act, 1913
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1, B.B. CHATTERJEE ROAD, GROUND FLOOR, KOLKATA 700 042, WEST BENGAL, INDIA.
Used Since: 12/01/2015
KOLKATA
TEA, COFFEE, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONARY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, SPICES, ICE, BISCUITS, RUSKS, CROISSANTS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3656086.
Monsoon Harvest

3645558 27/09/2017
GREEN LIGHT FOODS PRIVATE LIMITED
trading as; Green Light Foods Private Limited
1605, Trichy Road, Coimbatore-641018, Tamil Nadu, India
Green Light Foods Private Limited

Address for service in India/Attorney address:
B. RAMACHANDRAN
17/18, S.K.C.BLDGS, III FLOOR, MILL ROAD, COIMBATORE 641 001
Used Since: 09/09/2016

CHENNAI
MUESLI, GRANOLA IN A VARIETY OF FLAVOURS, TASTES, NUT BARS, GRANOLA BARS, ENERGY BARS, SNACK BARS IN A VARIETY OF FLAVOURS, TASTES. MUESLI AND GRANOLA IN A VARIETY OF FLAVOURS, TASTES. NUT BARS, GRANOLA BARS, ENERGY BARS, SNACK BARS IN A VARIETY OF FLAVOURS, TASTES. COOKIES, BISCUITS IN A VARIETY OF FLAVOURS, TASTES., BREAD, PASTRY AND CONFECTIONERY. MUSTARD, VINEGAR, SAUCES, CONDIMENTS, SPICES

EXCLUDING ATTA, MAIDA AND FLOUR PREPARATIONS MADE FROM CEREALS.
3648301   03/10/2017

VYSAKH A.R
CB 901, SALARPURIA GREENAGE, BOMMANAHALLI, HOSUR ROAD, BANGALORE-560068
MANUFACTURER AND MERCHANT
INDIVIDUAL

Proposed to be Used
CHENNAI

COFFEE, TEA, COCOA, COCOA POWDER, SUGAR, RICE, TAPIOCA, COFFEE SUBSTITUTES, FLOUR AND
PREPARATIONS MADE FROM CEREALS, INSTANT MIX POWDER, BREAD, BISCUITS, CAKES, PASTRY AND
CONFECTIONERY, NAMKEEN & SWEETS, READY TO EAT FOOD PRODUCTS, HONEY, SAUCES, SPICES, SNACKS,
EXCEPT ICE CREAMS.
NUTURE JUNIOR
3651088  06/10/2017
WANBURY LIMITED
A company incorporated under Companies Act 1956

Address for service in India/Agents address:
USH A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; ice; malt and malt based preparations; cocoa and cocoa based preparations; protein, malt based drinks and beverages

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.:905989, 905990, 905991, 905992, 905993, 3135576, 3135577.
3656086  12/10/2017
BRITANNIA INDUSTRIES LIMITED
5/1A, HUNGERFORD STREET, KOLKATA - 700 017, WEST BENGAL, INDIA.
A company incorporated in India under the Indian Companies Act, 1913
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1, B.B. CHATTERJEE ROAD, GROUND FLOOR, KOLKATA 700 042, WEST BENGAL, INDIA.
Used Since: 12/01/2015
KOLKATA
TEA, COFFEE, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONARY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, SPICES, ICE, BISCUITS, RUSKS, CROISSANTS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2010734.
3674334  10/11/2017
DARIS DANIEL
BUNGALOW NO. 33, PUSH PANJALI RESIDENCY, OPP. PURANIK CITY, GHOD BUNDER ROAD, OWALA, THANE (W) - 400 607
INDIVIDUAL
Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD, DOMBIVILI(W)-421202
Used Since :08/08/2012
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, COFFEE SUBSTITUTES, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUIT, CAKES, PASTRY AND CONFECTIONARY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, SPICES, ICE
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3676285 13/11/2017
NAYNA RAMALAL SHAH
trading as ;JALARAM GRUH UDYOG
2,MAYUR NIWAS,LAXMI ESTTE, TAGORE NAGAR, VIKHROLI (EAST), MUMBAI- 400083
MANUFACTURER AND MERCHANT
A INDIAN NATIONAL
Used Since :01/05/2017

MUMBAI
FARSAN, SOYA STICK, SOYA CHIPS NACHNI CHIPS, NACHNI STICK, SOYA SEV, MUMBAI MISSAL, MAKAI CHIPS,
NACHNI SEV, PAPAD BHEL, NACHNI CHIWDA, TOMATO STICKS SCHZWAN STICK BACKRY PRODUCTS AND ALL TYPE
OF NAMKEENS BEING GOODS INCLUDING IN CLASS 30
3677585  14/11/2017
LIBERTY OIL MILLS LIMITED
Amerchand Mansion, D Wing, 16, Madame Cama Road, Colaba, Mumbai -400039, State Of Maharashtra, India.
A Company incorporated and existing under the Companies Act, 1956.

Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau,73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.

Proposed to be Used
MUMBAI PASTA.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3466175.
BINUSHA NISSAR trading as ;SKYSAIL INTERNATIONAL  
KUNNUKARA PANCHAYATH, PARAKKADAVU BLOCK, SOUTH ADVASSERY, ERNAKULAM-683 578, KERALA, INDIA  
MANUFACTURER AND MERCHANTS  
SOLE PROPRIETOR  
**Proposed to be Used** 
**CHENNAI**  
MANUFACTURING OF FLOUR AND PREPARATION NOODLES, RICE, WHEAT PROCESSED AND CORN PROCESSED.
ANIL PUNDALIKRAO INGALE
LAHAN UMBARI, NEAR RAILWAY BRIDGE, MAIN ROAD, AKOLA, 444001, MAHARASHTRA.
SOLE PROPRIETOR OF NARMADA MAHILA GRUH UDYOJ

Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.

Used Since : 01/04/2016

MUMBAI
SPICES, CURRY SPICES, SPICE MIXES, CURRY POWDER(SPICE), CURRY SPICES MIX, CLOVE, CINNAMON (SPICE),
GINGER (SPICE), PAPRIKA (SPICE), CHILLI POWDER, CORIANDER POWDER, GROUND CORIANDER, TURMERIC
POWDER, TURMERIC FOR FOOD, GARAM MASALA.
3682798  20/11/2017
BRITANNIA INDUSTRIES LIMITED
5/1A, HUNGERFORD STREET, KOLKATA - 700 017, WEST BENGAL, INDIA.
A company incorporated in India under the Indian Companies Act, 1913
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1, B.B. CHATTERJEE ROAD, GROUND FLOOR, KOLKATA 700 042, WEST BENGAL, INDIA.
Used Since: 09/02/2016
To be associated with:
1774146
KOLKATA
TEA, COFFEE, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONARY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, SPICES, ICE, BISCUITS, RUSKS, CROISSANTS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1770159.
3682799   20/11/2017
BRITANNIA INDUSTRIES LIMITED
5/1A, HUNGERFORD STREET, KOLKATA - 700 017, WEST BENGAL, INDIA.
A company incorporated in India under the Indian Companies Act, 1913

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1, B.B. CHATTERJEE ROAD, GROUND FLOOR, KOLKATA 700 042, WEST BENGAL, INDIA.
Used Since: 29/06/2016

KOLKATA
TEA, COFFEE, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONARY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, SPICES, ICE, BISCUITS, RUSKS, CROISSANTS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD CAKE AND ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL...
3682800  20/11/2017

BRITANNIA INDUSTRIES LIMITED
5/1A, HUNGERFORD STREET, KOLKATA - 700 017, WEST BENGAL, INDIA.
A company incorporated in India under the Indian Companies Act,1913

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.

Used Since :15/03/2016

KOLKATA

TEA, COFFEE, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONARY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, SPICES, ICE, BISCUITS, RUSKS, CROISSANTS.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1834811.
3682801 20/11/2017
BRITANNIA INDUSTRIES LIMITED
5/1A, HUNGERFORD STREET, KOLKATA - 700 017, WEST BENGAL, INDIA.
A company incorporated in India under the Indian Companies Act, 1913
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1, B.B. CHATTERJEE ROAD, GROUND FLOOR, KOLKATA 700 042, WEST BENGAL, INDIA.
Used Since: 15/03/2016
To be associated with:
3682800
KOLKATA
TEA, COFFEE, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONARY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, SPICES, ICE, BISCUITS, RUSKS, CROISSANTS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1834811.
DHISOOM
3691341  30/11/2017
MIRA RAY TRADING AS ODIRAY CONFECTIONARIES
PLOT NO: 321, GROUND FLOOR, MAHANADI RING ROAD, Nr. MAHANADI INN, CUTTACK, STATE: ODISHA, PIN: 753007
An Indian Citizen

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1, B.B. CHATTERJEE ROAD, GROUND FLOOR, KOLKATA 700 042, WEST BENGAL, INDIA.

Used Since: 15/08/2016

KOLKATA
CHOCOLATE, LOGENZES AND CONFACTIONERY.
3714871    29/12/2017
MR. KAMALLAPPA CHANAPPA PATTANSHETTI PROPRIETOR OF K. C PATTANSHETTI
Plot No. 287, Vasantdada Market Yard, Miraj, Sangli - 416416
Proprietorship

Address for service in India/Attorney address:
LAW SOLUTIONS
Flat No. 4, 2nd Floor, Parvati Darshan Building, Opp. Hero Showroom, Near Ingale Bridge, Shivane, Pune -411023

Proposed to be Used
MUMBAI
Spices
3735725  24/01/2018
VIJAYKANT DAIRY AND FOOD PRODUCTS LIMITED
LIG-159, M. M. EXTENSION, MAHANTESH NAGAR BELGAUM Belgaum KA 590016 IN
Company

Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.

Proposed to be Used
CHENNAI

Ice Cream.
AMIT CHILLAL TRADING AS ITIADI FOODS
SR. No.86-90, D801, T-4, Castel Royal Towers, Near Joshi Gate, Pune 411 020 in the State of Maharashtra within the Union of India.

a sole proprietary concern

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used

MUMBAI

Spices; Spices mixes; ready to cook spice mixes; tea, coffee, flour and preparations made from cereals, bread, pastry confectionery; cereal based snack food; rice-based snack food; cereal bars, high- protein cereal bars
3743112  02/02/2018
MR. DILIP AGRAWAL PROP. OF AGRASEN PRODUCTION
105, KAILASH PURI, NEAR BANGALI SQUARE, INDORE-452016
PROPRIETORSHIP
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore
Proposed to be Used
MUMBAI
BESAN
3743889  03/02/2018
WE FIVE MANUFACTURERS AND DISTRIBUTORS PRIVATE LIMITED
39/2698, Ground Floor, South Janatha Road, Palarivattom, Kochi, Ernakulam, Kerala - 682025
Body Incorporate
Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Proposed to be Used
CHENNAI
Tea, Beverages with tea base, Tea based beverages, Iced Tea, Tea flavoured beverages and Herbal Tea
3747277   07/02/2018
GANESH DAS SARDA
205/1 SULTHANPET MAIN ROAD, BENGALURU - 560 073
PROPRIETORSHIP
Address for service in India/Attorney address:
PROLAW
No. 18, Chitrakoot, 1st Cross Kumaracot Layout, High Grounds, Bengaluru - 560 001
Used Since :01/04/2012

CHENNAI
Tea, Tea-based beverages, Flowers or leaves for use as tea substitutes and Iced tea and other related services under Class 30

*The mark is without claim to any particular size or color.*

*SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.*
DSL

3771729   07/03/2018
RAHUL LOYA
trading as ;MEENAKSHI FOOD PRODUCTS
H.NO.16-2-146/26/1, DAYANAND NAGAR, NEW MALAKPET, HYDERABAD-500 036, TELANGANA, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :12/09/2017

CHENNAI
SPICES, SPICE POWDERS, POWDERS OF MIXED SPICES AND MASALA POWDERS.
subject to sale of product in the State of Andhra Pradesh and Telengana only.
Trade Marks Journal No: 1908, 01/07/2019

3773822 09/03/2018
M/S AADITYA FOOD PRODUCTS
SHED NO. 2, SECTOR-A, INDUSTRIAL AREA, GOVINDPURA, BHOPAL (M.P.), PIN-462023
A PARTNERSHIP CONCERN

Address for service in India/Attorney address:
CS ARPIT AGRAWAL
308, THE HORIZON, 11/5, SOUTH TUKOGANJ, INDORE (M.P.)

Used Since :01/04/2007

MUMBAI

BAKERY PRODUCTS, BISCUITS, COOKIES, CRACKERS, CHEESE PUFFS, CREAM PUFFS, SNACKS FOODS MADE FROM CORN AND IN THE FORM OF PUFFS, CREAM ROLL, BREADS (LIKE AS DRY BREADS, SPECIAL BREAD, SWEET BREAD), CAKES, PASTRIES, CHOCOLATES, TOFFEES, CHEWING GUMS, PHYLLO SWEETS (NOT MADE FROM MILK), PHYLLO DOUGH, OTHER FLOUR PREPARATION MADE FROM CEREALS (LIKE CHAPATI), SPICES, FOOD SEASONING, DESSERTS (NOT MADE FROM MILK AND FRUITS), PUDDINGS, PAPAD, KETCHUP, INSTANT FOODS, EXTRUDED PREPARATION MADE FROM SOYA BEANS AND BROKEN PULSES, VERMICELLI, NOODLES, AND OTHER PASTA PRODUCTS, FARSAN AND CONFECTIONERY ITEMS, SAUCES (CONDIMENTS), FRUIT JELLIES (CONFECTIONERY),
AMAR GEHANI PROPRIETOR OF SHRI KRISHNA POHA INDUSTRIES
PATPAR, MUDHIPAR ROAD BHATAPARA DIST. BALODA BAZAR, BATAPARA (C.G.)

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
MUMBAI
MANUFACTURING OF POHA, POHA, ATTA, SOOJI, BESAN AND SPICES INCLUDED IN CLASS 30
3775006  12/03/2018
VISHAL SADASHIVRAO PATIL
Punyai Road kr 4, Yashwantnagar, Vita, Sangli, Maharashtra 415311.
Individual
Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
S.R.No 19/3, Tukaram Naik Path, Behind Chhajed Petrol Pump, Bopodi, Pune - 411020
Proposed to be Used
MUMBAI
Sugar, Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water].
3775718 12/03/2018
RAMESHKUMAR N
RK EXPORTS & IMPORTS, 6/B13, VAAZHI COMPLEX, ANNA NAGAR, CHECK POST, ODDANCHATRAM, DINDIGUL - 624619.
PROPRIETORSHIP
Address for service in India/Attorney address:
VIJAYAKUMAR
NO.11/6, GROUND FLOOR 4TH STREET, BHARATHI NAGAR, NORTH USMAN ROAD, T.NAGAR CHENNAI - 600017
Proposed to be Used
CHENNAI
Honey
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS, SUBJECT TO THE MARK SHOULD BE USED AS REPRESENTED IN THE TRADEMARK APPLICATION.
GLOBAL TECHNOLOGY AND TRADE MARKS LTD. (BVI)
GLOBAL TECHNOLOGY AND TRADEMARKS LTD (BVI) BRANCH OFFICE: P.O. BOX NO. 20334, AJMAN, U.A.E.
MANUFACTURER AND MERCHANT
A LIMITED COMPANY

Proposed to be Used
To be associated with:
3302449, 3302450

MUMBAI
CONFECTIONERY GOODS, CHOCOLATE, CANDIES, CHURNS CANDIES, SWEETS, JAM, TOFFEES, MINTS, PASTRY, NAMKEEN, TEA, COFFEE, BISCUITS, HONEY, SPICES, CHEWING GUM, LOZENGES, SUGAR, FLOUR AND PREPARATIONS, BREAD PASTRY, YEAST, MUSTARD AND BAKING POWDER ALL BEING GOODS FALLING IN CLASS 30
ACCELERATED FREEZE DRYING COMPANY LIMITED
AMALGAM HOUSE, Bristow Road, Willingdon Island, Cochin - 682 003, State of Kerala, India
MANUFACTURES AND MERCHANTS

Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Used Since :31/12/1980

CHENNAI
PEPPER AND SPICES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3792230 29/03/2018
DASHARATH SAGAR NARIMAN
495/VIII, K P Road, Pallikunnu, Kannur, Kerala - 670004
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 24/01/2018

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER)
3793549  31/03/2018
UNIVIN CONSUMER PRODUCTS PVT. LTD,
301 & 307, TEJ HOUSE APARTMENT, 390/803, H. N. NO. 5, M. G. ROAD, CAMP, PUNE - 411001. MAHARASHTRA. INDIA.
COMPANY REGISTERED UNDER COMPANIES ACT
Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.
Proposed to be Used
MUMBAI
Namkeen, Snacks, Ready to eat snacks, Flour and preparations made from cereals, Farsan, Sweets, Soan Papdi, Cakes,
Chiwada, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces,
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee.
3796724 04/04/2018
SADHVIK GRAINS PRIVATE LIMITED
PARI PLAZA BUILDING C-002, KALYAN SHIL ROAD, LODHA HEAVEN NILJE DOMBIVALI (E) - THANE- 421204
A BODY CORPORATE

Address for service in India/Attorney address:
KANAIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI

Food preparations based on grains, Whole wheat grains being cooked, Whole wheat grains being dried, Cooked whole grains, Processed grains, Snack bars containing a mixture of grains, nuts and dried fruit [confectionery], Processed grains, starches, and goods made thereof, baking preparations and yeasts, Processed grains for food for human consumption.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3798828  06/04/2018
SOUMITRA SOMANI TRADING AS DILLI DA ROLL
LG-12, SILVER ARCADE MALL, 56 DUKAN, NEW PALASIA
PROPRIETOR SHIP CONCERN
Address for service in India/Attorney address:
CS ARPIT AGRAWAL
308, THE HORIZON, 11/5, SOUTH TUKOGANJ, INDORE (M.P.)
Used Since: 21/09/2015

MUMBAI
ROLLS (CRISP ROLLS, CRUSTY ROLLS, EGG ROLLS, FILLED ROLLS, BREAD ROLLS, SPRING ROLLS, SOFT ROLLS,
PAPER ROLLS, SAUSAGE ROLLS, BURGERS CONTAINED IN BREAD ROLLS), HOTDOG BEING COOKED SAUSAGES IN
BREAD ROLLS, MEAT GRAVIES, PIES CONTAINING MEATS, NON-MEAT PIES, SANDWICHES CONTAINING MEATS,
PASTRIES, BUNS, EASTER EGGS, CHOCOLATE EGGS, PASTA CONTAINING EGGS, SANDWICHES CONTAINING FISH,
PRE-PACKED LUNCHES CONSISTING PRIMARILY OF RICE AND ALSO INCLUDING MEAT, FISH OR VEGETABLES,
SAUCES (CONDIMENTS)

No exclusive right on the other descriptive word DILLI DA ROLL.
3801256  10/04/2018
GEEEMM TEA FACTORY PRIVATE LIMITED
ROBROY ESTATE KOTAGIRI Nilgiris TN 643217 IN , Tamil Nadu, INDIA
MANUFACTURES AND MERCHANTS
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Used Since :18/04/2007
CHENNAI
TEA
3803113  11/04/2018
KING CAR FOOD INDUSTRIAL CO., LTD.
No.230, Roosevelt Road, Sec.3, Taipei, Taiwan
A corporation organized and existing under the laws of Taiwan

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
9/3, Valliammal Street, Kilpauk, Chennai - 600010

Proposed to be Used
CHENNAI
Coffee; coffee-based beverages; coffee beverages with milk; tea; tea-based beverages.
3803688  12/04/2018
SHREE KASTURI
VILLAGE KHANPURA, TEHSIL BIAORA DIST RAJGARH M.P
Sole Proprietor

Address for service in India/Attorney address:
GB LEGAL ASSOCIATES
B 203 Sai Sagar Complex, Palm Beach Road, Plot No. 5, Sec 13, Sanpada, Navi Mumbai 400705

Proposed to be Used
MUMBAI
flour and preparations made from cereals, spices
Trade Marks Journal No: 1908, 01/07/2019 Class 30

3804546 13/04/2018
K.BHAVANI
trading as ;SRI MEENAKSHI IDLY/DOSA BATTER
NO.1, DHINAMANI NAGAR, MADURAI - 625 018, TAMILNADU, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Used Since :01/12/2016

CHENNAI
RICE FLOUR FOR IDLI, DOSA AND READY COOK CHAPATTI AND PURI (FRIED INDIAN BREAD).
ACTIZEAL

3806165  14/04/2018

M.Kishan Rao Trading as M.K.RAO FAMILY TRUST
4E, Surya Towers,104, S.P.Road, Secunderabad - 500 003, (T.S) India.
Incorporated Under Trust Act

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
CHENNAI

Corn puffs, biscuits, wafers, namkeens, sweets, puffs, snack bars, candy bars, granola bars, muesli bars, nougat bars, chocolates, confectionery, ready to eat foods, powder made out of herbs and cereals, food preparations made from cereals, confectionery bars, cereal bars, pasta, vermicelli, bread, cakes, macaroni, pastry, spices and instant foods
ORIGO
3814994  24/04/2018
HYPER MARKET SERVICES
SURVEY NO 22 -1, UNIT 1, SUBBAIAH INDL ESTATE BEGUR, HOBALI HULIMAVU MAIN ROAD, BANNERUGHATTA ROAD, BANGALORE-560076.
ACTIVE
Address for service in India/Attorney address:
VISHWANATH & GLOBAL ATTORNEYS
# 42-839, 2ND FLOOR, MAULA ALI, SECUNDERABAD - 500 040.
Used Since : 29/06/2012
CHENNAI
PROCESSED CEREALS; SPICES; NUT FLOURS; READY-TO-EAT CEREALS; PREPARATIONS MADE FROM CEREALS; CEREAL-BASED SNACKS; RICE; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD; BREAD, PASTRIES AND CONFECTIONERY; SPICES.
LEO ROCKLET

3815678   24/04/2018

Iqbal Singh, Proprietor, Trading as Madhu Sweets
D.No.24-60/9, Industrial Area, Uppal, Hyderabad – 500 039, (T.S) India.

Proprietor

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Used Since :02/01/2014

CHENNAI

Confectionery, wafers, biscuits and bubblegum for human consumption.

subject to the mark should be use as represented in the trademark application.
3818518    27/04/2018
RITA KILLA
trading as ;MY CHOICE MASALAS
NO.1, STONE LINK AVENUE, R.A.PURAM, CHENNAI - 600 028
MANUFACTURER AND MERCHANT
SOLE PROPRIETOR
Used Since :01/07/2002
CHENNAI
SPICES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3818652 27/04/2018
GREEN VALLEY FOOD PROCESSORS PVT LTD.
Sikka Mansion, Patan, Tal: Patan, District Satara - 415206
Body Incorporate
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022
Used Since :01/04/2010
MUMBAI
Ice cream
3820284    30/04/2018
GANESH GRAINS LIMITED
Plot No. 59/A, in Export Zone, Behind Aurobindo Pharma, Unit-4, EPIP Industrial Park, Pashamylaram, Dist: Medak, Hyderabad—502307, Telangana, India.
An Indian company
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Proposed to be Used
To be associated with:
1168684
CHENNAI
Atta, Maida, Sooji, Dalia, Rice, Cereals and powder of cereals & spices.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3820286    30/04/2018
GANESH GRAINS LIMITED
Plot No. 59/A, in Export Zone, Behind Aurobindo Pharma, Unit-4, EPIP Industrial Park, Pashamylaram, Dist: Medak, Hyderabad--502307, Telangana, India.
An Indian company
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.

Proposed to be Used
CHENNAI
Atta, Maida, Sooji, Dalia, Rice, Cereals and powder of cereals & spices.

The Mark GANESH is in use since April 01, 1936 and the present mark as a whole is proposed to be used SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3824426  04/05/2018

KANTI SWEETS
No: 14, C.K.Street, 4th Main Road, Palace Guttahalli, Bangalore - 560 003, Karnataka, India
PARTNERSHIP FIRM

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
SWEETS, SNACKS and SAVOURIES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3826805  08/05/2018
MUJEER AHMED
trading as ;S.M.MASALA
NO.10, 9TH CROSS, MUSLIM COLONY, SHAMPUR MAIN ROAD, BANGALORE - 560 045,KARNATAKA INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
SPICES
3832762  14/05/2018
R.L.MANJUNATH SOLELY TRADING AS SAPTHAGIRI INDUSTRIES
No: 319, 1st Floor, Market Road, V.V.Puram, Bengaluru - 560 004, Karnataka, India
A SOLE PROPRIETARY CONCERN

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :15/06/1990

CHENNAI
HONEY

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. descriptive matters, subject to the mark should be use as represented in the trademark application.
MRS. VEERA DINESH HASSANI TRADING AS : VEERA NUTRITIONS
PLOT NO.W 28 A, ADDITIONAL AMBERNATH, ANAND NAGAR MIDC, AMBERNATH EAST – 421501, DIST. THANE.
SOLE PROPRIETOR
Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.

Proposed to be Used
MUMBAI
NON-MEDICATED CONFECTIONERY, SWEETS, TOFFEES, CHOCOLATES, CANDIES, LOLLY POPS, BUBBLE GUMS, CHEWING GUMS, INCLUDED IN CLASS 30.
3837364 19/05/2018
FLAIR PEN AND PLASTIC INDUSTRIES
63/B/C GOVT. INDUSTRIAL ESTATE, CHARKOP, KANDIVALI (W), MUMBAI - 400 067
A partnership firm

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
FLAIR PEN AND PLASTIC INDUSTRIES
63/B/C GOVT. INDUSTRIAL ESTATE, CHARKOP, KANDIVALI (W), MUMBAI - 400 067
A partnership firm
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

**Proposed to be Used**

**MUMBAI**
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Edible ices; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
3838499  21/05/2018
PREETI JAIN
No: 82, SF - 2, Ajantha Springs, H - Cross, Sector - F, Ideal Homes, Rajarajeshwarinagar, Bangalore - 560 098, Karnataka, India
Individual

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Ready to Eat roti and Curry, Corn (processed), Corn Flakes, Corn Flour and Corn Meal

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3838887  21/05/2018

YADLAPALLI VENKATESWARA RAO, PROPRIETOR, TRADING AS NATURAL PRODUCTS
8-201, Near Pulladigunta Village, Kornepadu -522 017, Guntur Dist. (A.P)
proprietor

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Used Since :07/03/2018

CHENNAI

Rice, Preparations made from cereals, spices powders, mirchi, haldi and dhania powders
associated with the registered application no. 3838888 and 3838890 and subject to no exclusive right over the descriptive matter appearing on the label.
CHOCO FANTASY

3842284  24/05/2018

MADHU FOOD PRODUCTS
C-8/1 (C), IDA, Uppal, Hyderabad-500 039 (T.S) India.

Partnership Firm

Address for service in India/Acents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Used Since :14/05/2018

CHENNAI

Confectionery, wafers, biscuits, chocolates, candies and bubble gum.
3845224    28/05/2018
Iqbal Singh, Proprietor, Trading as MADHU SWEETS
D.No.24-60/9, Industrial Area, Uppal, Hyderabad – 500 039, (T.S) India.
Proprietor
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).
Used Since: 01/06/1979
CHENNAI
Biscuits (not for animals), confectionery including sugar candy, toffees, chocolates and bubble gum.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..561229..
LEO

3845225  28/05/2018

Iqbal Singh, Proprietor, Trading as MADHU SWEETS
D.No.24-60/9, Industrital Area, Uppal, Hyderabad – 500 039, (T.S) India.

Proprietor

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Used Since :01/06/1979

CHENNAI

Biscuits (not for animals), confectionery including sugar candy, toffees, chocolates and bubble gum.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3846927  30/05/2018
UNIVIN CONSUMER PRODUCTS PVT. LTD.
301 & 307, TEJ HOUSE APARTMENT, 390/803, H. N. NO. 5, M. G. ROAD, CAMP, PUNE - 411001. MAHARASHTRA. INDIA.
COMPANY REGISTERED UNDER COMPANIES ACT
Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.

Proposed to be Used
MUMBAI
Bread, pastries and confectionery; Cake & cookies, Bakery Products, Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water].
3852969    06/06/2018
S.SITHANAND GANESH
trading as ;GANAPATHY SEMIYA
NO.C84,16TH CROSS, PIPDIC INDUSTRIAL ESTATE, METTUPALAYAM,PUDUCHERRY-605 00, PUDUCHERRY, INDIA.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Used Since :05/09/2011
CHENNAI
VERMICELLI, NOODLES, COUSCOUS (SEMOLINA), MAIDA, WHEAT FLOUR
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF SOUTHERN STATES OF INDIA ONLY.
SUPERHEART
3852976  06/06/2018
J K INTERNATIONAL TRADERS
A-58, Giriraj Indl Estate, Mahakali Caves Road, Andheri East, Mumbai - 400093
Partner
Proposed to be Used
MUMBAI
Biscuit, Confectionery And Bubblegum.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.
3852977 06/06/2018
J K INTERNATIONAL TRADERS
A-58, Giriraj Indl Estate, Mahakali Caves Road, Andheri East, Mumbai - 400093
MANISH SHETH
Proposed to be Used
MUMBAI
Coffee, Tea, Cocoa and artificial coffee, rice, tapioca and sago, flour and preparations made from cereals, bread, pastry and confectionary, edible ices, sugar, honey, treacle, yeast, banking-powder, salt, mustard, vinegar, sauces. (Condiments) Spices ice, Biscuit, Confectionery And Bubblegum.
3859751   14/06/2018
PRASHANT PRABHAKAR CHAUDHARI
VITTHAL MANDIR WAORD, BHUSAVAL, 424201, DIST- JALGAON, MAHARASHTRA
SOLE PROPRIETOR OF SHRI GURUKRUPA GRUH UDYOQ
Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.
Used Since :01/04/1972
MUMBAI
SPICES, CURRY SPICES, SPICE MIXES, CURRY POWDER(SPICE), CURRY SPICES MIX, CLOVE, CINNAMON (SPICE),
GINGER (SPICE), PAPRIKA (SPICE), CHILLI POWDER, CORIANDER POWDER, GROUND CORIANDER, TURMERIC
POWDER, TURMERIC FOR FOOD, GARAM MASALA.
Tropical Kitchen
3866156   21/06/2018
SAINT LAWRENCE NUTRIMENTS PRIVATE LIMITED
242326, Survey No.6051, Chakkankulathu Kalappurayil, Moolamattom, Idukki, Kerala, India, 685589
Food Processing
Private Limited Company
Address for service in India/Attorney address:
SAS PARTNERS
NO. 12/18, GOPALAKRISHNA STREET, RMS APARTMENTS, 3RD FLOOR, PONDY BAZZAR, T. NAGAR, CHENNAI - 600 017,
TAMIL NADU, INDIA.
Proposed to be Used
CHENNAI
MASALA POWDER, SPICES, RICE, COFFEE, RICE FLOUR, PREPARATIONS MADE FROM CEREALS, HONEY, SAUCES
(CONDIMENTS)
NEO FRUITY HEARTZ
3866797  21/06/2018
MADHU FOOD PRODUCTS
C-8/1 (C), IDA, Uppal, Hyderabad-500 039 (T.S) India.
Partnership Firm
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :02/05/2018
To be associated with:
3842285
CHENNAI
Confectionery, wafers, biscuits, chocolates, candies and bubble gum.
Subject to the mark is allowed as whole and no exclusive rights to the descriptive matters separately except substantially as shown in the form of representation..
3867856  22/06/2018
ROHINI DHANALAKSHMI, PROPRIETOR, TRADING AS SAHASRALAKSHMI INDUSTRIES
D.No.39/2A, Chinakondrupadu-522 019, Pattipadu (M), Guntur Dist. (A.P)
Proprietor
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
CHENNAI
SPICES POWDERS WHICH INCLUDE CHILLI, CORIANDER, TURMERIC, SAMBAR AND RASAM POWDERS; GARAM MASALA, CHICKEN AND MUTTON MASALA.
3868575  23/06/2018
SRIRAKSHA.B.G, SOLELY TRADING AS AARNA COFFEE
No: 03, Sri Bhavani Kalyana Mandira Trust, East Anjaneya Temple Street, Bangalore 560 004, Karnataka, India
SOLE PROPRIETARY CONCERN
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
COFFEE
subject to no exclusive right over the device of cup and other descriptive words.
Trade Marks Journal No: 1908, 01/07/2019 Class 30

3871931 27/06/2018
D.RAPHAEL IRUDHAYA NATHAN
OLD NO.12, NEW NO.268, ST.PAULS ROAD, PALAYAMKOTTAI, TIRUNELVELI-627 002, TAMILNADU, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Proposed to be Used
CHENNAI
IDLI-DOSA BATTER MIXES, RICE FLOUR, CORN FLOUR, PULSE FLOUR, TOASTED GRAIN FLOUR, READY TO COOK CHAPPATHI, PURI (FRIED INDIAN BREAD), IDYAPPAM (RICE NOODLES) RICE BASED SNACKS PICKLE RELISH, MASALA OF SAMBAR POWDER, RASAM POWDER, CHILLI POWDER, CORIANDER POWDER, JEERA POWDER, CHICKEN MASALA, MUTTON MASALA, BRIYANI MASALA, FISH MASALA AND IDLI CHILLI POWDER

Transliteration : MALLIGAI
3872893  28/06/2018
V.NATHIYA
trading as ;THE CAKE WALK BAKERY
T.S.NO.4096/3,SOUTH 4TH STREET, NEAR ANNA STATUE, PUDUKOTTAI-622 001, TAMILNADU, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
BAKERY GOODS SUCH AS COFFEE, TEA, BREAD, CAKES, BISCUITS, COOKIES, PASTRIES AND CONFECTIONERY ITEMS.
3875900    02/07/2018
CHADA NARESH
1-4-360, NSF ROAD, METPALLY, JAGTIAL, TELANGANA, INDIA
MARUTHI GOLD
Address for service in India/Attorney address:
MAKYAM KALPANA NAVEEN
C/O.I-WIN IP SERVICES, Flat No.202, SriSivaRamakrishna Mansion, Above SBI BANK, Kamalaprasana Nagar,Allwyn Colony,Kukatpally, Hyderabad-72, Telangana,
Used Since :08/07/2002

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
3882168  07/07/2018
C.E.PRASAD
No: 23/1/2, 'vani Nilayam', 1st D Main, 5th Cross, L.N.Colony, Yeshwanaputr, Bengaluru - 560 022, Karnataka, India
Individual
Address for service in India/Antents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Masala Powders & Spices
3885336  11/07/2018
SANDHYA PARTHASARATHY, SOLELY TRADING AS CAKE MY HEART
M-9, Sector 10, 6th Main, L.I.C.Colony, Jeevan Bhima Nagar, Bangalore - 560 075, Karnataka, India
Sole Proprietary concern
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :27/05/2015

CHENNAI
Cakes, Cup Cakes, Cookies, Breads, Dessert and Confectionary
3886051  12/07/2018

ARAN IYARPORUTKAL PRIVATE LIMITED
trading as ;ARAN IYARPORUTKAL PRIVATE LIMITED

#S4, ULTRAS SYMPHONY ATTACHED VILLAS, OMR IT AVENUE MELAKOTTAIYUR CHENNAI-600 048
MANUFACTURER AND MERCHANT
PRIVATE LIMITED COMPANY

Proposed to be Used

CHENNAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE
FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST,
BAKINGPOWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE [FROZEN WATER].

No exclusive right over the word UNAVEY MARUNDHU separately except as substantially shown in the representation of
the mark.
3893451  20/07/2018
Rafiq Ramzan Bhai Dawoodani, proprietor, trading as PINTOOS FOODS,
Plot No.234/4 & 3, Jalpally Village, Madhuban Colony, Kattedan, Hyderabad-500 077, R.R.Dist., (T.S) India.
Proprietor
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :01/02/2017
CHENNAI
Snack foods, preparations made of cereals and namkeens.
subject to the mark should be use as represented in the trademark application.
COMMUNITI

3893728    20/07/2018
COMMUNITY INDIA HOSPITALITY & RESORTS PRIVATE LIMITED.,
No: 67 & 68, Brigade Solitaire, Residency Road, Bangalore - 560 025, Karnataka, India
Private Limited Company

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
MANNADIYARS

3894489  21/07/2018

SANDEEP. E.
ERATTUTHODI HOUSE, THIRUVAZHIYODE P.O., PALAKKAD, PIN – 679514, KERALA, INDIA

an Individual and Indian national

Address for service in India/Attorney address:

M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISSUR - 680 001, Kerala

Proposed to be Used

CHENNAI

SPICES, POWDERED SPICES, MIXED SPICES, GARAM MASALA, CURRY POWDER; SEASONINGS, FOOD SEASONINGS; FLAVOURINGS, OTHER THAN ESSENTIAL OILS; CEREALS, PROCESSED CEREALS; PREPARATIONS MADE FROM CEREALS; RICE, BARLEY, BESAN (GRAM FLOUR); MAIZE, PROCESSED MAIZE, WHEAT, PROCESSED WHEAT, WHEAT FLOUR, RAWA (WHEAT FLOUR), CORNFLOUR; PAPAD (CEREAL BASED SNACKS); ASAFAETIDA, HONEY, YEAST, BAKING POWDER, VINEGAR, SAUCES; SALT; COFFEE AND TEA; SUGAR, SWEETENING MATERIALS NOT INCLUDED IN CLASS 1; PULSE, PULSE FLOUR, ESSENCES FOR FOOD [OTHER THAN ESSENTIAL OILS]; KETCHUP, NOODLES, CORN FLAKES, WHEAT FLAKES, OAT FLAKES; WAFERS; ICE CREAM; BREAD, RUSKS; CONFECTIONERIES, BISCUITS AND CHOCOLATES; BAKERY PRODUCTS; TAPIOCA; KERALA MIXTURE/CHIVDA (EXTRUDED, FRIED AND SPICY CEREAL FLOUR PREPARATION/SNACK FOOD); EXTRUDED AND FRIED CEREAL FLOUR PREPARATIONS; CHIKKI (INDIAN SWEET MADE FROM EDIBLE NUTS, SEEDS AND JAGGERY).
La Elite

3898050   25/07/2018

ELITE AGRO SPECIALITIES
XIV/19, (OLD NO. IX/256), SIDCO INDUSTRIAL ESTATE, PERINGANDOOR (PO), THRISSUR, KERALA – 680581, INDIA
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Proposed to be Used
CHENNAI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
3904759  01/08/2018
BALAJI MAHAMUNI
No: 3A, JA Residency, Kalainagar 1st Main Road, P & T Nagar Main Road, Madurai - 625 017, Tamilnadu, India
Individual

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Peanut Candy (Chikki), Til Chikki, Cane Sugar, Cereal Preparations, Cereal Flour, Millet Cakes, Bakery Goods, Biscuits, Sweets
4012011  29/11/2018
VIBHOR MITTAL TRADING AS M/S MITTAL FOOD AND SPICES
58 DARSHANI GATE , DEHRADUN
individual
Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085
Used Since :11/10/2018
DELHI
Spices
RAINBOW GOLD ALMOND BLISS

4135724  03/04/2019
M/S. RAINBOW CONFECTIONERY WORKS
PLOT NO- A-66/3, ANAND NAGARMIDC, ADDITIONAL AMBERNATH, AMBERNATH-EAST, PINCODE-421506
Manufacturer
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :14/01/2014
To be associated with:
3154949

MUMBAI
CONFECTIONARY (NON-MEDICATED) CHOCOLATE PRODUCTS, LOLLY POPS, CHOCOLATE COATED CANDIES, CONFECTIONERY / SUGAR CONFECTIONERY, COCOA AND ARTIFICIAL COFFEE, SUGAR, HONEY, SWEET (CANDY), CANDY, SWEETMEATS CANDY, CHOCOLATE COATED NUTS, TOFFEES, LOLLIPOPS, BEING GOODS INCLUDED IN CLASS 30
Te Amo 'Clairs

4135725  03/04/2019
M/S.RAINBOW CONFECTIONERY WORKS
PLOT NO- A-66/3, ANAND NAGAR MIDC, ADDITIONAL AMBERNATH, AMBERNATH-EAST, PINCODE-421506
Manufacturers
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :15/02/2019
MUMBAI
CONFECTIONARY (NON-MEDICATED) CHOCOLATE PRODUCTS, LOLLY POPS, CHOCOLATE COATED CANDIES, CONFECTIONERY / SUGAR CONFECTIONERY, COCOA AND ARTIFICIAL COFFEE; SUGAR, HONEY, SWEET (CANDY), CANDY, SWEETMEATS CANDY, CHOCOLATE COATED NUTS, TOFFEES, LOLLIPOPS, BEING GOODS INCLUDED IN CLASS 30
Bhuti

4140737  08/04/2019
TREESPOON PRIVATE LIMITED
trading as ;TREESPOON PRIVATE LIMITED
D-11, UDYOG NAGAR, ROHTAK ROAD (NH-10), NEW DELHI-110041, INDIA
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
SHOBHIT TIBREWALA
Lex JMD LLP, B-313, STATESMAN HOUSE, 148, BARAKHAMBA ROAD, CONNAUGHT PLACE, NEW DELHI-110001

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO; BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR; SPICES; ICE
KDO Swaroj

4143433 10/04/2019

KDO SWAROJ CO.OPERATIVE SOCIETY (P)
Shri. Samasta Kutchi Oswal Jain Mahajan , R.no.3, Ground Floor, Anantsidhi Jain Mandir, Opp. Badwaik, Hospital, 107, L.B.S.Road, Bhandup(west), Mumbai-400078
Co.operative Society

Address for service in India/Agents address:
SONALI SACHIN JAIN
7/304, TULIP, VARDHMAN GARDENS, NEAR TMC OFFICE, BALKUM, THANE(W)-400608.

Proposed to be Used
MUMBAI

Food Products from flour of wheat, Udad Dal, Chana Dal, Maize, Soya, Cereals, Khakra, Papad, Chips
4144073 11/04/2019
KULDIP KUMAR BANSAL, TRADING AS- HANUMAN TRADERS
M. R. COMPOUND, NAYA BAZAR, P.O. SILIGURI, DARJEELING, PIN 734405, W.B.
SINGLE FIRM
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.
Used Since :31/12/1991
To be associated with:
3047442
KOLKATA
TEA
Toplife

4147645  15/04/2019
DELTASPHARMA INDIA PVT. LTD.
2ND FLOOR, OFFICE NO. 1 TO 5, SHREEJI ARCADE, OPP. NITIN COMPANY, DR. ALMEDA ROAD, PANCH PAKHADI, THANE (W) - 400 602
BODY INCORPORATED INCLUDING PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER)
BLISS DAIRY

4147955  15/04/2019
BINDAAS FOOD PRODUCTS
Opposite Railway Mal Godown Near Chabra Transport, Mozampur Jaitra, Dhampur, District Bijnor, U.P.
Partnership Firm

Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092

Proposed to be Used
DELHI
BISCUITS, RUSKS, CAKES, PASTRIES, ICE CREAM, BUNS, BREAD, MUFFINS, BAKERY GOODS, FLOUR, FLOUR AND PREPARATIONS MADE FROM CEREALS, MAIDA (WHEAT FLOUR), RAWA(WHEAT FLOUR) AND SEMOLINA INCLUDED IN CLASS 30.
4148183  15/04/2019

S&C ENTERPRISES PRIVATE LIMITED
339, NARMADA APARTMENTS, ALAKNANDA, NEW DELHI-110019
ACTIVE

Address for service in India/Attorney address:
GAURAV KESWANI
29/135 West Patel Nagar, New Delhi-110008

Proposed to be Used
DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE AS INCLUDED IN CLASS 30
PRECISION BOTANICS
4148910 16/04/2019
MADHU JAYANTI INTERNATIONAL PVT. LTD.
JAY COMPLEX,46,BEPIN BEHARI GANGULY STREET,KOLKATA 700012,WEST BENGAL,INDIA
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ANIRUDDHA MAITRA, ADVOCATE
BHAGWATI APARTMENT,13 GREEN PARK,GROUND FLOOR,BLOCK-A,KOLKATA 700 055,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
TEA IN CLASS - 30.
MOHIT TRADING AS DHINGRA ENTERPRISES.
RANI MAHAL, KABUL BAGH, KUTANI ROAD, PANIPAT-132103, HARYANA.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Spices, Curry [spice], Edible spices, Pizza spices, Tej Patta (spice), Curry spice mixes, Ginger [powdered spice], Curry powder [spice], Spices in the form of powders, Garam Masala (Combination of spices for adding taste to Indian Curry) included in Class 30.
MOHAMMED AZEEM
WORTH2DEAL 7/330 A, SHANTI NAGAR, VALAYAMKULAM, KOKKUR, MALAPPURAM - 679591

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4151947  18/04/2019
KRIANZ FOODS N BEVERAGES PRIVATE LIMITED
Sy No.145 & 146, Flat No.8/A, 1st Floor, NV Plaza, Dwarakapuri Colony, Panjagutta, Hyderabad-500082, Telangana, India
MSME Registered Firm

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
4152380  19/04/2019
RAPPYGO SNACKING PRIVATE LIMITED
OLD NO 12 NEW NO 49, 69TH STREET R V NAGAR, ASHOK NAGAR CHENNAI
Manufacturers
private limited company
Address for service in India/Agents address:
T. BALASUBRAMANIAN
OLD NO.33, NEW NO.2, IIIND CROSS, CIT NAGAR WEST, CHENNAI-600035
Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA, SUGAR, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY, SWEETS AND CONFECTIONERY, ICECREAMS; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; SNACKS, NAMKEENS, SAVOURIES AND OTHER READY TO EAT FOOD FOR HUMAN CONSUMPTION INCLUDED IN CLASS 30.
CHANDERKAR SWEETS

4153800  22/04/2019

CHANDERKAR SWEETS
Chanderkar Sweets, 101A, Old Prabhadevi Road, Opposite Magna House, Prabhadevi, Mumbai - 400025, Maharashtra
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI

Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries
and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments);
spices; ice
4154593  22/04/2019
SHOBHA PRASAD
B2-206, SATYAM APARTMENTS, VASUNDHRA ENCLAVE, DELHI-110096
individual

Address for service in India/Attorney address:
BHAWANA
T-2385, FAIZROAD OPP. HOTEL JAGGI PALACE KAROL BAGH NEW DELHI-110005

Proposed to be Used
To be associated with:
4154591, 4154592

DELHI
Biscuits, Confectionery; Sugar Confectionery; Lollipops [Confectionery]; Confectionery Made Of Sugar; Chocolates; Cakes; Fruit Cakes; Chocolate Cakes; Cream Cakes; Sponge Cakes; Chocolate Decorations For Cakes; Candy Decorations For Cakes; Cookies; Sugar Cookies; Butter Cookies; Fruit Cookies; Chocolate Cookies; Wafer Cookies; Wafers; Chocolate Wafers; Chocolate-Coated Wafer Cookies; Ice Cream; Ice Cream Wafers; Dairy Ice Cream; Ice Cream Cones; Fruit Ice Cream; Cones For Ice Cream; Ice Cream Desserts; Chocolate Candles; Candies [Sweets]; Fruit Bread; Bread; Fresh Bread; Bread Buns
4155182   23/04/2019
MODERN SNACKS PVT. LTD.
D-44, Panki Site-2, Kanpur, U.P.
A Company duly Incorporated under The Indian Company Act
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Used Since :29/03/2018
To be associated with:
3922903
DELHI
Namkeen and other confectionaries.
Trade Marks Journal No: 1908, 01/07/2019  Class 30

ZHONG HU YAN

4156950  24/04/2019
CHINA LAKE SALT CO.,LTD
No.40, Jiefang South Road, Gaotai County, Zhangye City, Gansu Province, China
A Limited Liability Company incorporated under the laws of The People’s Republic of China

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI

tea-based beverages; honey; cakes; pizzas; rice; vermicelli [noodles]; cooking salt; soya sauce; sauces [condiments]; essences for foodstuffs, except etheric essences and essential oils
4158789    26/04/2019
SATISH GOVINDRAM BUDHWANI - M/S. HONEY SOYA PROTEIN
HONEY SOYA PROTEIN, OPP. ARIHANT DAL MILL, DELSAR ROAD, DAHOD - 389151, GUJARAT, INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.
Used Since: 18/01/2018
AHMEDABAD
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER).
4160687   29/04/2019
PATEL DINESHKUMAR PARSHOTTAMBHAI
trading as ;NEW PATEL PRODUCTS
OLD LAXMIPURA, STREET NO. 10, PALANPUR, TAL. PLANPUR DIST. BANASKANTHA - 385001 GUJARAT INDIA
Used Since :10/11/2010

AHMEDABAD
TEA AND SPICES, MIRCHI POWDER, TURMERIC POWDER, CORIENDER (DHANIA) POWDER INCLUDED IN CLASS – 30.
TEMPROZE BUSINESS ASSOCIATES PVT LTD
trading as ; TEMPROZE BUSINESS ASSOCIATES PVT LTD
JAYANAGAR ROAD, MARADU, ERNAKULAM, 682304, KERALA
MANUFACTURE AND MERCHANTS
A PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
COLLEGEUM KUNSLTANTS
T-10, EMPIRE BUILDINGS, OPP CENTRAL POLICE STATION, ERNAKULAM, KOCHI 18

Proposed to be Used
CHENNAI
COFFEE, TEA, SUGAR, RICE AND RICE PRODUCTS & SPICES.
KADAK CHOU DHARY

4162086   30/04/2019
RAM SWAROOP CHOU DHARY TRADING AS : CHOU DHARY TEA COMPANY
J-7, SHYAM NAGAR, RAM MARG, SODALA, JAIPUR, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since : 30/05/2000
AHMEDABAD
TEA
4162569    30/04/2019
ROHIT CHAUPAL
209/8, POST OFFICE BLOCK, KRISHNA NAGAR, DELHI- 110051
PROPRITOR
Address for service in India/Attorney address:
RAVI NATH TIWARI
88/31 B STANLY ROAD ALLAHABAD

Proposed to be Used
DELHI
CONFECTIONERY INCLUDING CHEWING GUM, CHOCOLATES, CANDY, CHOCO BALL, PUFF, POP CORN, RUSK, CAKES, BISCUIT & NAMKEEN, SWEET AND ICE CREAM, SWEET AND TANGY TABLETS/GOLIYAN INCLUDED IN CLASS 30
ALTURA

4163089  30/04/2019

SURBHI GARG
520E KHASRA NO. 13/19 NANGLI SAKRAWATI, DELHI-110043, INDIA
MANUFACTURER AND TRADER

Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92

Proposed to be Used

DELHI

NOODLES AND INSTANT NOODLES, PASTA, BISCUITS, RICE, COOKIES, ICE MILK, CHOCOLATE, FLAVOURINGS FOR
SOUPS, TOFFEE, YEAST FOR USE AS AN INGREDIENT IN FOODS, WHOLEWHEAT CRISPS, CHIPS [CEREAL
PRODUCTS], SAMOSAS, BREAD, PIZZA, TEA, GREEN TEA, HONEY, AERATED BEVERAGES, ICE, ICE CREAMS, FROZEN
YOGURT AND SORBETS, SWEETS, SANDWICHES, VEGGIE BURGERS, WHITE SUGAR, WHEAT, PROCESSED,
WHOLEMEAL FLOUR, CONFECTIONERY ITEMS, SPICES, BAKERY GOODS.
4163272  01/05/2019
JAGDISH RAJENDRA CHAUDHARI
FLAT NO-11, DHAVAL SOCIETY, UDAY COLONY, TORNA NAGAR, PAWAN NAGAR, NASHIK, CIDCO COLONY,
MAHARASHTRA, 422009
INDIVIDUAL
Address for service in India/Agents address:
AJIT CHANDRAKANT NIMBALKAR
SERVE NO.16, FLAT NO.A-502, 5TH FLOOR, KAPIL CAPITAL, AMBEGAON PATHAR, DHANKAWADI, PUNE-411046.

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT,
MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE.
BIKAJI CAFE TASTY BITES WITH DESI TWIST

4163415 01/05/2019

BIKAJI FOODS INTERNATIONAL LIMITED
F/196 - 197, BICHHWAL INDUSTRIAL AREA, BIKANER - 334 006, RAJASTHAN
LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT.

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used

To be associated with:
592352

AHMEDABAD

SWEETS, BHUJIA, NACHOS, POPCORN NAMKINS, ICE CREAM, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA,
BISCUITS, CAKES, PASTRY, SALT, HONEY, SYRUPS AND TREACLES, VINEGAR, SAUCES, SPICES, CONFECTIONERY,
BAKERY PRODUCTS AND READY TO EAT FOOD PRODUCTS AS COVERED UNDER CLASS 30.
BIKAJI FUN KEEN CHIPS PUDINA MASTI

4163418   01/05/2019

BIKAJI FOODS INTERNATIONAL LIMITED
F/196 - 197, BICHHWAL INDUSTRIAL AREA, BIKANER - 334 006, RAJASTHAN
LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT.

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
To be associated with:
592352

AHMEDABAD
SWEETS, BHUJIA, NACHOS, POPCORN, NAMKINS, ICE CREAM, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA,
BISCUITS, CAKES, PASTRY, SALT, HONEY, SYRUPS AND TREACLES, VINEGAR, SAUCES, SPICES, CONFECTIONERY,
BAKERY PRODUCTS AND READY TO EAT FOOD PRODUCTS AS COVERED UNDER CLASS 30.
4163697    01/05/2019
ABN INDIAN BIOTECH PRIVATE LIMITED
VILLAGE - SAINWALA, KALA-AMB TO NAHAN ROAD, TEHSIL NAHAN, DISTT- SIRMAUR, HIMACHAL PRADESH-173030
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Jelly beans, Royal jelly, Fruit jelly candy & Confectionery containing jelly
Trade Marks Journal No: 1908, 01/07/2019

DIZZLE

4163721 01/05/2019
VINOD FRESHNERS PVT. LTD.
G-1-765, SITAPURA INDUSTRIAL AREA, TONK ROAD, JAIPUR (RAJASTHAN)

Private limited company

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD
Confectionery, Chocolate confectionery, Dairy confectionery, Sugar confectionery, Lollipops [confectionery], Frozen confectionery, Cakes, Biscuits, Candy, Ice-cream,
4163857   02/05/2019
RDP FOOD PRODUCTS
H.No. 3-1017, YMR Colony, Proddatur, Kadapa Dist-516360
sole proprietorship
Address for service in India/Agents address:
VANMALA SWAPNA
FLAT NO.106, EDEN ENCLAVE APPTS., ADIKMET, HYDERABAD-500044.
Proposed to be Used
CHENNAI
Sweets, Spicy Powders, Pickles and Snacks.
4164072  02/05/2019
ROHIT CHOPRA
W,N 10 MAKHU-142044
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHAUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
APEX COCO AND SOLAR ENERGY LIMITED
NO.33 B, VAIKKAL THOTTAM, SHERIFF COLONY, TIRUPUR - 641 604, TIRUPUR DIST, TAMILNADU.
LIMITED

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Coconut sugar, Coconut sugar [natural sweetener], Dried coconut powder [natural sweetener], Coconut meal for human consumption, Flour and preparations made from cereals, Malt extract for food and Ready-to-eat cereals, Millet cakes and Cookies, Vermicelli, Papad (Indian Snacks), Garam Masala (Combination of Spices), Noodles, Spices, Sambhar Powder, Cinnamon, Cloves, Chilli powder, Dhania powder (coriander), Flour, Plain flour, Corn flour and Maida (wheat flour).
Enterofizz-EL

4164399   02/05/2019
THEMIS MEDICARE LIMITED
11/12, UDYOG NAGAR, S.V. ROAD, GOREGAON (WEST), MUMBAI-400104, MAHARASHTRA
A Company incorporated under The Companies Act, 1956

Address for service in India/Attorney address:
SUBRAMANIAM & ASSOCIATES
7th Floor, M3M Cosmopolitan Sector 66, Golf Course Extension Road Gurugram – 122001 National Capital Region India

Proposed to be Used
MUMBAI
Non-medicated digestive tablets.
FRUTH
4164609  02/05/2019
RAMESHWAR UPADHYAY
Room No. 10, Shivshakti Nagar, Charat Singh Colony, Opp. RBI Quarter, Chakala, Andheri East, Mumbai - 400093, Maharashtra, India
Proprietorship
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059
Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water), as covered under Class 30
Trade Marks Journal No: 1908, 01/07/2019 Class 30

MR. MANOJ KUMAR GOEL TRADING AS SUKSHM FOODS
Survey No. 332/1, Damargidda Village, Chevella Mandal, R.R. Dist. - 501 503
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
To be associated with:
3704365
CHENNAI
Rice, Spices, Flour & Preparation made from cereals
SANJAY KUMAR
H. NO. 7, KH. NO. 401, D BLOCK, LAXMI VIHAR, BURARI, DELHI-110084
INDIVIDUAL

Address for service in India/Attorney address:

GAURAV KESWANI
29/135 West Patel Nagar, New Delhi-110008

Proposed to be Used

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, POWDER OF ROASTED GRAINS, GRAM FLOUR, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES AS INCLUDED IN CLASS 30
Trade Marks Journal No: 1908, 01/07/2019 Class 30

4165165 03/05/2019
NISHARG OMPRAKASH CHOPRA
B/401, T. P. 8, 13/1 Manibhadra Enclave, Opp. Rajasthan Hospital, Shahibaug, Ahmedabad – 380005, Gujarat.
Manufacturers
Sole Proprietor

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
AHMEDABAD
Confectionery
Divansh Gold

4165222  03/05/2019

SUSHIL KUKREJA
Snehal Plot No. 1, Opp P.C.M.C Open Lawns, Near Dairy Farm Road, Pimpri, Pune, Maharashtra - 411017
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037

Proposed to be Used

MUMBAI

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
4165631  03/05/2019
SIDDHANT LIME PRIVATE LIMITED
Shade No. P/74, Old GIDC Industrial Estate, Near Indian Diamond Institute, Katargam, Surat – 395004.
a company registered and incorporated under the Indian Company’s Act
Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used
AHMEDABAD
Bakery Product including Biscuit, Wafer, Chocolate, Pastry, Bread, Buns, Cookies, Pizza, Cake Powder, Cake Dough and
Confectionery; Ice cream and powders thereof; Ice Cream Confections; Confectionery; Cereal, Oat, Rice and Corn based
Snacks, Flakes and Foods; Ready-to-eat Cereal-Derived Food Bars; Food Mixtures Consisting of Cereal Flakes and Dried
Fruits; Foodstuffs Made From Cereals, Rice and Corn; Oat and Corn Flakes, Flour, Milled, Roasted and Meal; Granola and
Granola-based snack bars; Museli; Dough, Noodles; Oatmeal; Baking-powder; Spices; Instant Mix Powder; Instant Mix
Powder; Coriander; Aniseed; Saffron; Turmeric for food; Pepper; Tea; coffee; suger; salt; as included in Class - 30.
4165756  03/05/2019
MR. VIJAY TIWARI
493/3, Opposite Tare Bunglow, Valvan, Lonavala-410401
Single Firm
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :27/02/2019
MUMBAI
CHIKKI AND FUDGE
4165888  03/05/2019
RISHABH KUMAR SARAOGI
21, Hemant Basu Sarani, 2nd Floor, Centre Point, Suite No 210A, Kolkata, West Bengal-700001
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
To be associated with:
3529294

KOLKATA
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
Trade Marks Journal No: 1908, 01/07/2019 Class 30

4165970 03/05/2019

PRIYESH SAWLANI TRADING AS - LUCKY ENTERPRISES
265 A ,VIDUR NAGAR,NEAR HAWA BUNGALOW,INDORE - 452009

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery; honey, treacle; yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice
Jhakroo

4166868   04/05/2019
PARDEEP GARG
484 SECTOR 12 PANCHKULA, H.R. 134109
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water]
4166925 04/05/2019
Ramjaya foodays and beverages (OPC) private limited.
GROUND FLOOR, CHAMRAHARA, P.O MAHNA, VAISHALI, Vaishali, Bihar, India, 844507
One Person Company
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi-110034

Proposed to be Used
KOLKATA
Spices, Rice, Flour, Sugar, Tea, Coffee, Snacks, Mixtures
4167060  04/05/2019
RANGCHAK FOOD PRODUCTS PRIVATE LIMITED
2005/06 Shivalaya Tower, 90 DP Road, Thakur Complex, Kandivali (East), Mumbai 400101
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
MEGH LEX SERVICES PRIVATE LIMITED
204 'A' WING, MITTAL TOWERS 6, M G ROAD, BANGALORE-560001
Proposed to be Used
MUMBAI
Manufacturing of Packaged Wheat Based Fried Snacks Included in Class 30
Trade Marks Journal No: 1908, 01/07/2019

4167102  04/05/2019
DEVYO COMMERCIAL LIMITED
207/3, GHOSH PARA ROAD, SHYAMNAGAR, 24 PARGANAS (NORTH), KOLKATA- 743127
LIMITED COMPANY

Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.

Used Since: 20/04/2018

KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4167277 04/05/2019
MAREDIYA AHESANALI GULAMALI
Village -sevalani post-varsila taluka-siddhpur district- patan north gujarat 384151
proprietorship firm

Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, namkeens, mustard; vinegar, sauces (condiments); spices; ice
ANIKIT
H. No.- DL 68 A, Ward No.- 12, Aggarwal Market Narwana Jind, Haryana- 126116
Prop.

Address for service in India/Attorney address:
SANJEEVKOHLI

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice included in Class-30
MUAWIYAH-ZTM

4167392 04/05/2019

BILAL AHAMAD ANDRABI
KAICH RAZGEER, NEAR MAIN ROAD, BADGAM, RAITHAN, JAMMU AND KASHMIR-191111
INDIVIDUAL

Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)

Proposed to be Used
DELHI
TEA
4167469    05/05/2019
M/S. EBRIN CONFECTION PRIVATE LIMITED
Room No.9/145G, KML Appartment, Adoute Rear Part, Kinfra Techno Industrial Park, Kakkancheri, Malappuram Dist.,PIN-673635
duly represented by its Managing Director, Mohamed Shafi Kunnathumpadiyan
A PRIVATE LIMITED COMPANY DULY REPRESENTED BY ITS MANAGING DIRECTOR
Address for service in India/Attorney address:
P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639
Used Since :25/01/2019
CHENNAI
Chocolates, Filled chocolates, Liqueur chocolates, Chocolates filled with liqueur, Toffees, Chocolate-coated marshmallow
biscuits containing toffee, Chocolate candies, Candies [sweets], Chocolate-coated nuts , Chocolate-covered peanuts ,
Chocolate-coated almonds , Chocolate-coated coffee beans, Butterscotch , Calcium fortified candy [confectionery] ,
Boiled sugar candies, Sweets, Chocolate sweets, Confectionery, Rusks, Frozen pastry, Pastry mixes, Pastry cases, Pastry
dough, Wheat-based snacks, Cereal-based snacks, Rice-based snacks, Extruded corn snacks, Corn-based snack foods,
Chocolate beverages with milk, Ice milk, Milk jam, Milk chocolate, Ice milk bars, Milk tea [tea-based], Cakes, Chocolate
cakes, Ice, Ice cream, Confectionery and chocolate decorations for Christmas trees, Sugar confectionery , Chocolate bars,
White chocolate, Chocolate fudge, Butterscotch candies, Oatmeal, Oatmeal cookies, Oatmeal biscuits, Oatcakes, Cocoa,
Coffee flavorings, Caramels, Cereal biscuits, Cereal cookies, Cereal bars, Cereal preparations, Chewing gum.
4168169  06/05/2019
S.SYED USMAN
trading as ;SYED SWEETS
NO.270, APPAMPATTU, GINGEE T.K, VILLUPURAM DISTRICT-604 205. TAMILNADU, INDIA.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
SWEETS, SAVOURIES AND CONFECTIONERY.
4168565 06/05/2019

NAVSARJAN FOOD PRODUCT LLP
Rahi Estate, Plot No.1, Jodhar- Bhadiyad Road, At- Jodhpur(Nadi), Taluka. Morbi- 363641
Limited Liability Partnership

Address for service in India/Agents address:
SAMPAT DHURUV PRADIP
OM, Tulsi Bungalow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used

AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
KURINJI MALAR
No.2/118, M.A. V NAGAR, POOLANKULAM, ANDARKOTTARAM, MADURAI 625020, TAMIL NADU, SOUTH INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
V VASUKI
M/S.BGROW SERVICES, NO. 500, 2ND FLOOR, 10TH EAST CROSS STREET, ANNA NAGAR, MADURAI – 625 020.

Proposed to be Used

CHENNAI
MOLASSES FOR FOOD, (I.E. JAGGERY) PRODUCTS WHICH IS INCLUDED IN THIS CLASS, HERBAL PREPARATIONS FOR MAKING BEVERAGES ADD WITH JAGGERY, PALM SUGAR BASED SNAKS AND SWEETS, HEALTH MIX, SUGAR, SALT, SPICES.
KURINJI MALAR
No.2/118, M.A.V NAGAR, POOLANKULAM, ANDARKOTTARAM, MADURAI 625020, TAMIL NADU, SOUTH INDIA.

PARTNERSHIP FIRM

Address for service in India/Attorney address:
V VASUKI
M/S.BGROW SERVICES,NO.500, 2ND FLOOR, 10TH EAST CROSS STREET,ANNANAGAR, MADURAI – 625 020.

Proposed to be Used

CHENNAI
MOLASSES FOR FOOD, (I.E. JAGGERY) PRODUCTS WHICH IS INCLUDED IN THIS CLASS, HERBAL PREPARATIONS FOR
MAKING BEVERAGES ADD WITH JAGGERY, PALM SUGAR BASED SNAKS AND SWEETS, HEALTH MIX, SUGAR, SALT,
SPICES.

Transliteration : KURINJIFLOWER
AMRIT KESAR
4168897    07/05/2019
KAISER RASHID
BEFINA DRANGBALPAMPORE PULWAMA JAMMU AND KASHMIR 192121
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Saffron [seasoning]; Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4169049 07/05/2019
M/S. THRISSUR PADDY FARMERS PRODUCE COMPANY LTD.
M/s. THRISSUR PADDY FARMERS PRODUCE COMPANY LTD.; DOOR No. 310, PURANATTUKARA (P. O.), THRISSUR - 680 551. KERALA.
A Company incorporated under The Companies Act

Address for service in India/Attorney address:
CHANAKYA
CHANAKYA, No. 1, NEHRU NAGAR, SUNDAKKAMUTHUR, COIMBATORE, TAMILNADU. Pin: 641 010
Used Since :24/02/2016

CHENNAI
RICE, RICE PRODUCTS ESPECIALLY PUTTU PODI, APPAM PODI, IDLI DOSAI MIX, PAYASAM MIX; BEATEN, FLATTENED PUFFED, PRESSED RICE; PROCESSED WHEAT, OATS; WHEAT FLOUR; MAIDA (WHEAT FLOUR); RAWA & SUJI (WHEAT FLOUR); PAPPAD, APPALAM, MURUKKU, FLOUR BASED CHIPS, RICE & WHEAT-BASED SNACKS; EXTRUDED WHEAT & RICE SNACKS; CHAPPATHI, PARATHA, VERMICELLI; NOODLES; TAPIOCA; FLOUR; PREPARATIONS MADE FROM CEREALS, CORN FLAKES, PASTRY AND CONFECTIONERY, SPICES, CONDIMENTS.

Transliteration : ADAT AMRUTHU
4169131  07/05/2019
ABDUTTAIYIB LAMAK EZZUDDIN
trading as ;SOUTHBAY TRADING CO
NO 32, GROUND FLOOR, R.N.ARCADE, M.H.NO.1146 CHAVINDRA ROAD, 4TH NIZAMPURA, BHIWANDI - 421302, MAHARASHTRA, INDIA.
TRADING
Proposed to be Used
MUMBAI
PROCESSED WHOLE GRAINS, SPICES INCLUDED IN CLASS 30.
UYARTHARAM

4169160 07/05/2019

R.SUBRAMANIAN
trading as ;M/s. SARA & SONS
G1. KALA FLATS, NO.1, 63RD STREET, ASHOK NAGAR, CHENNAI-600083, TAMILNADU, INDIA.
MANUFACTURE AND MERCHANTS
SOLE PROPRIETOR

Proposed to be Used
CHENNAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES CONDIMENTS; SPICES; ICE.
4169215  07/05/2019
A. POONKODI PROPRIETOR OF DHARANI HERBBALS
470, NEHRU NAGAR, NALLUR, ERODE, TAMIL NADU-638459
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]

Transliteration : Adhiyaman
4169455  07/05/2019  
MRS. MRUNMAYI SAMIR JOSHI  
201, Shree Lambodhar Apartment, Siddheshwar Nagar, Dighori, Nagpur – 440034  
Sole Proprietor  

Address for service in India/Agents address:  
ANIL D. SAWANT  
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012  

Proposed to be Used  
MUMBAI  
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago, Artificial Coffee; Flour And Preparations Made From Cereals, Bread, Pastry And Confectionery, Ices, Laddu, Sweats; Honey, Treacle; Yeast, Baking powder; Salt, Mustard; Vinegar, Sauces (Condiments); Spices; Ice.
TROPILITE FOODS PRIVATE LIMITED
TANSEN ROAD, GWALIOR-474 002 (M.P.).
Private Limited Company

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Used Since: 11/03/2007

To be associated with:
2845860

MUMBAI
BREAD; CAKES; FLAVOURINGS, OTHER THAN ESSENTIAL OILS, FOR CAKES; CAKE FROSTING [ICING]; CAKE POWDER; CAKE BATTER; MIRROR ICING [MIRROR GLAZE]; CONFECTIONERY; FONDANTS [CONFECTIONERY]; SUGAR CONFECTIONERY; CHOCOLATE; CHOCOLATE MOUSSES; CHOCOLATE DECORATIONS FOR CAKES
MAGICMILL
4169644 07/05/2019
JAGMEET SINGH KOHLI (SOLE PROPRIETOR) TRADING AS:- GLOBAL ORGANICS
542, Sector-8, IMT Manesar, Gurugram, Haryana 122050
An Indian National
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries
and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments);
spices; ice.
4169670  07/05/2019
SAPNA SAPAN BISHT
at A-102, Parshwanath Metro city, Nr. H. B. Kapadia School Chandkheda, Ahmedabad - 382424
INDIVIDUAL
Address for service in India/Agents address:
JIGNESHKUMAR KANTILAL DUDHAT
Jignesh Dudhat and Associates, Office No.6, 1st floor, Navdeep Complex, Nr. Vidhi Labs, Subhash Chowk, Memnagar, Ahmedabad-380052.

Proposed to be Used
AHMEDABAD
Mixes for making bakery products, Preparations for making bakery products, Bakery goods, Included in class 30
LAPTOP
4169828 07/05/2019
MOHD. IQBAL
LAKSHMI PUR PATTI, KASHI PUR, UDHAM SINGH NAGAR, UTTRAKHAND
INDIVIDUAL
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
ATTA, MAIDA, SUJI, BESAN, TEA, COFFEE, SPICES, NAMKEEN, BISCUITS, BREAD, SANDWICH, CAKE, TOASTS, RUSK,
PASTRY, MUFFINS, CONFECTIONERY, TOFFEE, CANDIES, CHEWING GUM, BUBBLE GUM, SUGAR COATED SAUNF,
CHURAN BALLS, JELLY, SAUCES, ICE CREAM, COFFEE, TEA, YEAST AND HONEY, WAFERS, EXTRUDED SNACKS,
CEREAL BASED SNACKS AND BAKERY PRODUCTS.
MAHESHMAA
4169833   07/05/2019
M/s. PRAVALLIKA FOOD PRODUCTS
# 14/703-4, NAKASH STREET, KADAPA- 516001, ANDHRA PRADESH
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121
Proposed to be Used
CHENNAI
PREPARATIONS MADE FROM CEREALS
SHIVOHAM FOODS PRIVATE LIMITED (REPRESENTED BY ITS DIRECTOR, MR. RAJIV KUMAR GUPTA)
34F, Maharshi Devendra Road, 2nd Floor Room No. - 205 Kolkata, West Bengal- 700006

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Used Since: 20/05/2015

KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water] under Class 30
ORGO REVOTO

4170287  08/05/2019
FRANCIS ALIAS JHOMON
FRANCIS ALIAS JHOMON, THARAKANPARAMBIL HOUSE, AVITTATHUR P.O, THRISSUR DISTRICT, KERALA STATE, INDIA
Proprietorship

Address for service in India/Attorney address:
FEBIN JAMES, ADVOCATE
Febin James, Advocate, 2nd Floor, Peace Tower, Opposite, District Panchayath Office, Ayyenthole, Thrissur District, Kerala, 680003

Proposed to be Used
CHENNAI
Coffee, Tea, Cocoa And Artificial Coffee, Rice, Tapioca And Sago, Flour And Preparations Made From Cereals, Bread, Pastry And Confectionery, Ices, Sugar, Honey, Treacle, Yeast, Baking-Powder, Salt, Mustard, Vinegar, Sauces (Condiments), Spices, Ice
4170313 08/05/2019
HARISH KUMAR ARORA
H-17/91 SECTOR-7, ROHINI DELHI-110085
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
SOCKET, PLUG, TOP, PIN, HOLDER, REGULATOR, DIMMER, SWITCH GEAR, M.C.B, FUSE, CONNECTOR, WIRE AND CABLE (ELECTRIC), CHOKE, PATTI, STARTER, EXTENTION CORD, POWER STRIP, DOOR BELL INCLUDED IN CLASS.
4170464 08/05/2019
S.SARAVANAN, AN INDIAN NATIONAL, SOLELY TRADING AS MINT FOODS
No: 37, ayyasamy Street, Shop No: 02, 1st Floor, Shevapet, Salem - 636 002, Tamilnadu, India
Sole Proprietory Concern
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
SAGO / SABUDHANA
4170593 08/05/2019
SURJEET SINGH S/O GOPAL SINGH LABANA
PLOT NO. 2 PATRAKAR COLONY KOTRA, AJMER
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
AHMEDABAD
TEA IN CLASS 30.
R. VIJAYASHEGARAN
NO 833, 9TH STREET, SYNDICATE BANK COLONY, ANNA NAGAR WEST, CHENNAI 600101
Single Firm
Address for service in India/Attorney address:
BHUVANESWARI A
No 101 North Mada Street Thiruvatriyur Chennai 19
Used Since : 12/02/2008
CHENNAI
Batter mixes, Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices.
CARDON

4170689  08/05/2019

SH. VARUN GUPTA,
2064/14-15, Katra Tambacoo, Khari Baoli, Delhi- 110 006.
(Proprietor)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Proposed to be Used
DELHI
Spices
CRIOLLO PATISSERIE

4170713  08/05/2019

IFRAH TAHMID
No. 416, 2nd Block, 4G Main, Kalyan Nagar, HRBR Layout, Bengaluru-560043

Proprietorship

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
CHENNAI

Flour Preparations made from Cereals; Bread, Pastry, Confectionery, Bespoke Cakes, Dessert, Cup-cakes, Biscuit, Cookies, mousse cakes, eggless cakes, Chocolate, Caramel, Jellies, Bread, Candy, fruit-based desserts.
AHYO!

4170811   08/05/2019

MYSTIC SUPER FOODS LLP
8932, G/F, GALI NO.1, MULTANI DHANDA, PAHAR GANJ, NEW DELHI, CENTRAL DELHI- 110055, INDIA
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used

DELHI

coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice in class 30
4170841   08/05/2019
GAJENDRA MOHAN UPADHYAY S/O STYA NARAYAN UPADHYAY
3-KA-5 NEAR BIKANER NURSING HOME BIKANER PAWANPUN BIKANER, RAJASTHAN- 334003
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD
coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice in class 30
SHANNON
4171081 08/05/2019
REKHA GOYAL
E-1/61, THIRD FLOOR, SECTOR-7, ROHINI, NORTH WEST DELHI-110085
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310, 3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.

Proposed to be Used
DELHI
COFFEE, COFFEE EXTRACTS, YERBA MATE, YERBA MATE BLENDS, YERBA MATE EXTRACTS, GREEN TEA, GREEN TEA BLENDS, WHITE TEA & BLENDS AND COFFEE BASED PREPARATIONS, COFFEE SUBSTITUTES, TEA, TEA EXTRACTS AND TEA - BASED PREPARATIONS, COCOA, CHOCOLATE, CHOCOLATE PRODUCTS, CONFECTIONERY, SWEETS, SUGAR, SWEETENERS, BAKERY PRODUCTS, BREAD, CAKES, PASTRY, PUDDINGS, ICE CREAM, PRODUCTS FOR PREPARATION OF ICE CREAM, HONEY, HONEY SUBSTITUTES, BREAKFAST CEREALS, PREPARATION MADE FROM CEREALS, RICE PASTA, FOOD STUFFS HAVING BASE OF RICE, OF FLOUR OR OF CEREALS, ALSO IN THE FORM OF READY MADE DISHES, SAUCES, AROMATIZING OR SEASONING PRODUCTS FOR FOOD, SALAD DRESSINGS, MAYONNAISE, GREEN COFFEE, BLACK COFFEE, GOLDEN TEA ETC
DALWHINNIE

4171401  09/05/2019
DIAGEO SCOTLAND LIMITED
Edinburgh Park, 5 Lochside Way, Edinburgh, Scotland, EH12 9DT
A company incorporated under the laws of Scotland

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Confectionery; sugar confectionery; chocolate, chocolates, chocolate covered confectionery; foodstuffs containing chocolate, chocolate based products; fudge; caramel; caramels; toffee; foodstuffs containing fudge, caramel and/or toffee; sweets; biscuits, cookies, cakes and pastries; puddings
THE SINGLETON
4171403  09/05/2019
DIAGEO SCOTLAND LIMITED
Edinburgh Park, 5 Lochside Way, Edinburgh, Scotland, EH12 9DT
A company incorporated under the laws of Scotland

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Confectionery; sugar confectionery; chocolate, chocolates, chocolate covered confectionery; foodstuffs containing chocolate, chocolate based products; fudge; caramel; caramels; toffee; foodstuffs containing fudge, caramel and/or toffee; sweets; biscuits, cookies, cakes and pastries; puddings
LAGAVULIN
4171404  09/05/2019
DIAGEO SCOTLAND LIMITED
Edinburgh Park, 5 Lochside Way, Edinburgh, Scotland, EH12 9DT
A company incorporated under the laws of Scotland
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
DELHI
Confectionery; sugar confectionery; chocolate, chocolates, chocolate covered confectionery; foodstuffs containing chocolate, chocolate based products; fudge; caramel; caramels; toffee; foodstuffs containing fudge, caramel and/or toffee; sweets; biscuits, cookies, cakes and pastries; puddings
4171532  09/05/2019
AMINUL ISLAM
trading as ;SURJO FOODS PRODUCT
DARIASUDI, P.O. LAKSHMIPUL, HABRA, 24 PARGANAS (N), WEST BENGAL, INDIA
MANUFACTURER & MERCHANT

Proposed to be Used

KOLKATA
CHOW MEIN, SOYA FLOUR, TEA, COFFEE, SALT, SAUCE, BREAD AND CONFECTIONERIES, SUJI, BESAN, ATA, MAIDA, PREPARATION MADE FROM CEREALS, SAGO, RICE, PUFFED RICE, POHA, ALL SPICES INCLUDED IN CLASS 30
4171578  09/05/2019
SWATHI V
NO 5/242 - 5/474, THADAGAM ROAD, KANUVAI, SOMAYAMPALAYAM, COIMBATORE - 641108.
PROPRIETRIX
Address for service in India/Agents address:
GOWRISHANKAR S
UPPLIAN THOTTAM, RAVATHUR PO, IRGUR VIA, COIMBATORE-641103.
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
4171770    09/05/2019
PRANAB BISWAS, TRADING AS KASHINATH FOOD PRODUCTS
Vill:- Ramchandrapur, P.O:- Palla, P.S:- Gopal Nagar, North 24 Pargana, West Bengal - 743701
Proprietorship Firm
Address for service in India/Attorney address:
NIDHI SHARMA
IP NATION;D-177,SHYAM PARK EXT., SAHIBABAD,GHAZIABAD
Proposed to be Used
To be associated with:
4092557
KOLKATA
Turmeric.
MOTHER TONGUE

4171876  09/05/2019

INDISH ESTABLISHMENTS
DOOR NO.17/804-B, SECOND FLOOR, BACKER BUILDING, INDIRA GANDHI ROAD, KOZHIKODE-673 004, KERALA STATE, INDIA
Partnership firm

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
To be associated with:

4159822

CHENNAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
4172434  10/05/2019
VTHU MAULI AGRO PVT LTD
SURVEY NO.28/A,UNIT NO.291,AT-CHANE, POST-DIGHASHI,TAL-BHIWANDI,DIST-THANE-421302, (INDIA)
A PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
PAPAD, BESAN AND FLOUR CLASS 30
4172583  10/05/2019
GESTEL BUSINESS PRIVATE LIMITED
Unit No 15 A 4th Floor A Wing City Vista Kharadi, Pune 411014
Private Limited
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from
 cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle;
 yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen
 water).
4172584  10/05/2019
MONIKA SHAH W/O. SH. JAI VARDHAN SHAH
30, PRATHVIRAJ NAGAR, MAHARANI FARM, DURGAPURA, JAIPUR - 302018 (RAJASTHAN)
Individual
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Proposed to be Used
AHMEDABAD
Cakes And Bakery Products in class 30.
4172594  10/05/2019
ATUL TIWARI
115, EXPRESS ROAD, KANPUR, UTTAR PRADESH
Individual
Address for service in India/Attorney address:
APPLY MARK
466, WESTERN WING, TIS HAZARI COURTS, DELHI-110054.

Proposed to be Used
DELHI
SOYABEAN BARI
4172991  10/05/2019
MRS. BECTORS FOOD SPECIALITIES LTD.
trading as ;MRS. BECTORS FOOD SPECIALITIES LTD.
THEING ROAD, PHILLAUR-144410 PUNJAB
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/04/2019
DELHI
ALL KINDS OF BISCUITS, COOKIES, FLOUR BASED WAFERS AND ITS CONCOCTIONS INCLUDED IN CLASS 30.
4173115    10/05/2019
AUSTRALIAN FOODS INDIA PRIVATE LIMITED
22-23 SIDCO INDUSTRIAL ESTATE, AMBATTUR, CHENNAI- 600058
Manufacturers and Merchants
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Proposed to be Used
To be associated with:
482109
CHENNAI
Cookies, Sugar cookies, Chocolate cookies, Iced cookies, Butter cookies, Cereal cookies, Fruit cookies, Rice cookies, Oatmeal cookies, Ginger cookies, Wafer cookies, Oat cookies, Spiced cookies, Fortune cookies, Vegan cookies, Almond cookies, Gluten-free cookies, Chocolate covered cookies, Peanut butter cookies, Chocolate-coated cookies, Chocolate-covered cookies, Rolled wafers [cookies], Cookies and crackers, Chocolate chip cookies, Fried dough cookies, Danish butter cookies, Egg roll cookies, Chocolate-covered wafer cookies, Pastries, cakes, tarts and biscuits (cookies), ice-cream, ice-cream cones, ice-cream cakes, muffins, brownies, macaroons, donuts, cheese puff, filled rolls including cream rolls cakes, muffins, bar cakes, plum cakes, biscuits, energy biscuits, ice cream biscuits, cookies, pie, wafers, bakery items including confectionery, dairy confectionery, flour confectionery, flavoured sugar confectionery, snack foods consisting principally of confectionery, potato flour confectionery, breakfast cereals, nutribar, cereal bars, energy bars, chocolate bars, cakes mixes, cookies mixes, pancakes mixes, rice mixes, pastry mixes, muffin mixes, waffles, pastry, flour confectionery, doughnuts, pasta, noodles, sweet rolls, chocolate-based ready-to-eat food bars, chocolates and chocolate based ready to eat candies and snacks, instant pudding mixes, instant dessert, pudding mixes, prepared baking mixes, batter mixes, Fruit jelly candy, Candy, Chewing candy, Hard candy, Candy bars, Caramels [candy], Candy mints, Peppermint candy, Sweets [candy], Candy with cocoa, Sweets (candy), candy bars and chewing gum, Sweets in the form of candy, Toffees, Toffee candies, Cream (Ice -), Chocolate and chocolates, Chocolate sauces, Chocolate confectionery, Dairy chocolate, Chocolate candies, Chocolate, Muffins, Muffin mixes, English muffins, Cakes, Breakfast cake, Chocolate cake, Cake preparations, Cake mixes, Cake bars, Candy cake, Almond cake, Sponge cake, Cup cakes, Plum-cakes, Malt cakes, Gluten-free cakes, Brownies, Brownie squares, Brownie dough, Chocolate brownies
4173161  10/05/2019
HARSHAYL SETHI TRADING AS FOOD DREAM
13/2 MG ROAD, AMBER BUILDING, JUST NEXT TO TREASURE ISLAND MALL, INDORE - 452 001
A SOLE PROPRIETOR
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
3812056

MUMBAI
SPICES; CONDIMENTS; CURRY POWDER; SAMBAR POWDER; GARAM MASALA, SAVORY SAUCES, CHUTNEYS AND PASTES; SEASONINGS; SAUCES (CONDIMENTS); KETCHUP; AROMATIC PREPARATIONS FOR FOOD; BAKING POWDER; FLOUR AND PREPARATIONS MADE FROM CEREALS; CEREALS AND PREPARATIONS MADE FROM CEREALS; CEREAL, WHEAT AND RICE BASED SNACK FOOD; NOODLES, MACARONI AND PASTA; DESSERT PUDDINGS; VERMICELLI (NOODLES); BISCUITS, BREAD, COOKIES, CAKES, PASTRY AND PASTRY PRODUCTS; WAFERS, WAFER STicks AND CRISPS; CHIPS (CEREAL PRODUCTS); CONFECTIONERY INCLUDING FRUIT SWEETS, CANDIES, TOFFEES, CHOCOLATES AND SUGAR SWEETS; PIE; CHOCOLATE PIES; TARTS; CHOCOLATE ECLAIR; CEREAL BASED ENERGY BARS; CORN FLAKES AND OAT FLAKES; MUESLI-BASED SNACK BARS; SUGAR, SWEETS AND SWEETMEATS; RICE, WHEAT, TAPIOCA, COCOA, SAGO, ICES, HONEY, TREACLE, YEAST, SALT, MUSTARD; VINEGAR; TEA AND COFFEE; ICE CREAM AND ICE CREAM MIXES.
Trade Marks Journal No: 1908 , 01/07/2019         Class 30

MILKLANE HOLDING PTE. LTD.
231 Mountbatten Road, #01-07 Mountbatten Centre, Singapore 397999.
A corporation organized and existing under the laws of Singapore.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
Coffee-based beverages containing milk; chocolate-based beverages containing milk; cocoa beverages with milk; chocolate and cocoa powder; sugar; natural sweeteners; glucose for culinary purposes; flavourings for beverages, other than essential oils; flavourings for fillings of straws; edible ices containing milk or milk powder; powder for edible ices containing milk powder.
VeniSWADESH TEA

4173438  10/05/2019
HITEN, CHANDRAKANT, SHAH
G - 19, A. P. M. C MARKET, MARKET 1, PHASE 2, SECTOR 28, VASHI, NAVI MUMBAI - 400705
The Trademark Act of 1999

Address for service in India/Attorney address:
VRIJ KISHORE CHOU DHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
HEASTY

4173727  11/05/2019

USHARANI AGARWAL
Kh.No.547/548, New Colony, Jeevanpark, Siraspur, Delhi-110042
Hebal Tea
PROPRIETOR

Proposed to be Used

DELHI
TEA & COFFEE
4173872  11/05/2019
SAMUILLAH SHERIFF, AN INDIAN NATIONAL, SOLEY TRADING AS SIDRA FOOD INDUSTRIES
Gurugadahalli, Tiptur Taluk, Tumkur district, Karnataka, India
Sole Proprietory Concern

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Ragi Flour, Rice Flour, Wheat Flour, Corn Flour, Maize Flour and Maida
GATTU SHREYANSH

4173876  11/05/2019

DOMAKONDA SOWMYA TRADING AS SHREYANSH MARKETING SERVICES
#2-4-123/So/402, Silver Oak Apts, Swaroop Nagar, Uppal, Hyderabad - 500039

Proprietorship Firm

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI

Flour, Chocolates, Muesli snacks, Sweets, Biscuits, Cookies, Spices, Pickles.
FLOOD

4174044  11/05/2019
NYRA CHOCOLATES PVT. LTD.
Office Address : 166 Rani Bagh, Main Khandwa Road, Indore - 452001 (M.P.) and Factory Address : Plot No.18, 19 Vikram Udyog Nagar, Palda, Indore – 452001 (M.P.)
Private Limited Company
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
CANDY, CONFECTIONERY, CHOCOLATES & TOFFEES
Trade Marks Journal No: 1908, 01/07/2019 Class 30

4174160 11/05/2019
SMT. SWATI SHARMA TRADING AS FRUITS OF EARTH.
7TH FLOOR, B-702, GREAT VALUE SHARNAM, SECTOR-107, NOIDA, GAUTAM BUDDHA NAGAR, UTTAR PRADESH-201301.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad, Spices, Saffron, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujia, Dalia, Salt, Cakes, chewing gum, Pepper, Pepper spice, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Ice Creams, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Termeric powder, Chilli powder, Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.
KPN

4174311  11/05/2019
KALAN PHARMACEUTICALS
KALAN PHARMACEUTICALS, P.O. NELLAYI- 680305, THRISUR DISTRICT, KERALA
PARTNERSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :01/08/1973

To be associated with:
1463248

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER); BISCUITS; COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
Trade Marks Journal No: 1908 , 01/07/2019           Class 30

KALAN PHARMACEUTICALS
KALAN PHARMACEUTICALS, P.O. NELLAYI- 680305, THRISSUR DISTRICT, KERALA
PARTNERSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :14/05/2015

To be associated with:
1463248, 4174311

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER); BISCUITS; COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
BRISA

4174441  11/05/2019

SURBHI GARG
520E KHASRA NO. 13/19 NANGLI SAKRAWATI, DELHI- 110043, INDIA
MANUFACTURER AND TRADER

Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92

Proposed to be Used

DELHI
NOODLES AND INSTANT NOODLES, PASTA, BISCUITS, RICE, COOKIES, ICE MILK, CHOCOLATE, FLAVOURINGS FOR
SOUPS, TOFFEE, YEAST FOR USE AS AN INGREDIENT IN FOODS, WHOLEWHEAT CRISPS, CHIPS [CEREAL
PRODUCTS], SAMOSAS, BREAD, PIZZA, TEA, GREEN TEA, HONEY, AERATED BEVERAGES, ICE, ICE CREAMS, FROZEN
YOGURT AND SORBETS, SWEETS, SANDWICHES, VEGGIE BURGERS, WHITE SUGAR, WHEAT, PROCESSED,
WHOLEMEAL FLOUR, CONFECTIONERY ITEMS, SPICES, BAKERY GOODS.
SONA CHANDI

4174681   13/05/2019
VINOD KUMAR DHAMECHA S/o SHRI LILARAM DHAMECHA
M/s L. R. & SONS, Shop No. 2/A, Akbari Market, Near New Marwari Complex, Pratapgarh (Rajasthan),
SOLE PROPRIETOR
Address for service in India/Agents address:
SHARAD AGRAWAL.
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).
Used Since :06/04/2010

AHMEDABAD
TEA
4174917  13/05/2019
PLEASANT FOODS PRIVATE LIMITED
trading as ;PLEASANT FOODS PRIVATE LIMITED
125, ORAKKADU VILLAGE, VIA SHOLAVARAM, CHENNAI, TAMILNADU -600067.
MANUFACTURER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
L.MAITHILI
SHEETAL, NO. 7 PARTHASARATHY GARDENS, ALWARPET, CHENNAI- 600018.
Proposed to be Used
To be associated with:
3688731
CHENNAI
ALMOND CONFECTIONERY, SUGAR CONFECTIONERY, PEANUT CONFECTIONERY CHOCOLATE , CANDY CAKES, FRUIT JELLIES CONFECTIONERY, FONDANTS CONFECTIONERY, LOZENGES CONFECTIONERY / PASTILLES CONFECTIONERY, BISCUITS / COOKIES, CEREAL BARS, HIGH - PROTEIN CEREAL BARS, PEPPERMINT SWEETS.
4175071  13/05/2019
M/S CRESCENT ENTERPRISES
GOWHERPORA, CHADOORA, BUDGAM, JAMMU AND KASHMIR-191113
THE TRADEMARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4175125  13/05/2019
GRACIAS INDIA
C-194, CHAUHAN BANGER, OPP. GALI NO. 4, MAIN ROAD, BRAHMPURI, OPP. GALI NO. 4, MAIN ROAD, BRAHMPURI-110053
PARTNERSHIP FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Used Since :01/05/2015
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES,
TRES BON

4175187  13/05/2019

MANISH SHETH
A 58 GIRIRAJ INDL ESTATE, MAHAKALI CAVES ROAD, ANDHERI EAST, MUMBAI 400093

PARTNER

Proposed to be Used

MUMBAI

Coffee, Tea, Cocoa and artificial coffee, rice, tapioca and sago, flour and preparations made from cereals, bread, pastry and confectionary, edible ices, sugar, honey, treacle, yeast, banking-powder, salt, mustard, vinegar, sauces. (Condiments) Spices ice, Biscuit, Confectionery And Bubblegum.
GAVIN
4175668  14/05/2019
YASH PAL
H. NO. - 3954, SECTOR-32 A, CHANDIGARH ROAD, LUDHIANA, PUNJAB - 141001
PROPRIETOR

Address for service in India/Agents address:
VISHAL GAMBHIR
HOUSE NO.207/15, MASHAD MOHALLA, SONIPAT-131001.

Proposed to be Used
DELHI
Biscuits, Bread, Bun, Cakes, Coffee, Bread Rolls, Wheat Flour
ABHISHEK GATTANI TRADING AS M/S SHIV SHAKTI ENTERPRISES
CHAMBER ROAD, JORHAT-785001, ASSAM
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
KOLKATA
Rice
4176754  15/05/2019
RAHUL MITTAL S/O. RAMESH KUMAR MITTAL
H. NO. 294/9, STREET NO. 5 AGGARWAL COLONY BAHADURGARH, HARYANA
An Individual and Citizen of India

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, FLOUR, MAIDA, SUJI, PULSES, SAGO, WHEAT, ASAFETIDA, BESAN, PULSES, PAPAD, SPICES, DALIA, SALT, JEERA, SAUNF ELAICHI, HING, COM FLOUR POWDER, CURRY POWDER, TURMERIC POWDER, CHILLY POWDER, CORIANDER POWDER, MIX MASALA, GARAM MASALA, BAKING POWDER, FLOUR AND PREPARATIONS MADE FROM CEREALS AND SAUCES AND ALL ITEMS INCLUDED IN CLASS-30
4177137    15/05/2019
I.M.N. TRADING PRIVATE LIMITED
trading as ;I.M.N. TRADING PRIVATE LIMITED
NO:86, RAJARAM SALAI,KK NAGAR, TRICHIRAPALLI-620021 TAMILNADU, INDIA.
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
V.K.SARVODHAYA DHAYANITHI
15, KOLAPPATTI ROAD KAVERY NAGAR, AIRPORT POST TRICHY - 620007
Used Since :08/11/2018
CHENNAI
COFFEE,TEA,COCOA,SUGAR,RICE,TAPIOCA,SAGO,ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES CONDIMENTS, SPICES, ICE.
GALLA - THICK MANGO

1677246  17/04/2008
MANGAL INDUSTRIES LIMITED
trading as ;MANGAL INDUSTRIES LIMITED
RENIGUTA-CUDDAPAH ROAD, KORAKAMBADI, TIRUPATHI - 517 520, ANDHRA PRADESH.
MANUFACTURERS AND EXPORTERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Attorney address:
KOCHHAR & CO.
SUITE 305, DELTA WING RAHEJA TOWERS # 177 ANNA SALAI CHENNAI-600002

Proposed to be Used

CHENNAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS, MALT

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matters.
2080816  05/01/2011
PREMIUM NUTRIENTS PRIVATE LIMITED
trading as :PREMIUM NUTRIENTS PRIVATE LIMITED
1, ROBINSON ROAD,#17- 00,AIA TOWER,SINGAPORE(048542).
MANUFACTURERS, MERCHANTS AND EXPORTERS
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Agents address:
DASWANI & DASWANI,
409, PRAJAY CORPORATE HOUSE, 1-10-63 & 64, CHIKOTI GARDENS, BEGUMPET, HYDERABAD - 500 016. INDIA.
Used Since :01/01/2003
CHENNAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVING ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS, CATTLE FEEDS, POULTRY FEEDS, ANIMAL FEEDS, FROZEN FOODS, FISHERIES, MALT.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND NO EXCLUSIVE
RIGHT OVER THE DEVICE OF OM SEPERATELY..
2920525  12/03/2015
POTANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, (LALJI HOUSE), YOJNA VIHAR, DELHI-110092
Used Since :01/04/2014
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; ALMONDS; SEEDS, NATURAL PLANTS AND FLOWERS;
FOODSTUFFS FOR ANIMALS & MALT.
THE MARK TO BE READ AS WHOLE.
MAHANANDI 88

2931688  30/03/2015
KOHINOOR SEED FIELDS INDIA PVT. LTD.
AB-26, SHALIMAR BAGH, DELHI-110052.
Manufacturers & Merchants

Address for service in India/Agents address:
ATUL TRADE MARK CO.
2483, IIND FLOOR, SHRI RAM PLACE, CHOWK TELIWARA, SADAR BAZAR, DELHI-110 006.
Used Since :01/04/2014

DELHI
SEEDS, HYBRID SEEDS, BIOTECH SEEDS, VEGITABLE SEEDS, FIELD CROP SEEDS INCLUDED IN CLASS 31.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE NUMERIC 88.
Shahi Raj
2960001  11/05/2015
ANSUL INDUSTRIES LLP
FLAT NO.35 2ND FLOOR, A-10, POCKET-2, GROUP-2, NARELA, DELHI-110040
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
BANSAL & BANSAL
210, JOP PLAZA (OPP. MC DONALD"S) P-2, SECTOR-18, NOIDA-201301, NCR DELHI.
Used Since :11/05/2015
DELHI
PAN MASALA, MOUTH FRESHENER, MITHI SUPARI, MUKHWAS, BETEL NUTS.
JAI RAM
2972075  26/05/2015
MR. RAJNISH KUMAR
trading as ;RAJNISH KUMAR & SONS
Village Saskaur, Tehsil Anandpur Sahib, Distt. Ropar. (Punjab)
Merchant, Manufacturers & Traders
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/2014
DELHI
Cattle Feed
KINGSHINE

3013545  20/07/2015

PANKAJ CHAWLA

trading as ;M/s. Ganga Fruit Traders

C-97, NEW SABZI MANDI AZADPUR, DELHI-110033

MANUFACTURER AND TRADER

INDIVIDUAL

Address for service in India/Attorney address:

SMART BRAIN

88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92

Used Since :05/05/2015

DELHI

FRESH FRUITS AND VEGETABLES INCLUDED IN CLASS-31
SITA RAM SUNIL KUMAR
3057131  16/09/2015
SH. SUNIL KUMAR
trading as ;M/s Sita Ram Sunil Kumar
Manufacturers and Merchants
Proprietor
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :03/06/1993
DELHI
Katha
SUPER SONAM

3066673  30/09/2015
HARISH D DHUMMAD
CHHAYABEN V PATEL
trading as ;AYUSH CROP SCIENCE
210, SAHAJANAND ESTATE, NEAR LALJI MULJI TRANSPORT, UJALA CIRCLE, SARKHEJ, AHMEDABAD - 382210,
GUJARAT, INDIA
MANUFACTURER AND MERCHANT
Used Since :01/04/2015

AHMEDABAD
PADDY CROP SEEDS, SEEDS (SPECIALY FOR PADDY CROP RESEARCH AND HYBRID VARIETY FOR PADDY CROPS),
GRAINS AND AGRICULTURAL, HORTICULTURAL PRODUCTS INCLUDED IN CLASS -31.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word SUPER.
restriction of goods for sale in the state of GUJARAT only.
3120278 09/12/2015
MR. BRAHAM DUTT SHARMA
trading as ;Mr. Braham Dutt Sharma
Village Khattrra, M. K. Road, Khanna. (Punjab)
Merchant & Manufacturers
proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/2013
DELHI
Cattle Feed in class-31.
The Trade Mark shall be used as a whole with no exclusive right on the words LUXMI CATTLE FEED INDUSTRIES.
3163862  20/01/2016
ABHINANDAN GUPTA
trading as AMBIKA FEED MILL
VILLAGE BAHUI, OPP. SHEIKHUPUR OCTROI, SULTANPUR ROAD, KAPURTHALA -144601 (PB).
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
PURU TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since 01/04/2015
DELHI
CATTLE FEED CATTLE FEED CAKES, KHAL , KHAL BINOLA, SEEDS, FOODSTUFFS FOR ANIMALS INCLUDED IN CLASS 31
3189969  19/02/2016
NARENDRA SINGH
NEELAM SINGH
SANTOSH SINGH
trading as ; VETSNOR PHARMACEUTICALS
MANUFACTURER AND MERCHANTS
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since : 12/01/2016
DELI
HORTICULTURAL AND FORESTRY PRODUCTS, GRAINS, LIVING ANIMALS, SEEDS, LIVE PLANTS AND FLOWERS, FEED SUPPLEMENTS, FOOD-STUFFS FOR ANIMALS, MALT, AS PER CLASS 31.
SARDAR-108 HYBRID CUCUMBER

3195875  26/02/2016
SEEWAYS AGRISEEDS PVT. LTD.
4/1076/A, LINK ROAD, NEAR DR. RAJESH GUPTA HOSPITAL, SAHARANPUR-247001 (U.P.)
MANUFACTURER, MERCHANT
Used Since :23/11/2010
DELHI
SEEDS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SARDAR. THE MARK TO BE READ AS WHOLE.
3195942    26/02/2016
NARENDRA SINGH
NEELAM SINGH
SANTOSH SINGH
trading as ;VETSNOR PHARMACEUTICALS
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since :12/01/2016
DELHI
HORTICULTURAL AND FORESTY PRODUCTS, GRAINS, LIVING ANIMALS, SEEDS, LIVE PLANTS AND FLOWERS, FEED SUPPLEMENTS, FOOD-STUFFS FOR ANIMALS, MALT AS PER CLASS -31.
NARENDRA SINGH
NEELAM SINGH
SANTOSH SINGH
trading as ;VETSNOR PHARMACEUTICALS
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
PURU & PURU (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since : 12/01/2016
DELHI
HORTICULTURAL AND FORESTY PRODUCTS, GRAINS, LIVING ANIMALS, SEEDS, LIVE PLANTS AND FLOWERS, FOOD-STUFFS FOR ANIMALS, MALT AS PER CLASS -31.
DHANSU

3214364  18/03/2016

DCM SHRIRAM LTD.
trading as : DCM SHRIRAM LTD.
IST FLOOR, KANCHENJUNGA BUILDING 18 BARAKHAMBA ROAD, NEW DELHI-110001
MANUFACTURERS AND TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/01/2016

DELHI
ALL TYPE COTTON SEEDS (INCLUDING BT AND NON BT AND HYBRID) AND ALL TYPE OF COTTON CROP
JABAR

3214365   18/03/2016
DCM SHRIRAM LTD.
trading as DCM SHRIRAM LTD.
IST FLOOR, KANCHENJUNGA BUILDING 18 BARAKHAMBA ROAD, NEW DELHI-110001
MANUFACTURERS AND TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Agents address:
The ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/01/2016
DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.
JHATAAK

3214366   18/03/2016
DCM SHRIRAM LTD.
trading as ;DCM SHRIRAM LTD.
IST FLOOR, KANCHENJUNGA BUILDING 18 BARAKHAMBA ROAD, NEW DELHI-110001
MANUFACTURERS AND TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/01/2016
DELHI
All type Cotton Seeds (including BT and Non BT and Hybrid) and All type of Cotton Crop
3214367    18/03/2016

DCM SHRIRAM LTD.
trading as ; DCM SHRIRAM LTD.

IST FLOOR, KANCHENJUNGA BUILDING 18 BARAKHAMBA ROAD, NEW DELHI-110001

MANUFACTURERS AND TRADERS

A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Agents address:

THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :01/01/2016

DELHI

SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERMS SEEDS, PLANT SEEDS AND SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.
Trade Marks Journal No: 1908, 01/07/2019 Class 31

VDJANDAR

3214369 18/03/2016
DCM SHRIRAM LTD.
trading as : DCM SHRIRAM LTD.
IST FLOOR, KANCHENJUNGA BUILDING 18 BARAKHAMBA ROAD, NEW DELHI-110001
MANUFACTURERS AND TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/01/2016

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.
3214371  18/03/2016

DCM SHRIRAM LTD.
trading as ;DCM SHRIRAM LTD.

IST FLOOR, KANCHEJUNGA BUILDING 18 BARAKHAMBA ROAD, NEW DELHI-110001
MANUFACTURERS AND TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Agents address:

THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/01/2016

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.
BAJIRAO

3214375  18/03/2016

DCM SHRIRAM LTD.
trading as ;DCM SHRIRAM LTD.

IST FLOOR, KANCHEJNUNGA BUILDING 18 BARAKHAMBA ROAD, NEW DELHI-110001
MANUFACTURERS AND TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :01/01/2016
DELHI

ALL TYPE COTTON SEEDS (INCLUDING BT AND NON BT AND HYBRID) AND ALL TYPE OF COTTON CROP.
FHATAFAT

3214376  18/03/2016

DCM SHRIRAM LTD.
trading as; DCM SHRIRAM LTD.

IST FLOOR, KANCHEJUNGA BUILDING 18 BARAKHAMBA ROAD, NEW DELHI-110001
MANUFACTURERS AND TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/01/2016

DELHI

ALL TYPE COTTON SEEDS (INCLUDING BY AND NON BT AND HYBRID) AND ALL TYPES OF COTTON CROP.
3214378  18/03/2016

DCM SHRIRAM LTD.
trading as ;DCM SHRIRAM LTD.
IST FLOOR, KANCHENJUNGA BUILDING 18 BARAKHAMBA ROAD, NEW DELHI-110001
MANUFACTURERS AND TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :01/01/2016

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.
DCM SHRIRAM LIMITED
IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since : 31/10/2013

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS INCLUDING SEEDS & CROP OF SWEET PEPPER AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.
3266051   23/05/2016
DCM SHRIRAM LIMITED
1ST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :16/03/2012

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND SEEDS 'OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS INCLUDING SEEDS & CROP OF RIDGE GOURD AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.
3266052  23/05/2016

DCM SHRIRAM LIMITED

IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001

MANUFACTURERS & TRADERS

A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:

THE ACME COMPANY

B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :26/05/2014

DELHI

SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS INCLUDING ‘SEEDS & CROP OF BRINJAL AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31
3266053    23/05/2016

DCM SHRIRAM LIMITED
IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since : 13/11/2014

DELHI

SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS INCLUDING SEEDS & CROP OF BRINJAL AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN
CLASS 31.
3266054    23/05/2016

DCM SHRIRAM LIMITED
1ST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :12/06/2014

To be associated with:
3266051, 3266052

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS INCLUDING SEEDS & CROP OF CARROT AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN
CLASS 31.
3266055   23/05/2016
DCM SHRIRAM LIMITED
IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :19/07/2004
To be associated with:
3266052, 3266053, 3266054
DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS INCLUDING SEEDS & CROP OF WATER MELON NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED
IN CLASS 31.
Trade Marks Journal No: 1908 , 01/07/2019    Class 31

3266058    23/05/2016
DCM SHRIRAM LIMITED
IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :15/01/2013

To be associated with:
3266055, 3266056, 3266057

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS INCLUDING SEEDS & CROP OF MUSK MELON AND NOT INCLUDED IN OTHER CLASSES; GOODS
INCLUDED IN CLASS 31.
3266065    23/05/2016

DCM SHRIRAM LIMITED

IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001

MANUFACTURERS & TRADERS

A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:

THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :24/04/2004

DELHI

SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS INCLUDING SEEDS & CROP OF BITTER GOURD AND NOT INCLUDED IN OTHER CLASSES; GOODS
INCLUDED IN CLASS 31.
3266066  23/05/2016

DCM SHRIRAM LIMITED

IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001

MANUFACTURERS & TRADERS

Address for service in India/Agents address:

THE ACME COMPANY

B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :01/01/2016

DELHI

SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.

THE MARK TO BE READ AS WHOLE.
TRDP 701

3273142  01/06/2016
TRDP HAPPY WORLD PVT. LTD
trading as ;TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURE AND MERCHANT

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :03/10/2013

To be associated with:
2606322

DELHI

IN RESPECT OF AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS OF ALL KINDS,
VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, SPICES OF ALL KINDS, PAN
MASALA INCLUDED IN CLASS 31.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2606322..
UMED
3273147  01/06/2016
TEJRAM
trading as ;TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI 110034
MANUFACTURE AND MERCHANT
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Proposed to be Used
DELHI
IN RESPECT OF AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS OF ALL KINDS,
VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MOUTH FRESHENER, PAN
MASALA INCLUDED IN CLASS 31.
MAHAL
3273148 01/06/2016
TEJRAM
trading as ;TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI 110034
MANUFACTURE AND MERCHANT
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
IN RESPECT OF AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS OF ALL KINDS, VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MOUTH FRESHENER, PAN MASALA INCLUDED IN CLASS 31.
AAMER

3273151   01/06/2016
TEJRAM
trading as ;TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI 110034
MANUFACTURE AND MERCHANT

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
IN RESPECT OF AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS OF ALL KINDS, VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MOUTH FRESHENER, PAN MASALA INCLUDED IN CLASS 31.
AMER
3273152 01/06/2016
TEJRAM trading as ;TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI 110034
M/S TEJRAM DHARAM PAUL
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Proposed to be Used
DELHI
IN RESPECT OF AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS OF ALL KINDS, VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MOUTH FRESHENER, PAN MASALA INCLUDED IN CLASS 31.
AAJNIWAS
3273153 01/06/2016
TEJRAM
trading as ;TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI 110034
MANUFACTURE AND MERCHANT
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
To be associated with:
2820718, 2977063

DELHI
IN RESPECT OF AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS OF ALL KINDS, VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MOUTH FRESHENER, PAN MASALA INCLUDED IN CLASS 31.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2820718,2977063.
TANIWAS
3273154  01/06/2016
TEJRAM
trading as ;TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI 110034
MANUFACTURE AND MERCHANT
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
To be associated with:
3273143
DELHI
IN RESPECT OF AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS OF ALL KINDS, VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MOUTH FRESHENER, PAN MASALA INCLUDED IN CLASS 31.
RAJNEEV

3273155    01/06/2016

TEJRAM

trading as ;TEJRAM DHARAM PAUL

93, CHANDERLOK, PITAMPURA, DELHI 110034

MANUFACTURE AND MERCHANT

Address for service in India/Agents address:

MADAMSER & CO.

FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used

DELHI

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS OF ALL KINDS, VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MOUTH FRESHENER, PAN MASALA INCLUDED IN CLASS 31.
RAJMAHAL

3273157  01/06/2016

TEJRAM
DHARAM PAUL
NEERAJ KUMAR
NUTESH KUMAR

trading as ;TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI 110034
MANUFACTURE AND MERCHANT

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI

IN RESPECT OF AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS OF ALL KINDS, VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, SPICES OF ALL KINDS, MOUTH FRESHENER, PAN MASALA INCLUDED IN CLASS 31.
3325433  28/07/2016
MR. ANIL NAKKA
Apt No.101, HB1, Surya Nagar 1st Phase, KHB, Chandapura, Bangalore-560099
Goods manufacturers.
Individual
Address for service in India/Attorney address:
ALMT LEGAL BANGALORE
NO 2, LAVELLE ROAD, BANGALORE 560 001
Used Since :25/12/2014

CHENNAI
Grains and agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh
fruits and vegetables; seeds natural plants and flowers; foodstuffs for animals, malt.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3431629   10/12/2016
SWAN FRUITS AND VEGETABLES
trading as; Manufacturer, Merchant and Traders
Swan Villa,39, Sri Lakshmi Nagar, Nava India-Hindustan College Road, Sowripalayam Post, Coimbatore - 641028
Manufacturer, Merchant and Traders
Partnership Firm
Address for service in India/Attorney address:
LEONARD LAW OFFICE
49, VELMURUGAN NAGAR, FIRST AVENUE, KOLATHUR, CHENNAI - 600 099, TAMIL NADU, INDIA.
Used Since :20/01/2016
CHENNAI
Fresh fruits and vegetables; namely Banana, Pineapple.
NAMO NARAYAN
3459526  17/01/2017
KAVERI SEED COMPANY LTD.,
trading as ;KAVERI SEED COMPANY LTD.,
513, 5TH FLOOR, MINERVA COMPLEX, S.D.ROAD, SECUNDERABAD - 500003, A.P., INDIA.
MANUFACTURER AND MERCHANT
INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since : 02/01/2012
CHENNAI
SEEDS
DEEPMALA

3482514  14/02/2017
BIRDI CHAND
PAPPU RAM
trading as ;BARJESHWARI SALES AGENCIES
MALIKPUR MODE, KALA DERA, TEHSIL CHOMU, DISTT. JAIPUR (RAJ.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/12/2013

AHMEDABAD
Cattle Feed.
MilkPro
3483759  15/02/2017
MAHARASHTRA HYBRID SEEDS COMPANY PRIVATE LIMITED
Resham Bhavan, 4th Floor, 78 Veer Nariman Road, Mumbai – 400 020, Maharashtra
Producers and traders
Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1
Proposed to be Used
MUMBAI
Seeds
3495902  01/03/2017
HITESHBHAI BABULAL SAVSHANI
HARESHBHAI BABULALBHAI SAVSHANI
ASHWINBHAI BABULAL SAVSHANI
DAYABEN BABULAL SAVSHANI
trading as ;SHREE SHUBH OIL IND.
SURVEY NO.-282, TO - NESHDA (SURJI), TA.- TANKARA, DIST.- MORBI (GUJARAT)
MANUFACTURE AND MERCHANT
Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE
Used Since :15/06/2016
AHMEDABAD
COTTON SEED CAKE INCLUDED IN CLASS-31.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Goods restricted for sale in the state of Gujarat only...
3499101 03/03/2017
ASHOKBHAI GOKALBHAI AMIPARA
trading as ;TARAK AGRI GENETICS
SHREENATHJI BUILDING, SHOP NO. 3, SURVEY NO. 112 / 3, RUDA TRANSPORT NAGAR, OPP. BERGER PAINTS, NATIONAL HIGHWAY - 27, RAJKOT - 360003, GUJARAT
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT
Used Since :01/04/2016
AHMEDABAD
AGRICULTURAL SEEDS.
3505500  04/03/2017
ANKIT GOYAL S/O PAWAN KUMAR GOYAL
4-C-19, JAWAHAR NAGAR, SRI GANGANAGAR-335001, RAJASTHAN
MERCHANT AND MANUFACTURER
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Used Since : 04/03/2017
To be associated with:
3505498
AHMEDABAD
Agricultural, horticultural and forestry products and grains not included in other classes, live animals, fresh fruits and vegetables, seeds, natural plants and flowers, foodstuffs for animals, malt.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE HEALTHY LIVING.
3520483   05/04/2017
GEETABEN B. BHIMANI
R.SURVEY NO.315/1,PLOT NO.12,J.K. NAGAR RAJPAR ROAD SHAKT SANALA MORBI-363641 GUJARAT INDIA.
SOLE PROPRIETOR OF SATNAM FOOD INDUSTRIES.
Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.
Proposed to be Used
AHMEDABAD
Agricultural seeds. Seeds, Horticultural seeds, Hydroponic seeds, Unprocessed seeds, Raw seeds, Flower seeds, Natural seeds, Vegetable seeds, Vegetable seeds, Crop seeds, Sowing seeds, Grass seeds, Fruit seeds, Chia seeds, unprocessed, Oil seeds, unprocessed, Hybrid wheat seeds,
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matters.
3526170  14/04/2017
VANDAN SEEDS PRIVATE LIMITED
108, Shankheshwar Industrial estate, changodar, ahmedabad
Body Incorporate
Address for service in India/Attorney address:
S.A.BHATT, ADVOCATE
B-603, SIGNATURE-2, NEAR SARKHEJ SANAND CIRCLE, OPP. RELIEF HOTEL, S.G.HIGHWAY, AHMEDABAD - 382210 - GUJARAT

Proposed to be Used
AHMEDABAD
MANUFACTURING AND TRADING IN SEEDS INCLUDED IN CLASS-31.
Without limitation of colours.
3527888  17/04/2017
GAURANGBHAI D. RAIVANI
C-408, SIDDHIVINAYAK TOWER, BESIDE KATARIA ARCADE, NEAR D. A. V. SCHOOL, S.G. HIGHWAY, MAKARBA,
AHMEDABAD, GUJARAT, INDIA.
SOLE PROPRIETOR OF JAGNATH AGRI GENETICS
Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.
Proposed to be Used
AHMEDABAD
Agricultural seeds, Seeds, Horticultural seeds, Hydroponic seeds, Unprocessed seeds, Raw seeds, Flower seeds, Natural
seeds, Vegetable seeds, Sowing seeds, Grass seeds, Fruit seeds,
3528709   18/04/2017
BABUBHAI PREMJIBHAI MAVANI
SHREE SHIV SHAKTI PARCEL, Plot No. 347, Palitana GIDC, Vadiya Road, Tal. Plitana-364270, Dist. Bhavnagar, Gujarat
Proprietor
Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE
Used Since :14/04/2001
AHMEDABAD
EDIBLE LIME INCLUDED IN CLASS 31
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word SHRI.
GREEN TULSI
3530959  21/04/2017
MANISH KUMAR KANDOI
PLOT NO. H1-101, RIICO INDUSTRIAL AREA, NOHAR, HANUMANGARH-335523, (RAJ) SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD

Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.
3549006   15/05/2017
H. M. PRODUCTS
6 / B, LOVE COMPLEX, PUSHPAKUNJ, KANKARIA, AHMEDABAD - 380028, GUJARAT

partnership firm

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Used Since :30/11/1996

AHMEDABAD

PAN MASALA, MOUTH FRESHENER, SCENTED SUPARI, SWEET SUPARI, SUPARI, BETAL NUTS, SILVER COATED ELAICHI, PAN PRODUCTS, SESAME, CHURANS
PARAS
3549007    15/05/2017
H. M. PRODUCTS
6 / B, LOVE COMPLEX, PUSHPAKUNJ, KANKARIA, AHMEDABAD - 380028, GUJARAT
partnership firm
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT
Used Since :30/11/1996
AHMEDABAD
PAN MASALA, MOUTH FRESHER, SCENTED SUPARI, SWEET SUPARI, SUPARI, BETAL NUTS, SILVER COATED ELAICHI, PAN PRODUCTS, SESAME, CHURANS
3549412  15/05/2017
BVG LIFE SCIENCES LIMITED
Premier Plaza, 3rd Floor, Above ICICI Bank, Chinchwad, Pune - 411019, Maharashtra, INDIA
MANUFACTURERS MERCHANTS
Body Corporate
Address for service in India/Agents address:
GAURAV KULKARNI
N-15, SNEH PARADISE, RAMBAUG COLONY, PAUD ROAD, Kothrud, Pune-411038.
Used Since :01/01/2016

MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3549376.
3552829  19/05/2017
MAHARASHTRA HYBRID SEEDS COMPANY PVT LTD
RESHAM BHAVAN, 4TH FLOOR, 78, VEER NARIMAN ROAD, MUMBAI 400020
A company incorporated under the Laws of India
Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1
Proposed to be Used
MUMBAI
SEEDS
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3483759..
3554881  23/05/2017

BHOOMI INDUSTRIES
DHASA - JALALPUR ROAD, JALALPUR, T.A. GADHADA (SWA), DIST. BOTAD, PINCODE- 364 740 (GUJARAT)
An Indian Partnership Firm

Address for service in India/Attorney address:
TRADETEND CONSULTANTS PVT. LTD.,
TRADETEND CONSULTANTS PVT. LTD.,121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used

AHMEDABAD
CATTLE FOOD, CATTLE CAKE INCLUDED IN CLASS - 31

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ASAL RAJWADI.
BIHANI-161

3559599  30/05/2017

ANKUR BIHANI
2-OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD
SEEDS
3573082  17/06/2017
SHREE G.S. AGRO PRIVATE LIMITED
SOUTH DIGIHI TANK, GAYA-823001, BIHAR INDIA
COMPANY
Address for service in India/Attorney address:
GLOW WELL
201,2ND FLOOR MOHINI MARKET,EXHIBITION ROAD,PATNA 800 001,BIHAR,INDIA.
Used Since :26/01/2017
KOLKATA
SEEDS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR
SALE/CONDUCTING IN THE STATE OF BIHAR AND JHARKHAND IN INDIA.
3659206  17/10/2017
BUDGE BUDGE REFINERIES LTD.
23B, A. M. GHOSH ROAD, BUDGE BUDGE, KOLKATA-700137, WEST BENGAL, INDIA.
Body Incorporate

Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST, 3RD FLOOR (TIMES OF INDIA BLDG.), KOLKATA 700 069, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
Manufacturer & Merchant of Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION ..
FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY..
KENNEL
3663891    26/10/2017
MR. KAYAM ALI HIRJI CHARANIA TRADING AS KENNEL
Amar chamber, Khand Bazar 97, Kazi Sayed Street, Ground floor, Mumbai-400003
An Individual Proprieter

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Used Since :01/10/1984

MUMBAI
live animals; biscuits and treats for animals; edible bones for animals; beverages for pets and animals; edible chews for animals; foodstuff for animals; canned and packed food for animals; meals for animals; pet food; litter for pets and animal; meals of linseed / flaxseed for animals; stall food for animals; by-products of the processing of cereals, for animal consumption / residual products of cereals for animal consumption; peanut cake and meal for animals and pets; products for pet and animal litter; meal for pet and animal; dog biscuits; fish meal for pat and animal consumption; fishing bait, live; fish, live; fish spawn; animal biscuits; animal food; feed and fattening preparations

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.2847291.
RAJASAHEB
3694477  04/12/2017
MR. RAFIQUIL ISLAM
VILLAGE-BHULKI, P. O. DOMOHANA, DISTRICT - UTTAR DINAJPUR, WEST BENGAL - 733215
SOLE PROPRIETOR
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Proposed to be Used
KOLKATA
PAN MASALA, SWEET SUPARI, SCENTED SUPARI, MOUTH FRESHENERS & SWEET SUPARI FLAVOURING MATERIALS
IN CLASS 31.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
 MATTERS.
3705503    18/12/2017
BIONEX AGRIGENETICS INDIA PRIVATE LIMITED
H, NO- 1132/4/7, C/O MR. K.K. PAUL, SHITLA MATA MANDIR ROAD, KUMHAR TOLI, CHAURASTA, CHOTI PAHARI,
PATNA - 800007, BIHAR, INDIA
COMPANY
Address for service in India/Attorney address:
GLOW WELL
201,2ND FLOOR MOHINI MARKET,EXHIBITION ROAD,PATNA 800 001,Bihar,INDIA.
Used Since :15/03/2011
KOLKATA
seeds of all kinds
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER..
Drools Super food

3729796   17/01/2018
ABIS EXPORTS (I) PVT. LTD.
Corporate House, Vill. - Indamara, Post - Pendri, Rajnandgaon - 491441.
Manufacturer
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Pet food.
MUDIT

3752631  13/02/2018

TIERRA AGROTECH PRIVATE LIMITED
1-62-192, 3rd Floor, Dwaraka Avenue, Kavuri Hills, Madhapur, Hyderabad-500 033, Telangana
Indian Company incorporated under The Companies Act, 1956
Address for service in India/Attorney address:
K & S PARTNERS
101, Ivy Terrace, Plot no. 119, Road no. 44, Kavuri Hills, Madhapur, Hyderabad - 500 033, India
Used Since :20/09/2017

CHENNAI

Raw and unprocessed agricultural, aqua-cultural, horticultural and forestry products; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Malt; Raw and unprocessed grains and seeds; Bulbs, seedlings and seeds for planting.
EGO

3787553    24/03/2018
BHADRRA NATURALL FRUITS PRIVATE LIMITED
1-9-1114 TO 1117, SHOP NO 5, SHOBAPAVANI COMPLEX, VIDHYANAGAR, HYDERABAD- 500044
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
advancedestore
3788071  24/03/2018
SARDAR
26/11/639-PADARUAPLLI,NEAR CHENNAKESAVA TEMPLE, NELLORE- 524004
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
3788733  26/03/2018

VIKRANT ARORA
002, Salteja Springfields, 6th H Cross Kaggadasapura, Bangalore - 560093 Karnataka
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :05/03/2018

CHENNAI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT

In Use

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
ZABARDAST

3809091  18/04/2018

NUZIVEEDU SEEDS LIMITED
Survey No.69, Kandlakoya, Gundla Pochampally Panchayat, Medchal Mandal, Ranga Reddy District, Secunderabad - 501 401, State of Telangana, India
MANUFACTURES AND MERCHANTS

Address for service in India/Agents address:
MOHAN ASSOCIATES,
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Proposed to be Used
CHENNAI
SEEDS, SEEDLINGS, AGRICULTURAL AND HORTICULTURAL PRODUCTS
3817096  26/04/2018
NATURISTA PRIVATE LIMITED
408, 4th Floor, Concorde Premises, Plot No - 66 A, Sector - 11, CBD, Belapur - 400614
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds.
*The trade mark is restricted to use the mark in the state of Maharashtra.*
3823496   04/05/2018
THE WATERBASE LTD
NO.37, MONTIETH ROAD, THAPAR HOUSE, 2ND FLOOR, EGMORE, CHENNAI - 600 008
PUBLIC LIMITED COMPANY
Address for service in India/Agents address:
P. C. N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.

Proposed to be Used
CHENNAI
ANIMAL FOODSTUFFS FOR AQUACULTURE PURPOSE
JJ GOLD
3829461   10/05/2018
SYED IRFANUDDIN
trading as ;Unique Tobacco Products
D.No. 18-13-8/A/5, Street No 2, Wadi E Farhan Colony, Bandlaguda, Post Keshavgiri, Hyderabad 500 005 (TS), India
Manufacturers and Merchants
Proprietor
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Proposed to be Used
CHENNAI
supari,katha, and sounf.
subject to the mark should be use as represented in the trademark application within the state of Andhra pradesh & Telangana.
Earth Food

3836373  18/05/2018
MR. NILESH VILAS PALRESHA
318 Connaught Place, Bund Garden Road -411001
Single Firm

Address for service in India/Attorney address:
PANKAJ BHAWARLAL JAIN
KUNDAN CHAMBERS, THUBE PARK, SHIVAJINAGAR, PUNE-411005

Proposed to be Used
MUMBAI
Agricultural Products
3836374  18/05/2018
MR. NILESH VILAS PALRESHA
318 Connaught Place, Bund Garden Road -411001
Single Firm
Address for service in India/Attorney address:
PANKAJ BHAWARLAL JAIN
KUNDAN CHAMBERS, THUBE PARK, SHIVAJINAGAR, PUNE-411005
Proposed to be Used
MUMBAI
Agricultural Products
3849264  01/06/2018

ARUN JOSHI
SHOP. NO. 2, SUVRAT APARTMENT, TEMBHI NAKA, THANE (W).
A Proprietorship Firm Trading As RAJ MARKETING.

Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau,73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.

Proposed to be Used
MUMBAI
Supari, Agriculture, Horticultural and Foresty Products and Grains Not Included in other classes; Live Animals; Fresh Fruits and Vegetables; Seeds, Natural Plants and Flowers; Foodstuffs for Animals, Malts.

In association with 809354. REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD "BOMBAY" AND ALL DESCRIPTIVE MATTERS APPEARING ON THE LABEL.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 809344.
SHAN
3868485  23/06/2018
OMKAR COTTAGE INDUSTRIES
D.No.11-28-231/2 Near Filterbed, Kothawada, Warangal-506 012 (T.S) India.
Partnership Firm
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).
Used Since: 02/03/2015
CHENNAI
Sounf
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3868484.
DJ GOLD
3894284   21/07/2018
GELLA ANIL KUMAR
D.No.2-2-47/48, Gandhi Chowk, Khammam, (T.S) India
Proprietor

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used
CHENNAI
Supari (Betel nuts) and Sounf.

subject to the mark should be use as represented in the trademark application within the states of Andhra pradesh and Telangana.
SYSCO CORPORATION
1390 Enclave Parkway, Houston, Texas 77077, United States of America
A company incorporated in the United States of America

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used

MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; malt; natural flowers; live plants; fresh truffles; unprocessed cereals; unprocessed popcorn; fresh fruit; raw fruit; unprocessed fruits; fresh vegetables; raw vegetables; unprocessed vegetables; fresh herbs; fresh beans; raw beans; unprocessed beans; fresh lentils; fresh nuts; raw nuts; unprocessed nuts; raw potatoes; grains [cereal]; grains [seeds]; unprocessed grains for eating; fresh garlic; fresh olives; unprocessed rice; fresh peppers; unprocessed grains; asparagus; avocado; barley; beet; beetroot; berries; blueberries; bran; bred stock; bulbs; bushes; cabbage; celery; cherries; chestnuts; chicory [salad]; chicory roots; citrus fruit; coconut shell; coconuts; courgettes; crayfish; crustaceans; cucumbers; fresh fruits and vegetables; fresh garden herbs; fresh grapes; fresh leeks; fresh lemons; fresh mushrooms; garlic; grains [cereals]; kiwi fruit; live poultry; maize; malt for brewing and distilling; mussels; natural turf; nectarines; oats; oil cake; olives; onions; oranges; parsnips; peaches; pears; peppers; plant seeds; plants; plums; potatoes; raw cocoa beans; rhubarb; sesame; shellfish; spinach; spring greens; sprouts; sugarcane; sweet potatoes; tomatoes; unprocessed cereal seeds; vegetables; wheat
4117740 14/03/2019
VETCROSS ANIMAL HEALTH
A/27, SHYAMAL CITY, B/H. TAPOVAN SCHOOL, 150 FEET RING ROAD, MAVDI, RAJKOT-360 004, GUJARAT-INDIA
SMALL ENTERPRISE
Address for service in India/Attorney address:
PRIYANKA B NAGAR, ADVOCATE
V S CONSULTANCY, H/203 RADHEY RESIDENCY, NR. LALGEBI CIRCLE, SP RING ROAD, HATHIJAN, AHMEDABAD - 382445 - GUJARAT INDIA
Used Since: 01/04/2012
AHMEDABAD
FOOD STUFFS FOR ANIMALS INCLUDING IN CLASS-31
RAJIVBHAI PANKAJBHAI ADHYARU
Anand Par, Nava Gam, Rajkot - 360003 GJ IN
PROPRIETOR
Address for service in India/Agents address:
JAY ASHOKBHAI GOHIL
Office No.239, 2nd Floor, Khodiyar Complex, Rajputpara Main Road, Rajkot-360001.Gujarat
Proposed to be Used
AHMEDABAD
ARECA NUT, SUPARI, BETEL NUTS
4147545  15/04/2019
TVS ORGANICS PRIVATE LIMITED
trading as ;TVS ORGANICS PRIVATE LIMITED
"JAYALAKSHMI ESTATES", NO.29, HADDOWS ROAD, CHENNAI - 600 006, TAMIL NADU, INDIA
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956

Proposed to be Used
CHENNAI
ORGANICALLY GROWN FRUITS AND VEGETABLES
4163739  01/05/2019
DINESH
VILLAGE KHERI BARKI, DISTT. HISAR, HARYANA-125001
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4164010  02/05/2019
BHARTIYA KRUSHAK KRANTI LIMITED
SECTOR NO.11, PLOT NO. 144 D, FLAT NO.A-2, NAVKAR PRIDE, PCNTDA, CHIKHALI, PUNE 411019
Limited Company

Address for service in India/Agents address:
SUSHILKUMAR RAMCHANDRA PATIL
FLAT NO.A-6/9 NIKAM PARK, DEVKAR PANAND,KOLHAPUR-416012.
Used Since :23/07/2016

MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt included in class 31
APEX COCO AND SOLAR ENERGY LIMITED
NO.33 B, VAIKKAL THOTTAM, SHERIFF COLONY, TIRUPUR - 641 604, TIRUPUR DIST, TAMILNADU.
LIMITED

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Coconut Sugar, Coconut Sugar [Natural Sweetener], Dried Coconut Powder [Natural Sweetener], Coconut Meal for Human Consumption, Coconuts, Coconut Shell.
4164739  02/05/2019
SHREE LAXMI AGRO INDUSTRIES
LUNAVA - VARVADIYA ROAD, NR. GURU MINERAL, AT & PO. LUNAVA, TA : PALANPUR, DIST : B.K. GUJARAT – INDIA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
AGRICULTURE & HORTICULTURE SEEDS IN CLASS 31
HIBOOST
4164842  02/05/2019
PHARMA CON VET PRIVATE LIMITED
2, Gopal Misra Road, Kolkata-700034, West Bengal.
An Indian company.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :22/02/2013
KOLKATA
Animal food; animal foodstuffs; stall food for animals; milk-based animal food stuffs; foodstuffs for marine animals; foodstuffs for farm animals; foodstuffs and beverages for animals; foodstuffs for animals containing botanical extracts.
4165625   03/05/2019
DASSAULT RELIANCE AEROSPACE LIMITED
PLOT NO. 3-1A, DHIRUBHAI AMBANI AEROSPACE PARK, SECTOR-9, MIHAN SEZ, NAGPUR, MAHARASHTRA-441108
Public Limited Company
Address for service in India/Agents address:
KUNDAN KUMAR MISHRA
OFFICE NO.B-11, WA-121 ROHINI COMPLEX, SHAKARPUR, DELHI-110092.
Proposed to be Used
MUMBAI
Fresh fruits and vegetables, fresh herbs; Natural plants and flowers.
4165633 03/05/2019
SIDDHANT LIME PRIVATE LIMITED
Shade No. P/74, Old GIDC Industrial Estate, Near Indian Diamond Institute, Katargam, Surat – 395004.
a company registered and incorporated under the Indian Company’s Act

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.
Used Since :11/04/1998

AHMEDABAD
Fresh Betel Nuts; Supari (Betel Nuts); Betel Leaves; Live and Fresh Fruits, Leaves, Vegetables; Seeds, Natural Plants and Flowers; Fresh Lime; as included in Class – 31.
THE WATERBASE LIMITED
NO.37, MONTIETH ROAD, THAPAR HOUSE, 2ND FLOOR, EGMORE, CHENNAI - 600 008.
PUBLIC LIMITED COMPANY

Address for service in India/Agents address:
P. C .N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.

Proposed to be Used
CHENNAI
ANIMAL FOODSTUFFS FOR AQUACULTURE PURPOSE
4167085  04/05/2019
THE WATERBASE LIMITED
NO.37, MONTIETH ROAD, THAPAR HOUSE, 2ND FLOOR, EGMORE, CHENNAI - 600 008.
PUBLIC LIMITED COMPANY
Address for service in India/Agents address:
P. C. N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.
Proposed to be Used
CHENNAI
ANIMAL FOODSTUFFS FOR AQUACULTURE PURPOSE
4167087   04/05/2019
THE WATERBASE LIMITED
NO.37, MONTIETH ROAD, THAPAR HOUSE, 2ND FLOOR, EGMORE, CHENNAI - 600 008.
PUBLIC LIMITED COMPANY
Address for service in India/Agents address:
P. C .N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.
Proposed to be Used
CHENNAI
ANIMAL FOODSTUFFS FOR AQUACULTURE PURPOSE
TAKKAIAH AND CO
FIRST FLOOR, D14/B, TSIIC INDUSTRIAL PARK, MOULA-ALI, HYDERABAD – 500040, TELANGANA, INDIA
A Partnership Firm
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since: 07/02/1979
CHENNAI
Nuts [fruits]; Fresh and unprocessed nuts; Fresh cashew nuts; Unprocessed proso millet; Unprocessed foxtail millet; Herbs, fresh; Organic fresh herbs; Fresh pulses; Raw grains; Grains [cereals]; Raw and unprocessed grains; Fresh lentils; Fresh chillies; Chillies, fresh.
4167561  05/05/2019
TAKKAIAH AND CO
FIRST FLOOR, D14/B, TSIIC INDUSTRIAL PARK, MOULA-ALI, HYDERABAD – 500040, TELANGANA, INDIA
A Partnership Firm
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since: 07/02/1979

CHENNAI
Nuts [fruits]; Fresh and unprocessed nuts; Fresh cashew nuts; Unprocessed proso millet; Unprocessed foxtail millet; Herbs, fresh; Organic fresh herbs; Fresh pulses; Raw grains; Grains [cereals]; Raw and unprocessed grains; Fresh lentils; Fresh chillies; Chillies, fresh
4167683 06/05/2019
KAPIL ARORA
Link Road, Saharanpur - 247001
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
DELHI
Seeds, Seeds for growing vegetables.
SANCHU
4168144  06/05/2019
CAVIN ESTATES PRIVATE LIMITED
12, CENOTAPH ROAD, TEYNAMPET, CHENNAI 600 018
A Company incorporated under the Companies Act
Address for service in India/Attorney address:
R. SATISH KUMAR
'SIVAM' 56, MYLAPPA STREET, AYANAVARAM, CHENNAI - 600 023.
Proposed to be Used
CHENNAI
Live animals; Foodstuffs and beverages for animals; Malt; organisms for breeding, live laboratory animals
LALTEZ
4168224  06/05/2019
Sun Agri Industries
Shop No.1, Ganesh Complex, Sahyog Nagar, Garkheda, Aurangabad.
Proprietor
Address for service in India/Agents address:
PRASAD SATISH TAKALKAR
OFFICE NO.7/8, J. HARNAM PLAZA, OPP.IDBI BANK, Osmanpura, Aurangabad-431005.
Proposed to be Used
MUMBAI
All Seeds; Seedlings; Agricultural, Horticultural and forestry Products; Natural Plants and Flowers; Foodstuffs for Animals; Fruits; Vegetables; Insects; Birds and Animals of Transgenic and/or Genetically modified; Production Processing Packing of Seeds; Live Animals; Fresh Fruits and Vegetables; Genes, Enzymes and/or Proteins for use in the Production of Seeds included in Class 31
JVIN
4168225 06/05/2019
Sun Agri Industries
Shop No.1, Ganesh Complex, Sahyog Nagar, Garkheda, Aurangabad.
Proprietor
Address for service in India/Agents address:
PRASAD SATISH TAKALKAR
OFFICE NO.7/8, J. HARNAM PLAZA, OPP.IDBI BANK, Osmanpura, Aurangabad-431005.
Proposed to be Used
MUMBAI
All Seeds; Seedlings; Agricultural, Horticultural and forestry Products; Natural Plants and Flowers; Foodstuffs for Animals; Fruits; Vegetables; Insects; Birds and Animals of Transgenic and/or Genetically modified; Production Processing Packing of Seeds; Live Animals; Fresh Fruits and Vegetables; Genes, Enzymes and/or Proteins for use in the Production of Seeds included in Class 31
4168797  07/05/2019
NUTRIWOOF NATURAL PET SOLUTIONS
Flat No. 2204, Imperial Towers, BB Nakashe Marg, Tardeo, Mumbai 400 034
Sole Proprietorship
Address for service in India/Agents address:
SUDISHA MUKHERJI
BUILDING NO.9, FLAT NO.10, SARASWAT COLONY, TALMAKI ROAD, SANTACRUZ(WEST), MUMBAI-400054.

Proposed to be Used
MUMBAI
foodstuffs and beverages for animals, animal foodstuffs, by-products of the processing of cereals, for animal consumption / residual products of cereals for animal consumption, fish meal for animal consumption, grains for animal consumption, linseed for animal consumption / flaxseed for animal consumption, linseed meal for animal consumption / flaxseed meal for animal consumption, litter for animals, meal for animals, menagerie animals, peanut meal for animals, peanut cake for animals, roots for animal consumption, stall food for animals, strengthening animal forage, wheat germ for animal consumption
4169404  07/05/2019
M/S. PRAKASH TRADERS
5-6, MAIN ROAD, AMBAJIPETA, EAST GODAVARI, ANDHRA PRADESH, INDIA.
Partnership firm
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Used Since :01/04/1991
CHENNAI
Copra, Coconuts, Raw coconuts, Unprocessed coconuts, Fresh coconuts
SHIMMER

4170096    07/05/2019

RELIANCE RETAIL LIMITED
3RD FLOOR, COURT HOUSE, DHOBITALAO, MUMBAI - 400002
A Company incorporated in India under the Companies Act, 1956.

Address for service in India/Attorney address:
RAJESH KUMAR. S
IP Legal, Building No.30, C Wing, 1st Floor, CA-05, Reliance Corporate Park, Thane Belapur Road, Navi Mumbai - 400701,
Maharashtra, India

Proposed to be Used
MUMBAI

Raw and unprocessed agricultural, acquacultural, horticultural and forestry products, raw and unprocessed grains and seeds, fresh fruits and vegetables, fresh herbs, natural plants and flower, bulbs, seedlings and seeds for planting, live animal, food stuff and beverages for animals and malt.
4170321  08/05/2019
ADRIBHU MOUNTAIN WORKS (OPC) PVT. LTD
trading as : ADRIBHU MOUNTAIN WORKS (OPC) PVT. LTD
GORAKPUR, MAWAKOT, KOTDWARA, PAURI GARHVAL, UTTARAKHAND 246149, UTTARAKHAND, INDIA
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS, MALT
Trade Marks Journal No: 1908 , 01/07/2019  Class 31

SHAKTI VARDHAK HYBRID SEEDS PVT. LTD.
97-98, NEW RISHI NAGAR, HISAR, HARYANA.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2017

DELHI
SEEDS AND GRAINS.
MR. RAHUL JANARDHAN GAWADE TRADING AS RAHUL ENTERPRISES
FAM C.H.S., 16/403, SECTOR-11, KOPARKHAIRANE, NAVI MUMBAI-400709, DIST-RAIGAD, MAHARASHTRA, INDIA
PROPRIETORSHIP

Address for service in India/Agents address:
MAKHIA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
FRESH MANGO, COCONUT, FRESH CASHEW, FRESH JACK FRUIT.
M/S. POLLY SEEDS  
Mouza - Kondaipur (Purandarpur), P.S. - Suri, Pin 731129  
Partnership Firm  

Address for service in India/Attorney address:  
DEBNARAYAN PATRA  
NP 31, Nayapatty, Salt Lake, Kolkata 700102  
Used Since : 26/07/2004  

KOLKATA  
Hybrid and Research Variety of Paddy seeds, Wheat seeds.
VKB’S PUNJAB KING

4170862   08/05/2019

POOJA BANSAL TRADING AS S S OIL AND FIBRES
185, ADDITIONAL GRAIN MATKET, LOHARU ROAD, BHIWANI, HARYANA

PROPRIETOR

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used

DELHI

Agricultural and aquacultural crops, horticulture and forestry products, Algae for human or animal consumption, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products, Seeds, bulbs and seedlings for plant breeding, Flower bulbs, Plant bulbs, Raw and unprocessed grains and seeds, Natural plants and flowers, Live animals, organisms for breeding, Live animals, Malts and unprocessed cereals, Fresh fruits, nuts, vegetables and herbs, Organic fresh herbs, Organic fresh fruit and vegetables, Mixed fruits [fresh], Fresh noni fruit, Fresh bean sprouts, Fresh brussels sprouts, Fresh fruits and vegetables, Natural plants and flowers, Foodstuffs for animals, Malt, Seeds coated with a fertilizer, Milk substitutes for use as foodstuffs for animals; Foodstuffs for animals containing botanical extracts; Residues from malt treatment for use as an animal feed; Artificial milk prepared for use as a feeding stuff for calves.
M/S. POLLY SEEDS

4170869  08/05/2019
M/S. POLLY SEEDS
Mouza - Kondaipur (Purandarpur), P.S. - Suri, Pin 731129
Partnership Firm

Address for service in India/Attorney address:
DEBNARAYAN PATRA
NP 31, Nayapatty, Salt Lake, Kolkata 700102
Used Since :26/07/2004

To be associated with:
4170581

KOLKATA
Different types of Open Pollinated, Hybrid, Research Variety of Paddy seeds, Wheat seeds, Mustard seeds, Lentil seeds, Black gram seeds, Til seeds etc.
MUGAVAI FARMERS PRODUCER COMPANY LIMITED
1/139, Thelichathanallur, Paramakudi, Ramanathapuram, Tamil Nadu.
A Private Limited company

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
CHENNAI
agricultural and aquacultural crops, horticulture and forestry products
Kavak-Jaal

4172025 09/05/2019

PCI PEST CONTROL PRIVATE LIMITED
VILLA NO. 3, CRESCENT VILLA, CANDOLIM, GOA – 403515
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
MUMBAI

Living Insects, Fungus under Class 31.
NAMITHA

4172235  09/05/2019

SHRI. K.SRIKANTH
Namitha Isle, Ground Floor, D.No.8-2-248/P/A//1/2, Road No.3, Banjara Hills, Behind Chutneys Hotel, Nagarjuna Circle, Hyderabad – 500 082, Telangana, India.
tm-01

Address for service in India/Ageots address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI

JIWAN

4173041   10/05/2019
SIRMAUR SOAPS AND ALLIED PRODUCTS PRIVATE LIMITED
F-8, INDUSTRIAL AREA, PARSAKHERA RAMPUR ROAD BAREILLY (U.P.) INDIA -243 502.
BODY INCORPORATE

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Proposed to be Used
DELHI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products, raw and unprocessed grains and seeds, fresh fruits and vegetables, fresh herbs, natural plants and flowers, bulbs, seedlings and seeds for planting, live animals, foodstuffs and beverages for animals, malt.
VOLSCHEENDORF

4173396  10/05/2019
I.P. MARKETING SERVICES
I.P. Marketing Services ,B/9, Shanti Apt, Mahakali Nagar, Mulund East, 400 081
A Partnership Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Foodstuffs for poultry
RASI CONNECT

4173495  10/05/2019

RASI SEEDS (P) LTD
174-SATHYAMURTHY ROAD, RAMNAGAR, COIMBATORE-641 009, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
SEEDS
4173497  10/05/2019
RASI SEEDS (P) LTD
174-SATHYAMURTHY ROAD, RAMNAGAR, COIMBATORE-641 009, TAMIL NADU
A COMPANY DULLY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
4173495
CHENNAI
SEEDS
RASI GenCheck
4173499   10/05/2019
RASI SEEDS (P) LTD
174-SATHYAMURTHY ROAD, RAMNAGAR, COIMBATORE-641 009, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
To be associated with:
540914, 1370189
CHENNAI
SEEDS
Divina Flos
4173755  11/05/2019
RAJAT KUMAR GARG
S/o Sh. Rajesh Kumar Garg, R/o H-19/53, Second Floor, Rohini, Sector -7, North West Delhi, Delhi, India - 110085
Individual
Address for service in India/Agents address:
VIKAS BANSAL
411, B-09, ITL Twin Tower,NSP, Pitampura, Delhi-110034.
Proposed to be Used
DELHI
Natural plants and flowers
4174302   11/05/2019
SANMENXIA HONGFONG FRUITS AND VEGETABLES CO., LTD.
NO.9, UNIT 2, BUILDING 2, 4TH YARD, 4TH LANE, XIAOSHAN ROAD, SANMENXIA CITY, HENAN, CHINA
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF CHINA
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
POMELOS, FRESH; LEMONS, FRESH; ORANGES, FRESH; Pears, FRESH; FRUIT, FRESH; APPLES, FRESH; GRAPES, FRESH; VEGETABLES, FRESH; TRUFFLES, FRESH; NUTS [FRUITS]; TREES; PLANTS.
SHAMSAN AGRO PRIVATE LIMITED
BANGALITOLA, WARD-42, BALBHADARPUR, DARBHANGA-846001
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ABHISHEK ANAND
SPLAN, 2/33, Frist Floor, Bank Colony, Jagdeo Path, Bailey Road, PATNA, BIHAR

Proposed to be Used
KOLKATA
Nuts, Fox nut, Grains,
4175175 13/05/2019
M/S WUDAPPLE IMPEX & TRADES PVT LTD
33/2766-B, AKG Vayanasala cross road, Kallath Apartments, Mathai Manjuran Road, Cochin - 682018

M/S WUDAPPLE IMPEX & TRADES PVT LTD
33/2766-B, AKG Vayanasala cross road, Kanneth lane, Chakkarpam, Ernakulam, Kerala, Pin- 682 032

Address for service in India/Attorney address:
ABRAHAM CHERIAN P
C/o Cherian & Associates, Advocates, Kallath Apartments, Mathai Manjuran Road, Cochin - 682018
Used Since :08/04/2010

CHENNAI
Plants; Natural flowers and Artificial flowers included in class 31
4175243   13/05/2019
MNG OVERSEAS PRIVATE LIMITED.
JANKI HOUSE NO.-33, 2ND FLOOR, SECTOR-12 A, BEHIND SYNDICATE BANK, DWARKA, NEW DELHI-110075.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS, FRESH FRUITS, FRESH VEGETABLES, SEEDS, FRESH PULSES, LIVE PLANTS AND FLOWERS, FOOD STUFF FOR ANIMAL, MALT, COCONUTS, FODDER, LIVE ANIMALS; LIVE FISH, FOODSTUFFS FOR POUlTRY, FRESH BETEL NUTS, SUPARI (BETEL NUTS) INCLUDED IN CLASS 31.
BUTYESTER

4175380   14/05/2019
OPTIMA LIFE SCIENCES PVT. LTD.
13, STATE BANK COLONY NO. 2, FIRST FLOOR, SHAHU COLLEGE ROAD, PARVATI PUNE PIN-411009, MAHARASHTRA INDIA
PRIVATE LIMITED FIRM

Address for service in India/Attorney address:
VIDYADHAR KULKARNI AND ASSOCIATES
I-5, Shri Shankar Nagari Apartment, Near Vanaz company,

Proposed to be Used
MUMBAI
FOOD STUFF FOR ANIMALS
KAAGAZI AKHROT

4176052  14/05/2019

TBJ IMPEX PRIVATE LIMITED
Shop No. 31, INA Market, New Delhi-110023
A company incorporated under the laws of India

Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
Ashoka House, 8 Central Lane, Bengali Market, New Delhi - 110001.

Proposed to be Used
To be associated with:
3946139

DELHI
Fresh Walnuts; Fresh, raw and unprocessed Nuts; Edible Nuts [unprocessed]; Nuts [Fruits]; Raw And Unprocessed Grains And Seeds; Plant Seeds; Fresh Fruits And Vegetables; Fresh Herbs; Fresh Berries; Raw And Unprocessed Agricultural, Aquacultural, Horticultural And Forestry Products;
KAAGAZI WALNUT

4176053  14/05/2019
TBJ IMPEX PRIVATE LIMITED
Shop No. 31, INA Market, New Delhi-110023
A company incorporated under the laws of India

Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
Ashoka House, 8 Central Lane, Bengali Market, New Delhi - 110001.

Proposed to be Used
To be associated with:
3946139

DELHI
Fresh Walnuts; Fresh, raw and unprocessed Nuts; Edible Nuts [unprocessed]; Nuts [Fruits]; Raw And Unprocessed Grains And Seeds; Plant Seeds; Fresh Fruits And Vegetables; Fresh Herbs; Fresh Berries; Raw And Unprocessed Agricultural, Aquacultural, Horticultural And Forestry Products;
TABLETS (INDIA) LIMITED
trading as TABLETS (INDIA) LIMITED
JHAVER CENTRE NO.72, MARSHALLS ROAD, EGMORE, CHENNAI-600008
MANUFACTURER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Proposed to be Used
CHENNAI
AQUA CULTURE PRODUCTS.
**Trade Marks Journal No: 1908 , 01/07/2019  Class 31**

KAMRAN AHMAD
337/87 GA, Opp.Kashmiri Mohalla Police Chowki, Mansoor Nagar, Lucknow - 226003, Uttar Pradesh
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.NUTS [FRUITS]
CAPTAIN AMERICA

2066581  10/12/2010
MARVEL CHARACTERS, INC.
1600 ROSECRANS AVENUE, MANHATTAN BEACH, CALIFORNIA 90266, UNITED STATES OF AMERICA.

Manufacturers AND Merchants

Existing Under The Laws Of The State Of Delaware, USA,

Address for service in India/Agents address:

REMFRY & SAGAR
MILLENIUM PLAZA, SECTOR 27, GURGAON- 122002.

Proposed to be Used

DELHI

BEVERAGES INCLUDING BEERS, MINERAL WATER, AERATED WATERS, DRINKING WATER, SOFT DRINKS, ENERGY DRINKS, SPORT DRINKS, CARBONATED BEVERAGES, OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS, FRUIT PUNCHES, FRUIT JUICES, FROZEN FRUIT BEVERAGES, LEMONADE, SMOOTHIES, SYRUPS, OTHER PREPARATIONS FOR MAKING BEVERAGES

NO EXCLUSIVE RIGHT OVER THE TERM “AMERICA”..
Trade Marks Journal No: 1908, 01/07/2019  Class 32

Priority claimed from 15/06/2012; Application No. : 010968071 ;European Union
2393230  10/09/2012
EAST AFRICAN BREWERIES LTD
TUSKER HOUSE RUARAKA THIKA ROAD P O BOX 30161-00100 NAIROBI KENYA
MANUFACTURER AND MERCHANTS
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Used Since :30/06/1923

DELHI
BEERS, MINERAR AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
TUSKER
2393231    10/09/2012
EAST AFRICAN BREWERIES LTD
TUSKER HOUSE RUARAKA THIKA ROAD P O BOX 30161-00100 NAIROBI KENYA
MANUFACTURERS & MERCHANTS
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since :30/06/1923
DELHI
BEERS, MINERAL AND AERATED WATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
2402353    25/09/2012
ABDUL KHADER SHALIH
ANWAR SADATH
ABDUL MAZEED
trading as ; ARABIAN BEVERAGES & FOOD PRODUCTS
NANDAVARA-574231, PANEMANGALORE POST, BANTWAL TALUK, KARNATAKA.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
S-3 AND S-4, 2ND FLOOR, RUKMINI PLAZA, NO. 84, D.V.G. RD., BASAVANGUDI, BANGLORE-560 004.
Used Since :09/09/2009
CHENNAI
FRUIT JUICES AND BEVERAGES, PREPARATIONS FOR MAKING BEVERAGES, PACKAGED DRINKING WATER.
subject to the mark should be use as represented in the trademark application.
2511692    11/04/2013
CARLSBERG INDIA PRIVATE LIMITED
4th Floor, Rectangle No. 1, Commercial Complex, D4, Saket, New Delhi - 110017
Manufacturers and Merchants
a company incorporated under the laws of India

Address for service in India/Agents address:
REMFRY AND SAGAR
REMFRY HOUSE, AT THE MILLENNIUM PLAZA, SECTOR - 27, GURGAON - 22 002.

Proposed to be Used
DELHI
Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; other preparations for making beverages
dansberg BLACK PREMIUM STRONG BEER

2939829  13/04/2015
YUKSOM BREWERIES LIMITED
302, VIP PLAZA, OFF NEW LINK ROAD, OSHIWARA ANDHERI (WEST), MUMBAI-400053
MANUFACTURER/merchant
A LTD. COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Attorney address:
NAIK NAIK AND CO.
116, MITTAL TOWERS, B-WING, MUMBAI-400 021.
Used Since :01/04/2015

MUMBAI
BEERS, MINERAL AND AERATED WATERS AND OTHER NON ALCOHOLIC BEVERAGES, FRUIT BEVERAGES, FRUIT JUICES, SYRUPS AND OTHER PREPARATION FOR MAKING BEVERAGES, 50FT DRINKS, LIQUID CONCENTRATE, PREPARATION FOR MAKING LIQUEURS, SMOOTHIES
3078760    15/10/2015
MOHAMMAD AMER SIDDIQUE
UNIT 1003, ASSUN PACIFIC CENTRE, 41 TSUN YIP STREET, KWUN TONG, KOWLOON, HONG KONG
MERCHANTS & MANUFACTURERS
Used Since :01/04/2015
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
YOG GURU SWAMI RAMDEV SANSTHAN

3132339  21/12/2015

PATANJALI AYURVED LTD

trading as ;PATANJALI AYURVED LTD

D-38, INDUSTRIAL AREA, HARIDWAR-249401, UTTARAKHAND, INDIA.

MANUFACTURER & MERCHANT

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :31/12/1996

To be associated with:

3115643, 3118987, 3119032, 3120690, 3120735, 3125749

DELHI

JUICES, FRUIT EXTRACTS, SHARBATS AERATED WATER, NON ALCOHOLIC DRINKS, NECTARS, BEVERAGES & SYRUPS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES AND BEERS.
FRUT-RAIN

3155891  08/01/2016

M/S GOPALJEE FOODS
Sh. Pankaj Garg
Sh. Atul Garg
Khasra No.107, Ibrahimpur Village, Delhi - 110 036.
Manufactures and Merchants
Both Indian Nationals

Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.

Proposed to be Used
DELHI

Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
MOHNA-JEE
3155894  08/01/2016
M/S GOPALJEE FOODS
Sh. Pankaj Garg
Sh. Atul Garg
Khasra No.107, Ibrahimpur Village, Delhi - 110 036.
Manufactures and Merchants
Both Indian Nationals

Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.

Proposed to be Used
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
3193068  24/02/2016
VEGICO FOODS PVT. LTD.
1A / 1B, UPPER BASEMENT FLOOR, DHEERAJ HERITAGE, AT MILAN SUBWAY SIGNAL, S.V. ROAD, SANTACRUZ (WEST),
MUMBAI-400 054
MANUFACTURER AND TRADER
A REGISTERED INDIAN COMPANY UNDER COMPANIES ACT 1956
Used Since :12/12/2011
MUMBAI
MANUFACTURING AND TRADING OF JUICES, SYRUPS
3205769  10/03/2016
SWASTHUM WELLNESS PVT. LTD.
A-2/137, PASCHIM VIHAR, NEW DELHI-110063
MERCAHANTS & MANUFACTURERS
Address for service in India/Agents address:
AYPE TRADE MARK CO.
4279-GALI BHAIRON, NAI SARAK, NEW DELHI - 110 006.
Used Since :01/12/2015
DELHI
FRUIT JUICES, VEGETABLE JUICES, BEVERAGES CARBONATED SOFT DRINKS, SYRUPS FOR BEVERAGES AND LEMONADE.
MARK SHOULD BE READ AND USE AS A WHOLE. NO EXCLUSIVE RIGHT OVER THE TERM "STRAWBERRY".
3218714  25/03/2016
SHRESTH INTERNATIONAL PVT. LTD.
322/3, Opposite Hanuman Murti, Ram Leela Ground, Sadar Bazar, Gurgaon-122001, Haryana
Manufacturer & Merchant
Body Incorporated

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110005

Proposed to be Used

DELHI
DRINKING WATER, MINERAL WATER, AERATED WATER, NON ALCOHOLIC DRINKS AND BEVERAGES, SOFT DRINKS,
AERATED DRINKS, FRUIT DRINKS, FRUIT JUICES, SHAKES, SYRUPES AND OTHER PREPARATIONS FOR MAKING
BEVERAGES.
3223846  31/03/2016
BABLU MAKHAL
trading as ;SUBHAS FOOD PRODUCTS
21/102 KRISHNA NAGAR, P.O. R.C. THAKURANI, P.S. HARIDEVPUR, KOLKATA - 700104
Manufacture, Merchant, & Exporter.
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.
Used Since :01/04/2012
KOLKATA
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “NEER” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL..
FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY.
ABN INDIAN BIOTECH PVT. LTD.
117 ANAND VIHAR, PITAMPURA NEW DELHI-110085
MANUFACTURING AND TRADING
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92

Proposed to be Used
DELHI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
PUNAM

3270869  29/05/2016
MAHESH CHAND GUPTA
trading as ;M/S PUNAM AGENCIES
C-2/82-C, LUXMI NIWAS, LAHURABIR, VARANASI (U.P.) INDIA.
MANUFACTURER / MERCHANT.
SINGLE FIRM

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Proposed to be Used
DELHI
BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
V.RAJ
R.LAKSHMI

trading as ;RAJ AND CO WATER SUPPLY
NO.2/796, SARADHA NAGAR, SIVAKASI WEST - 626 124, TAMIL NADU
MANUFACTURER AND MERCHANT
A PARTNERSHIP FIRM

Address for service in India/Agents address:
P. C. N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.
Used Since :01/07/2014

CHENNAI
PURIFIED AND PACKAGED DRINKING WATER
RESTRICT THE AREA TO TAMILNADU ONLY.

Transliteration : RAJ WATER
PRABHA AQUA BLUE

3336595  12/08/2016
AMIT KUMAR
trading as ;BADSHAH ENTERPRISES
NAYACHAK, MANOHARPUR KACHHUWARA, RAMKRISHNA NAGAR, PATNA-800016 (BIHAR)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/05/2016
KOLKATA
Fruit Drinks, Fruit Juices, Syrups, Mineral and Aerated Water, Preparation for making Beverages and other Non-Alcoholic Drinks.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "AQUA". FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY.
HE-MAN 9000 GOLD ULTRA STRONG BEER

3486186   17/02/2017

DENZONG BREWERIES PVT. LTD.
302, VIP PLAZA, OFF. NEW LINK ROAD, OPP. FAME ADLABS CINEMA, OSHIWARA, ANDHERI (W), MUMBAI-400 053.

Merchant and service provider
A PVT. LTD. COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.

Address for service in India/Attorney address:
NAIK NAIK AND CO.
116, MITTAL TOWERS, B-WING, MUMBAI-400 021.

Proposed to be Used
MUMBAI
BEERS; MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ULTRA STRONG BEER.
SRIVEDA SATTVA
3494173   27/02/2017
SRI SRI AYURVEDA TRUST trading as ;SRI SRI AYURVEDA TRUST
21ST KM KANAKAPURA ROAD, P.O. UDAYAPURA, BANGALORE (SOUTH) - 560082, KARNATAKA, INDIA.
Manufacturers, Merchants & Exporters.
A TRUST ORGANIZING AND EXISTING UNDER THE INDIAN ACT
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since :01/01/2017
CHENNAI
Mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
3514980   27/03/2017
MS SHRIPAWAN WEGBEVERAGES PRIVATE LIMITED
CHARAWAS, JHUNJHUNU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHME, JAIPUR - RAJASTHAN
Proposed to be Used
AHMEDABAD
PACKAGED DRINKING WATER, MINERAL WATER, INCLUDED IN CLASS 32.
Goods restricted for sale in the state of Rajasthan only.
3514981   27/03/2017
SHRIPAWAN WEGBEVERAGES PRIVATE LIMITED
CHARAWAS, JHUNJHUNU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHME, JAIPUR - RAJASTHAN

Proposed to be Used
AHMEDABAD
PACKAGED DRINKING WATER, MINERAL WATER INCLUDED IN CLASS 32.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words GANGA NEER.
3543993  08/05/2017

PRAFULBHAI GADA PROPRIETOR OF VIJAYLAXMI JAIN GRUH UDHYOG
VILLAGE VARANDI MOTI, TALUKO; ABDASA DIST; KUTCH-370490, GUJARAT, INDIA.
SOLE PROPRIETOR OF VIJAYLAXMI JAIN GRUH UDHYOG

Address for service in India/Attorney address:

RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.

Proposed to be Used

AHMEDABAD

Mixes for making sherbet beverages, Soft drinks, Cola drinks, Fruit drinks, Fruit-flavoured drinks, Frozen carbonated drinks, Orange juice beverages, Frozen fruit drinks, Apple juice drinks, Fruit juices and drinks, Syrups for making soft drinks, Concentrates used in the preparation of soft drinks, Essences for making non-alcoholic drinks, not in the nature of essential oils, Syrup for making beverages, Syrups and other preparations for making beverages,
3583246  03/07/2017
FULCHAND CHANDRAKANT JAIN
trading as ;JAIN GRUH UDHYOG
H-5/30, MIDC, CHIKALTHANA AURANGABAD- 431006 MAHARASHTRA, INDIA
MANUFACTURER AND MERCHANT
A INDIAN NATIONAL

Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES FRUIT BEVERAGES AND FRUIT JUICES SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
VINICARE INTERNATIONAL LLP
149/25, N Block, Second Floor, Krishna Colony, Annanagar East, Chennai - 600102, Tamil Nadu
An Indian Partnership Firm

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since: 25/07/2014

CHENNAI
Mineral and aerated waters and other non-alcoholic drinks; fruit beverages and fruit juices; amla and aloe vera juices;
aloevera prepared for human consumption; herbal juices; mixed fruit juices; concentrated fruit juices; Vitamin fortified
non-alcoholic beverages

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE
AREA TO SOUTH INDIA.
GLOBAL TECHNOLOGY AND TRADE MARKS LTD. (BVI)
P. O. BOX NO. 20334, AJMAN, U.A.E. AJMAN UAE
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED UNDER THE LAWS OF BRITISH VIRGIN ISLANDS.

Proposed to be Used

MUMBAI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES AND ALL OTHER ITEMS, ALL BEING GOODS INCLUDED IN CLASS 32
AZURE
3677584   14/11/2017
LIBERTY OIL MILLS LIMITED
AMERCHAND MANSION, D WING, 16, MADAME CAMA ROAD, COLOBA, MUMBAI - 400 001.
A Company incorporated and existing under the Companies Act, 1956.
Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau, 73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.
Proposed to be Used
MUMBAI
Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3691925 01/12/2017
HECTOR BEVERAGES PVT. LTD.
Plot No.132, Sector 3, IMT Manesar, Gurgaon, Haryana
Incorporated Company

Address for service in India/Agents address:
CHESTLAW
H 2/4, MALVIYA NAGAR NEW DELHI-110017

Proposed to be Used
DELHI
Beverages, namely drinking waters, flavored waters, mineral and aerated waters and other Non-Alcoholic Beverages, namely caffeinated beverages, soft drinks, energy drinks, and sports drinks, fruit drinks and juices, syrups, concentrates and powders for making beverages, namely flavored waters, mineral and aerated waters, caffeinated beverages, soft drinks, energy drinks, sports drinks, fruit drinks and juices; de-alcoholised drinks and beer
3692260  01/12/2017
ODI-RAY INDUSTRIES LIMITED
GROUND FLOOR OF PLOT NO: 321, , MAHANADI RING ROAD, Nr. HOTEL MAHANADI INN, CUTTACK 753007, ODISHA, INDIA
A company incorporated in India under the Companies Act,1956.
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
Mineral and aerated waters, and other non-alcoholic drinks; soft drink; fruit drinks and fruit juices; Beers, syrups and other preparations for making beverages.
KANZI

3692261  01/12/2017
ODI-RAY INDUSTRIES LIMITED
GROUND FLOOR OF PLOT NO: 321, MAHANADI RING ROAD, Nr. HOTEL MAHANADI INN, CUTTACK 753007, ODISHA, INDIA
A company incorporated in India under the Companies Act, 1956.

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1, B.B. CHATTERJEE ROAD, GROUND FLOOR, KOLKATA 700 042, WEST BENGAL, INDIA.
 Used Since : 25/11/2015

KOLKATA
Mineral and aerated waters, and other non-alcoholic drinks; soft drink; fruit drinks and fruit juices; Beers, syrups and other preparations for making beverages.
Trade Marks Journal No: 1908, 01/07/2019 Class 32

3692263 01/12/2017
ODI-RAY INDUSTRIES LIMITED
GROUND FLOOR OF PLOT NO: 321, MAHANADI RING ROAD, Nr. HOTEL MAHANADI INN, CUTTACK 753007, ODISHA, INDIA
A company incorporated in India under the Companies Act, 1956.

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1, B.B. CHATTERJEE ROAD, GROUND FLOOR, KOLKATA 700 042, WEST BENGAL, INDIA.
Used Since: 24/09/2010

KOLKATA
Mineral and aerated waters, and other non-alcoholic drinks; soft drink; fruit drinks and fruit juices; Beers, syrups and other preparations for making beverages.

NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2028517.
3692265 01/12/2017
ODI-RAY INDUSTRIES LIMITED
GROUND FLOOR OF PLOT NO: 321, MAHANADI RING ROAD, Nr. HOTEL MAHANADI INN, CUTTACK 753007, ODISHA, INDIA
A company incorporated in India under the Companies Act, 1956.

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1, B.B. CHATTERJEE ROAD, GROUND FLOOR, KOLKATA 700 042, WEST BENGAL, INDIA.
Used Since :25/11/2015

KOLKATA
Mineral and aerated waters, and other non-alcoholic drinks; soft drink; fruit drinks and fruit juices; Beers, syrups and other preparations for making beverages.
3692267  01/12/2017
ODI-RAY INDUSTRIES LIMITED
GROUND FLOOR OF PLOT NO: 321, MAHANADI RING ROAD, NR. HOTEL MAHANADI INN, CUTTACK 753007, ODISHA, INDIA
A company incorporated in India under the Companies Act, 1956.

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/I.B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042, WEST BENGAL, INDIA.
Used Since: 24/09/2010

KOLKATA
Mineral and aerated waters, and other non-alcoholic drinks; soft drink; fruit drinks and fruit juices; Beers, syrups and other preparations for making beverages.

NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2028516.
Trade Marks Journal No: 1908, 01/07/2019 Class 32

AVYA GREEN TECHNOLOGIES PRIVATE LIMITED
1st Floor, Plot No B-52, Journalist Colony, Road No 86, Jubilee Hills, Hyderabad-500033, Telangana, India
Body Incorporate

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Used Since: 01/12/2017

CHENNAI

Mineral and aerated waters, packaged drinking water, fruit beverages and fruit juices.
GOA KINGS MAXX
3727339  15/01/2018
VIKING BEVERAGES PVT. LTD
5TH, FLOOR, JMJ HOUSE, 6TH FLOOR, ORCHARD AVENUE, HIRANANDANI GARDENS, POWAI, MUMBAI- 400076
MANUFACTURER AND MERCHANT
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SUBHASH JADHAV
Dosti Florentine, 108, B- Wing, Wadala (East), Mumbai 400037
Proposed to be Used
MUMBAI
BEER, MINERAL AND AERATED WATER AND NON- ALCOHOLIC DRINKS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE GOA..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..665809, 829112.
3740664    31/01/2018
ENVI FRUNA INDUSTRIES PVT. LTD.
Dr. Ambedkar Ward, Bhadrawati, Chandrapur, Maharashtra - 442902
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Mineral water, Flavoured water, Drinks, non-alcoholic.
K.P.N AQUA
3760876  22/02/2018
K.P.N.RAJESH, PROPRIETOR
M/s. K.P.N. Aqua, No-124, Jagir Reddipatty, Block No-3, Rathna Studios, Mamangam, Salem - 636 302, Salem Dist,
Single Firm
Address for service in India/Attorney address:
B.ARTHI
SRI ANDAL ILLAM, NO.37-1, ARUMURUGAM NAGAR, RAMANATHAPURAM, COIMBATORE - 641 045.
Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER, FRUIT JUICES, AERATED WATER AND OTHER NON-ALKOHOLIC BEVERAGES
APPU WATER

3791169   28/03/2018
MRS. T.N. KOTTEESWARI TRADING AS M/S. SWARNA AQUA
S.F.NO. 744/6, PASUMATHUR ROAD, ARJUNAPURAM VILLAGE, K.V. KUPPAM BLOCK, KATPADI- TALUK, VELLORE-635 803
PROPRIETOR

Address for service in India/Attorney address:
DEEPAN CHAKKARAVARTHY.R
No.42, VGP PARIJATHAM TRUST, VGP SALAI,SAIDAPET CHENNAI-15

Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER
FRU-TWIST

3802191  11/04/2018

FAROKH SORAB IRANI
trading as ;DONUT MAGIC
C/O 301, BRIGHTON COURT, CLOVER VILLAGE, PUNE CITY, PUNE-411040
MANUFACTURER AND MERCHANT
INDIVIDUAL

Address for service in India/Attorney address:
OJAS DEOLANKAR
1206/18A, SAKAR, SHIVAJINAGAR, PUNE-4

Proposed to be Used
MUMBAI
Syrups and other preparations for making beverages.
AQUATEX
3808926   18/04/2018
AQUASUB ENGINEERING
THUDIYALUR POST, COIMBATORE 641 034
REGISTERED PARTNERSHIP FIRM
Address for service in India/Agents address:
C. DANIEL & GLADYS.
III FLOOR, Y.M.C.A BUILDING, 223, N.S.C BOSE ROAD, CHENNAI - 600 001.

Proposed to be Used
CHENNAI
Beers; mineral and aerated waters and other non-alcoholic beverages, fruit beverages and fruit juices, syrups and other preparations for making beverages
3809649   18/04/2018
PURVA METAL SECTION (P) LTD
trading as :PURVA METAL SECTION (P) LTD
NO.193, SHIV SADAN, OUTER RINGROAD, B- NARAYANAPURA, BANGALORE - 560 016, KARNATAKA STATE INDIA
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY

Proposed to be Used

CHENNAI

DRINKING WATER NON ALCHOLIC BEVERAGES FRUIT JUICE SOFT DRINKS ETC.
3813907   23/04/2018
RVN DRINKS
trading as ;RVN DRINKS
NO.147, MARRIAMMAN KOVIL STREET, MANOJIPATTI, THANJAVUR-613 004,TAMILNADU, INDIA
MANUFACTURERS AND MERCHANTS
A PARTNERSHIP FIRM
Used Since :16/08/1995
CHENNAI
FRUIT JUICES, FRUIT DRINKS, AERATED WATER AND FRUIT FLAVORED CARBONATED DRINKS, PACKAGED DRINKING WATER AND MINERAL WATER.
subject to sale of product all over India except State of Gujarat.
3818821  27/04/2018
T.K.DHANEESH
Sormitha Nivas, Chorode East, Punchappalam, Vadakara. Kozhikode, Kerala- 673106
Sole Proprietorship

Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC44/2476, SANTHIPURAM ROAD, COCHIN-682025, KERALA, INDIA
Used Since : 22/10/2012

CHENNAI
Mineral and aerated waters, drinking water; fruit drinks and fruit juices, coconut water, coconut juice; syrups and other preparations for making beverages; soft drinks; flavoured carbonated beverages
Mark considered substantially as shown in the form of representation.
Priority claimed from 08/11/2017; Application No. : 87/676961 ;United States of America

3826898  08/05/2018
MONSTER ENERGY COMPANY
1 Monster Way, Corona, California 92879, USA
a Delaware corporation

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI
Non-alcoholic beverages, excluding beer.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3829458  10/05/2018
Kumbagalla Padma, proprietress, trading as Rahul Beverages.
No. 14/A2, Indrakaran, Sangareddy, Medak - 502 329, Telangana, india.
Proprietress
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :05/05/2017
CHENNAI
Packaged drinking water, aerated water, soft drinks, beverages and juices.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA TO ANDHRA AND TELANGANA.
3859098  14/06/2018  
ROSHAN ALI SAYANI, PROPRIETOR, TRADING AS SAYANI FOODS  
D.No.5-41/1, Plot No.17, Venkateswara Colony, Kompally-500 014 (T.S) India.  
Proprietor  
Address for service in India/Agents address:  
RAO & RAO.  
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P).  
Used Since :02/01/1999  
CHENNAI  
Fruit juices, soft drinks, soda, aerated water, syrups and beverages.
3893445    20/07/2018
SAI BABU VUNNAVA, PROPRIETOR TRADING AS ASHOKA BOTTLING CO.,
9-47/2, Angalakuduru-522 211, Tenali Mandal, Guntur Dist., India
proprietor
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :27/11/2006
To be associated with:
3544478
CHENNAI
Soft drinks, juices, beverages, fruit drinks and juices, aerated water, syrups and other preparations for making beverages.
LIVE PLUS

Priority claimed from 30/01/2018; Application No. : 1085628 ;New Zealand

3894954  23/07/2018

MONSTER ENERGY COMPANY
1 Monster Way, Corona, California 92879, USA
a Delaware corporation

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Non-alcoholic beverages, including carbonated drinks and energy drinks; syrups, concentrates, powders and preparations for making beverages, including carbonated drinks and energy drinks; beer.
LIVE+ IGNITE
Priority claimed from 30/01/2018; Application No. : 1085624 ;New Zealand
3894957  23/07/2018
MONSTER ENERGY COMPANY
1 Monster Way, Corona, California 92879 , USA
a Delaware corporation
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Non-alcoholic beverages, including carbonated drinks and energy drinks; syrups, concentrates, powders and preparations for making beverages, including carbonated drinks and energy drinks; beer.
The mark should be used as a whole.
WILD TIGER
3900863   28/07/2018
GAUTOM MENON
No: 8/4, 1st Floor, SIEMA Building, Race Course, Coimbatore - 641 018, Tamilnadu, India
Individual
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Proposed to be Used
CHENNAI
Non Alcoholic Beverages and Packaged Drinking Water
MASTMOULA

4134739 02/04/2019
AMAANZA AGRO INDIA PRIVATE LIMITED
PLOT NO 126, GROUND FLOOR, VISHWAS NAGAR, JARIPATKA NAGPUR-440014
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
NITIN RAMESH BHUSARI
TAREKAR BHAVAN, 1ST FLOOR, HOUSE NO. 765/A, ABOVE KARUR VAISYA BANK, C.A. ROAD, NAGPUR-440018.
Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES FRUIT BEVERAGES AND FRUIT JUICES,
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES,
4147443  15/04/2019
SUDHIR KUMAR NATH
trading as ; NATH FOODS
A-4 AKSHAY SOCIETY, PLOT NO 148, BEHIND PRATAP SOCIETY MODEL TOWN ANDHERI WEST MUMBAI 400053
A INDIAN NATIONAL

Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS
4151948   18/04/2019  
KRIANZ FOODS N BEVERAGES PRIVATE LIMITED  
Sy No.145 & 146, Flat No.8/A, 1st Floor, NV Plaza, Dwarakapuri Colony, Panjagutta, Hyderabad-500082, Telangana, India  
MSME Registered Firm

Address for service in India/Attorney address:
MADHUSUDAN PUTTA  
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used
CHENNAI
Mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages, beers; non-alcoholic beverages.
BISCOOL
4155203  23/04/2019
K.SASIDHARAN
trading as; FIVE FALLS MINERALS
NO.4/113 C, NEAR STCMS POWER PLANT, UTHANGAL, NEYVELI-607804
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
MANUFACTURING OF PACKAGED DRINKING WATER
Chitale
XPRESS

4157761  25/04/2019
M/S. B. G. CHITALE
Bhilawadi Station, Tal. Palus, Dist. Sangali – 416 303, Maharashtra, India
Partnership firm

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
4157766  25/04/2019
M/S. B. G. CHITALE
Bhilawadi Station, Tal. Palus, Dist. Sangali – 416 303, Maharashtra, India
Partnership firm

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
PROPOSED MARK

JIGRI

4162397  30/04/2019

THE COCA-COLA COMPANY
One Coca-Cola Plaza, Atlanta, Georgia 30313, United States of America
A Delaware Corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELI

Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages.
SAHYASRI

4164013   02/05/2019

YASHODEEP DESHPANDE
ANJALI NAGAR SOCIETY

sole proprietor

Address for service in India/Attorney address:
ANURAJ DUBEY
202-D, Nandraj Nagri, Badlapur east

Proposed to be Used
MUMBAI

Packaged Drinking water and loose water for daily household and industrial use
4164073    02/05/2019
ROHIT CHOPRA
W,N 10 MAKHU-142044
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
DELHI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4164119 02/05/2019
APEX COCO AND SOLAR ENERGY LIMITED
NO.33 B, VAIKKAL THOTTAM, SHERIFF COLONY, TIRUPUR - 641 604, TIRUPUR DIST, TAMILNADU.
LIMITED
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Coconut Water [Beverage], Powders Used In The Preparation Of Coconut Water Beverages, Powders Used In The Preparation Of Coconut Water Drinks, Coconut Juice [Beverage], Vegetable-Based Drinks, Vegetable Juices [Beverages], Vegetable Smoothies, Vitamin Enriched Sparkling Water [Beverages], Watermelon Juice, Fruit Drinks And Fruit Juices, Fruit Juice Concentrates, Sugarcane Juice Beverages, Aloe Juice Beverages, Concentrates For Making Fruit Juices, Smoked Plum Juice Drinks.
4165634  03/05/2019
SIDDHANT LIME PRIVATE LIMITED
Shade No. P/74, Old GIDC Industrial Estate, Near Indian Diamond Institute, Katargam, Surat – 395004.
a company registered and incorporated under the Indian Company’s Act
Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.
Proposed to be Used
AHMEDABAD
WATER (BEVERAGE) including Packaged Drinking Water, Mineral and Aerated Water; Energy drinks; Other Non -
Alcoholic Drink; Fruit Beverages, Drink and Juice; Fruit extracts and Fruit nectars (non-alcoholic); non alcoholic beer;
Malt syrup for beverages; Non-alcoholic malt beverages; Syrup and Other Preparations for Making Beverages as included
in Class – 32.
AMBANI CERAMIC INDUSTRIES AN INDIAN PARTNERSHIP FIRM
S.R. NO - 118/P6, 8 – A, NATIONAL HIGHWAY, OPP. GEB FEEDER, LALPAR, MORBI - 363642. GUJARAT - INDIA.

PROPOSED TO BE USED

To be associated with:

AHMEDABAD
IN RESPECT OF BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS -32.
4166918    04/05/2019
HARSHILH HASMUKH MORBIA
SECTOR - F PL NO-F/72, STERLING CITY, LANE 24 A, BOPAL, AHMEDABAD, GUJARAT - 380058, INDIA.
INDIVIDUAL

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,NR. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :01/05/2019

AHMEDABAD
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
HIMRATAN SHARBAT-E-FANNA

4166979    04/05/2019

VIKAS BANSAL
HR-36C PUL PEHLAD PUR NEW DELHI-110044
PROPRIETOR

Address for service in India/Attorney address:
ROHIT TANEJA, CHARTERED ACCOUNTANT
L-11, Ground Floor, Malviya Nagar, New Delhi - 110017

Proposed to be Used
To be associated with:
4080043

DELHI
non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
HIMRATAN JEERA FUZZ

4166980   04/05/2019

VIKAS BANSAL
HR-36C PUL PEHLAD PUR NEW DELHI-110044
PROPRIETOR

Address for service in India/Attorney address:
ROHIT TANEJA, CHARTERED ACCOUNTANT
L-11, Ground Floor, Malviya Nagar, New Delhi - 110017

Proposed to be Used
To be associated with:
4080043

DELHI
non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
HIMRATAN ORANGY ENERGY

4166984  04/05/2019

VIKAS Bansal
HR-36C Pul Pehlad Pur New Delhi-110044
PROPRIETOR

Address for service in India/Attorney address:
ROHIT TANEJA, CHARTERED ACCOUNTANT
L-11, Ground Floor, Malviya Nagar, New Delhi - 110017

Proposed to be Used
To be associated with:
4080043

DELHI
non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
HIMRATAN MANGO JANGO

4166986 04/05/2019

VIKAS BANSAL
HR-36C PUL PEHLAD PUR NEW DELHI-110044
PROPRIETOR

Address for service in India/Attorney address:
ROHIT TANEJA, CHARTERED ACCOUNTANT
L-11, Ground Floor, Malviya Nagar, New Delhi - 110017

Proposed to be Used
To be associated with:
4080043

DELHI
non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
4167144  04/05/2019
JAYANTI MAHATO PROPRIETOR OF SAMARTH ENTERPRISES
NANDPUR, MANOHARPUR, DIST.- WEST SINGHBHUM, JHARKHAND, PIN- 833104
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA

Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages; as included in class 32.
Filli Select
4168062  06/05/2019
AKHITHA BIJOY
AKHITHA BIJOY MENOTHUPARAMBIL(H) THRIPRAYAR, THRISSUR, KERALA-680566
Proprietor

Address for service in India/Agents address:
SUHANI SIMLOTE
Ebizfiling India Private Limited,A-1205-1206, Empire Business Hub, Near Water Tank, Science City Road,Ahmedabad-380060, Gujarat.

Proposed to be Used
CHENNAI
Packaged Drinking Water, Aerated Waters, Soft Drinks, Syrup, Juice, Beers, Minerals and other Non-Alcoholic Drinks, Fruit Drinks and Fruit Juice, Syrups and other preparations for making beverages
4169050  07/05/2019
M/S. THRISSUR PADDY FARMERS PRODUCE COMPANY LTD.
M/s. THRISSUR PADDY FARMERS PRODUCE COMPANY LTD.; DOOR No. 310, PURANATTUKARA (P. O.), THRISSUR - 680 551. KERALA.
A Company incorporated under The Companies Act

Address for service in India/Attorney address:
CHANAKYA
CHANAKYA, No. 1, NEHRU NAGAR, SUNDAKKAMUTHUR, COIMBATORE. TAMILNADU. Pin: 641 010
Used Since :24/02/2016

CHENNAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.

Transliteration : ADAT AMRUTHU
4169553 07/05/2019
RADHE KRISHNA BEVERAGES AN INDIAN PARTNERSHIP FIRM
SURVEY NO - 117/3-2, BLOCK NO - 70, RAVINAGAR SOCIETY, NAVI VASAHAT, NEW CITY LIGHT ROAD, BHARATHANA, SURAT. GUJARAT - INDIA.

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
IN RESPECT OF MINERAL AND AERATED WATERS, FRUIT BEVERAGES AND FRUIT JUICES, SYRUPS AND OTHER NON ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS - 32.
7 Rivers- Atrangi
4170249  08/05/2019
ANHEUSER BUSCH INBEV INDIA LIMITED
Unit No 301-302, Third Floor, Dynasty Business Park, B Wing, Andheri Kurla Road, Andheri (East), Mumbai-40005
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
Mumbai
Beers; mineral and aerated waters and other non-alcoholic drinks.
ORGO REVOTO

4170288  08/05/2019

FRANCIS ALIAS JHOMON
FRANCIS ALIAS JHOMON, THARAKANPARAMBIL HOUSE, AVITTATHUR P.O, THRISSUR DISTRICT, KERALA STATE, INDIA
Proprietorship

Address for service in India/Attorney address:
FEBIN JAMES, ADVOCATE
Febin James, Advocate, 2nd Floor, Peace Tower, Opposite, District Panchayath Office, Ayyenthole, Thrissur District, Kerala, 680003

Proposed to be Used
CHENNAI
Mineral and Aerated Waters and Other Non-Alcoholic Beverages, Fruit Beverage and Fruit Juices, Syrups and Other Preparation For Making Beverages
Kapow

4170922   08/05/2019

PRATIK ISHWARLAL THAKKAR
705 / Udyan - 1, B - Wing, Marol Military Road, Behind Ashok Nagar, Andheri East, Mumbai - 400072

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

MUMBAI

Fruit beverages, Waters [beverages], Non-alcoholic beverages, Energy drinks, Soft drinks, Non-alcoholic drinks, Vitamin enriched water [beverages], Drinking water with vitamins.
ERUMM
4171237    09/05/2019
RAJINDER KAUR
G-604, PAVITRA APPARTMENT, VASUNDRA ENCLAVE, DELHI-110096, INDIA
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
QUARICH
4171828  09/05/2019
MUKESH UMARSHI GANATRA
4, Babu Niwas, S V P Road, Mulund (W) Mumbai - 400080, Maharashtra

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
Trade Marks Journal No: 1908, 01/07/2019 Class 32

4172421 10/05/2019
SANJEEV RAJU
Universal Group, Sy. no. 35/2A, 4th Main, R Narayana Reddy Compound, Chelekare Village, Kalyan Nagar, Bangalore
Individual

Address for service in India/Attorney address:
SANDEEP CHHABRA
5, LGF, Sirifort road, Delhi

Proposed to be Used
CHENNAI
Non Alcoholic Beverages; Soft Drinks; Energy Drinks; Mineral Waters; Table Waters & Aerated Waters; Fruit Beverages & Fruit Juices; Non Alcoholic Vegetables or Fruit Juice Beverages.
Cobe Red

4172422  10/05/2019

SANJEEV RAJU
Universal Group, Sy. no. 35/2A, 4th Main, R Narayana Reddy Compound, Chelekare Village, Kalyan Nagar, Bangalore
Individual

Address for service in India/Attorney address:
SANDEEP CHHABRA
5, LGF, Sirifort road, Delhi

Proposed to be Used
CHENNAI
Non Alcoholic Beverages; Soft Drinks; Energy Drinks; Mineral Waters; Table Waters & Aerated Waters; Fruit Beverages & Fruit Juices; Non Alcoholic Vegetables or Fruit Juice Beverages
4173406   10/05/2019
SMARTWAY INDIA ENTERPRISES LLP
No.221 Saraswathi Building, Vivekananda Road, Ramnagar, Coimbatore 641009 Tamil Nadu .
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Agents address:
C. PRAKASH
558E, V.M. COMPLEX, ERODE ROAD, VELLAKOVI - 638 111, DIST. - TIRUPUR.
Proposed to be Used
CHENNAI
Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4173425   10/05/2019
DEVANS MODERN BREWERIES LIMITED
Bohri, TalabTillo, Jammu - 180002, Jammu & Kashmir.
An Indian company.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :10/04/2011

DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
4173651   11/05/2019
SONU SAXENA PROPRIETOR OF KIRTI INDIA BEVERAGES
VILLAGE GUDMI, 0, KIRTI INDIA BEVERAGES, POST CHANDANI, GUDMI BANBASA, Uttarakhand, 262310
Proprietor
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
soft drinks
4174752 13/05/2019

VIKAS GUTGUTIA
J-238, SAINIK FARM, NEW DELHI-110017
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
M.K.GUPTA TRADE MARKS CO.
A-73, III FLOOR, SILVER COMPLEX, ABOVE MAHARANI JEWELLERS, MAIN VIKAS MARG, GURU NANAK PURA, DELHI.
Used Since: 27/04/2019

To be associated with:
3897445, 3897446, 3897447

DELHI
MINERAL AND AERATED WATERS
M/S. CRAVY BIT FOODS LLP.,
#5, 4th Cross, 8th Main, Jayanagar 2nd Block, Bangalore - 560 011.
Merchants & Traders
Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.

Proposed to be Used
CHENNAI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
ROYAL HOUSE OF KHODAY'S

801164  06/05/1998

KHODAY BREWERIES LTD.
BREWERY HOUSE, 7TH MILE, KANAKAPURA ROAD, BANGALORE - 560 062.

Proposed to be Used

CHENNAI

 WINES, SPIRITS AND LIQUEURS.

subject to the mark should be use as represented in the trademark application.
DEEWINE

2974048    28/05/2015

HYGEIA FRUIT & VEGETABLE PROCESSORS PVT. LTD
Industrial Area, Ner Chowk (Ratti), Distt. Mandi, Himachal Pradesh-175008.

Manufacturers
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :05/09/2008

DELHI

Alcoholic beverages (except beers).
3021173   31/07/2015

JB LIFESTYLE PRIVATE LIMITED
P-216,Kadodara Char Rasta, Tal-Palsana,Dist-Surat-394327,Gujarat.
MANUFACTURER AND MERCHANT
Used Since :29/06/2015

AHMEDABAD
MANUFACTURING AND TRADING OF LIQUOR IN CLASS 33.
3037051   20/08/2015

BRIHAN KARAN SUGAR SYNDICATE PVT. LTD.
PLOT NO. 25/176, TRILOK PURI, NEW DELHI-110091,( INDIA )
MANUFACTURERS AND MERCHANTS
A PVT. LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Used Since :01/01/2015

DELHI
COUNTRY LIQUORS, LIQUORS (SPIRITUOUS), WINES, SPIRITS (BEVERAGES) INCLUDING WHISKY, BRANDY, GIN, RUM & VODKA IN CLASS 33.
3037052  20/08/2015
BRIHAN KARAN SUGAR SYNDICATE PVT. LTD.
PLOT NO. 25/176, TRILOK PURI, NEW DELHI-110091, (INDIA)
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Used Since: 01/01/2015
To be associated with:
2652769, 2652770
DELHI
COUNTRY LIQUORS, LIQUORS (SPIRITOUS), WINES, SPIRITS (BEVERAGES) INCLUDING WHISKY, BRANDY, GIN, RUM & VODKA IN CLASS 33.
THE RIVIERA XXX RUM

3053889 12/09/2015
SUBHASH CHANDRA DHULL
trading as ;S S LIQUINES
H.No.2,Reliance Villas,Chinnathokatta,Bowenpally,Secunderabad-11,Telangana,India
Manufacturer and Trader

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, Flat 201, Sairam Residency, Plot No. 116, 117 & 118, Alkapoor Township, Puppalaguda, Rajendra Nagar, Hyderabad-89.
Used Since :12/09/2015

CHENNAI
Alcoholic beverages, brandy, cocktails, distilled beverages, rum, vodka, whisky, wine.
PAMA
3095404  06/11/2015

HEAVEN HILL DISTILLERIES, INC.
1064 Loretto Road, Bardstown, Kentucky 40004, U.S.A.
Manufacturers and Merchants
a Kentucky Corporation

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used
DELHI
Alcoholic beverages (except beers).
BARON'S BARREL

3150242   01/01/2016
BINTROP NIgerIA LIMITED
28, Issa William Street, 1st Floor, Lagos Island, Lagos, Nigeria
MANUFACTURER

Address for service in India/Attorney address:
VENKATARAGHAVAN
Lakshmikumaran & Sridharan, 404–406 (4th Floor), 26/1 Rajkumar Road, Malleshwaram West, Bangalore 560055

Proposed to be Used
CHENNAI
ALCOHOLIC BEVERAGES
3246549  29/04/2016
HARYANA DISTILLERY LTD.
21-M INDUSTRIAL AREA, YAMUNA NAGAR -135001 HARYANA
MANUFACTURERS & TRADERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :13/04/2016

To be associated with:
3217374
DELHI
ALCOHOLIC BEVERAGES FALLING IN CLASS 33
3262104  18/05/2016
VEEKAY DISTILLERS PVT. LTD.
SAI DARSHAN APT 2ND FLOOR OPP CORPORATION BANK, UMC ROAD, ULHASNAGAR 421003, MAHARASHTRA, INDIA
MANUFACTURERS AND TRADERS
REGISTERED COMPANY, UNDER COMPANIES ACT 1956
Used Since :02/08/1999
MUMBAI
MANUFACTURERS AND TRADERS OF ALL KINDS LIQUORS INCLUDING COUNTRY LIQUORS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word Desi Daru...
3495923  01/03/2017
INDIAN COUNCIL OF AGRICULTURAL RESEARCH (ICAR)
trading as ;INDIAN COUNCIL OF AGRICULTURAL RESEARCH (ICAR)
THOGAMALAI ROAD, THAYANUR POST, TIRUCHIRAPALLI-620102, TAMILNADU,
MANUFACTURER AND MERCHANT
REGISTERED AS SOCIETY UNDER THE SOCIETIES REGISTRATION ACT, 1860

Proposed to be Used

CHENNAI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
FIDALGO
3596846   21/07/2017
REGAN DAMODEU JR. HENRIQUES
213, SENAULIM, Verna, SALCETE GOA-403 722
Manufacturer and Merchant
INDIAN INHABITANT
Proposed to be Used
MUMBAI
Liquor
3703728  15/12/2017
MR. SHIRISHKUMAR R. SONAVANE
1231/20, Near Panchamukhi Hanuman Mandir, Bagal Chowk, Kolhapur – 416 001
Single Firm
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :28/05/2009
MUMBAI
WHISKY, RUM, BRANDY & ALCOHOLIC BEVERAGES
SVEDKA
Priority claimed from 28/11/2017; Application No. : 87/698,768 ;United States of America
3842172  24/05/2018
CONSTELLATION BRANDS SMO, LLC
598 MADISON AVENUE, SUITE 4R, NEW YORK 10022, USA
A Delaware limited liability company
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Alcoholic beverages, except beer.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2213204.
Priority claimed from 28/11/2017; Application No. : 87/698,775 ;United States of America

3842173   24/05/2018

CONSTELLATION BRANDS SMO, LLC
598 MADISON AVENUE, SUITE 4R, NEW YORK 10022, USA
A Delaware limited liability company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI
Alcoholic beverages, except beer.

Subject to association with application no:2213204.
DOLHAR

3872107  27/06/2018

CHOKKI AJAY, PROPRIETOR TRADING AS CHOKKI ENTERPRISES
40-241/2, Krishnaveni Nagar, Moulali, Hyderabad-500 040 (T.S)

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
CHENNAI
Alcoholic Beverages including Brandy, Whisky, Wine and Rum
3887160  13/07/2018
RAMINENI DURGA PRASAD, PROPRIETOR TRADING AS ARD ENTERPRISES.
40-12-5, Flat No.304, Vijaya Raghava Pratusha Towers, Patamatalanka, Vijayawada-520010 (A.P)
Proprietor

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used
CHENNAI
Alcoholic beverages which include wine.

SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS SEPARATELY EXCEPT SUBSTANTIALLY
AS SHOWN ON THE FORM OF REPRESENTATION.
4093279  19/02/2019
HIBERNIA DISTILLERS LTD,
UNIT 1G, THEATRIUM, BACKPOOL BUSINESS CENTRE, BLACKPOOL, CORK, IRELAND.
BODY INCORPORATE
Address for service in India/Attorney address:
G L VERMA
VERMA & CO. 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078
Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES INCLUDING WHISKEY, RUM, WINE, VODKA INCLUDED IN CLASS 33.
4164862  02/05/2019
AEGIS BEVERAGES PVT. LTD.
Plot No.- 41 , Sector – B , Sirigitti Industrial Area , Bilaspur ( C.G.)
Company Incorporated under Indian Company Act , through Director
Address for service in India/Agents address:
RAKESH SONI.
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.
Proposed to be Used
To be associated with:
3754736, 3922321
MUMBAI
Whiskey & Alcoholic beverages [except beer].
4165635  03/05/2019
SIDDHANT LIME PRIVATE LIMITED
Shade No. P/74, Old GIDC Industrial Estate, Near Indian Diamond Institute, Katargam, Surat – 395004.
a company registered and incorporated under the Indian Company’s Act

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used
AHMEDABAD
Alcoholic Beverages ( Except Beers ); Alcoholic Essences; Alcoholic Extracts; Aperitifs; Cocktails; as included in Class – 33.
GIN VANGUARD

4165890    03/05/2019
SONAAR BEVERAGES PVT LTD
361, VEDANAND APTS,ST ROAD, TPS III, 3RD FLOOR, BEHIND EXECUTIVE ENCLAVE, HOTEL BANDRA WEST, MUMBAI-400050, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
TM LEGAL SOLUTIONS
WP-502D, SHIV MARKET, ASHOK VIHAR, DELHI-110052

Proposed to be Used
MUMBAI

Alcoholic beverages, except beers; alcoholic preparations for making beverages included in class-33
4168417  06/05/2019
ASPRI SPIRITS PRIVATE LIMITED
601, LAVLESH COURT, PANDIT VERDE ROAD, BANDRA (W), MUMBAI-400050, MAHARASHTRA, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
MUMBAI
ALCOHOLIC BEVERAGES (EXCEPT BEERS).
SHIMMER
4170098  07/05/2019
RELANCE RETAIL LIMITED
3RD FLOOR, COURT HOUSE, DHOB TALAO, MUMBAI - 400002
A Company incorporated in India under the Companies Act, 1956.
Address for service in India/Attorney address:
RAJESH KUMAR. S
IP Legal, Building No.30, C Wing, 1st Floor, CA-05, Reliance Corporate Park, Thane Belapur Road, Navi Mumbai - 400701, Maharashtra, India
Proposed to be Used
MUMBAI
Alcoholic beverages except beers, alcoholic preparations for making beverages
DEEPAK KUMAR
trading as: KUMAR ENTERPRISES
4BHK, FRIENDS ENCLAVE, CHAKANDA LAKHAUND, SDR ROAD, DEHRADUN-248001
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
YASHSAVI SHARMA
A2/56, HASTSAL ROAD, UTTAM NAGAR, NEW DELHI-59

Proposed to be Used
DELHI
VODKA, ALCOHOLIC BEVERAGES EXCEPT BEER
LA PLAGE
4170971  08/05/2019
LA PLAGE HOTELS PVT. LTD.
H. No. 209, Aswem Wada, Mandrem, Pernem, Goa - 403512

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST),
MUMBAI - 400 058.

Proposed to be Used
To be associated with:
2780067

MUMBAI
All kinds of alcoholic beverages such as wines, liquors, brandy, whisky, rum, gin or derivatives, combinations, mixtures
and formulas thereof whether made of natural or synthetic materials
4171479  09/05/2019
TABA TARAM TRADING AS SIANG BREWERIES DISTILLERY & BOTTLERS
CORPORATE OFFICE, FLAT W, 1st FLOOR, MCD MARKET, SOUTH PATEL NAGAR, NEW DELHI-110008
PROPRIETOR
Address for service in India/Attorney address:
SMART BRAIN
A-98, Lower Ground Floor, Chittaranjan Park, Near Greater Kailash Metro Station, New Delhi-110019
Proposed to be Used
DELHI
LIQUORS, ALCOHOLIC BEVERAGES
4172739  10/05/2019

DEEPAK KUMAR

trading as ;KUMAR ENTERPRISES

4BHK, FRIENDS ENCLAVE, CHAKANDA LAKHAUND, SDR ROAD, DEHRADUN-248001

MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:

YASHSAVI SHARMA

A2/56, HASTSAL ROAD, UTTAM NAGAR, NEW DELHI-110059

Proposed to be Used

DELHI

WHISKEY, ALCOHOLIC BEVERAGES EXCEPT BEER
DEV

4174898   13/05/2019
M/S DEV PHARMACY PVT. LTD.,
E-17A, Sector-8, Noida- 201 301, Uttar Pradesh.
(A company duly incorporated under Indian Companies Act. 1956)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Proposed to be Used
DELHI
Alcoholic beverages, except beers; alcoholic preparations for making beverages.
AMALENDU MUKHERJEE  
Dsm -340 DLF TOWER SHIVAJI MARG NEW DELHI 110015  
Individual  

Address for service in India/Attorney address:  
KANIKA JAIN  
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034  

Proposed to be Used  
DELHI  

alcoholic beverages, except beers; alcoholic preparations for making beverages.
PAN DELUX

2634157  27/11/2013

SHREESH KUMAR GUPTA

trading as ;K.K. FRAGRANCE

51/54, NAYAGANJ, KANPUR - 208001

MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

THE KOTTAY.

111/2, HARSH NAGAR, KANPUR - 208 012

Used Since :14/10/2013

DELHI

TOBACCO, ZAFRANI ZARDA AND KHAINI (INCLUDED IN CLASS -34)

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD (PAN).
2767154  03/07/2014

MOHAMMAD SHARIF
trading as ;MOHD. SHARIF BIDI MERCHANT
H.NO. 110, TIKARA KHAMANJA,P.O AHRAURA,TAHSIL CHUNAR, DIST MIRZAPUR-223301, UP
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
SHASTRI REGISTRATION BUREAU
2-5, (1ST FLOOR), GYAN MANDAL PLAZA, MAIDAGIN, VARANASI, (U.P.).
Used Since :29/11/2009

DELHI
BIDI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE HATHI CHAP.
K5

2824022 09/10/2014

CHHAYA DEVI
trading as;PRABHAT ZARDA FACTORY OVERSEAS
E-37 SEC VIII (8) NOIDA 201301
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
THE KOTTAY.
111/2, HARSH NAGAR, KANPUR - 208 012

Proposed to be Used
To be associated with:
2824019, 2824020

DELHI
CHEWING TOBACCO, QUIWAM AND KHAINI [INCLUDED IN CLASS-34]
K31

2824024   09/10/2014

CHHAYA DEVI

trading as ;PRABHAT ZARDA FACTORY OVERSEAS

E-37 SEC VIII (8) NOIDA 201301

MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

THE KOTTAY.

111/2, HARSH NAGAR, KANPUR - 208 012

Proposed to be Used

To be associated with:

2824019, 2824020, 2824022, 2824023

DELHI

CHEWING TOBACCO, QUIWAM AND KHAINI [INCLUDED IN CLASS-34]
TEHERUL HAQUE
trading as ;TOP BIRI FACTORY
VILL.LAMBA PARA,P.O.VIMPUR,DIST.BIRBHUM,WEST BENGAL.
MERCHANTS & MANUFACTURERS.
A PROPRIETORSHIP FIRM

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2014

KOLKATA
Biri and Smokers Articles included in Class 34.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.

THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER.
2865659    19/12/2014

DINESH KUMAR
trading as ;MASTER MANNA LAL BIRI MERCHANT
SATYAGANJ. P.O. AHRAURA BAZAR, DISTT. MIRZAPUR-231301 U.P.
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
SHASTRI REGISTRATION BUREAU
3-4, FIRST FLOOR, GYAN MANDAL PLAZA, MAIDAGIN, VARANASI - 221 001, (U.P.).
Used Since :01/03/1953

DELHI
BIDIS.
2951382   28/04/2015
MD. MOSTAFA HOSSAIN
trading as ;MUSKAN ENTERPRISES
VILLAGE KHIDIRPUR,P.O.CHABBGHATI,P.S.SUTI AURANGABAD,MURSHIDABAD-742201,WEST BENGAL
MERCHANTS & MANUFACTURERS.
A PROPRIETORSHIP FIRM.
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/03/2015
KOLKATA
Bidi, Cigarette, Smoking Articles, Pan Masala, Cigar, Match Box and Safety Matches included in class 34.
Shahi Raj
2960002    11/05/2015
ANSUL INDUSTRIES LLP
FLAT NO.35 2ND FLOOR, A-10, POCKET-2, GROUP-2, NARELA, DELHI-110040
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
BANSAL & BANSAL
210, JOP PLAZA (OPP. MC DONALD"S) P-2, SECTOR-18, NOIDA-201301, NCR DELHI.
Used Since :11/05/2015
DELHI
HOOKAH TOBACCO, BIRI, CIGARETTE, CIGAR, SNUFF, LIGHTERS FOR SMOKING, CIGARETTE PAPER, MATCH BOX,
RAW OR MANUFACTURED TOBACCO, CIGAR HOLDERS, SMOKER"S ARTICLES, ASHTRAYS, ELECTRONIC
CIGARETTES, SMOKERS PIPES, CHEWING TOBACCO, GUTHKA AND ZAFRANI ZARDA, KHAINI.
ARYARATNA
3026006  06/08/2015
CHHAYA DEVI
trading as ;PRABHAT ZARDA FACTORY OVERSEAS
E-37, SECTOR V I I I (8) NOIDA-201301
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
THE KOTTAY.
111/2, HARSH NAGAR, KANPUR - 208 012
Proposed to be Used
DELHI
CHEWING TOBACCO, QUIWAM AND KHAINI [INCLUDED IN CLASS-34]
Trade Marks Journal No: 1908 , 01/07/2019 Class 34

3074059  09/10/2015
ABDUR RAJjak
HARUN AL RASHID
TASLIMA BEGAM
trading as ;MONALISA BIRI WORKS
VILLAGE-SULITALA, P.O-RATANPUR, DHULIYAN, MURSHIDABAD, WEST BENGAL
MANUFACTURER, MERCHANT & TRADER
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2012

KOLKATA
BIRI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "SPECIAL" AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL...
YASHRAJ FIRE BOX
3125567  15/12/2015
MANISH KUMAR CHAURASIA
B-3 SURYA NAGAR DISTT GHAZIABAD U.P
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
THE APEX COMPANY
1026/21-23, HIND FLOOR, GARGRENA HOUSE, GALI TELIYAN TILAK BAZAR, DELHI-110 006.
Used Since :01/04/1998
To be associated with:
1569202, 1607219, 1607220, 2071288, 2244273
DELHI
TOBACCO, TOBACCO PRODUCTS, SMOKERS ARTICLES, MATCHES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD FIRE BOX.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.1569202,1607219,1607220.
YOG GURU SWAMI RAMDEV SANSTHAN

3132341  21/12/2015
PATANJALI AYURVED LTD
D-38, INDUSTRIAL AREA, HARIDWAR-249401, UTTARAKHAND, INDIA.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :31/12/1996

To be associated with:
3108537, 3108596, 3108641, 3115697, 3115742, 3115796, 3120588, 3120692, 3120737, 3120873, 3120918, 3125844, 3127284, 3127329, 3132050, 3132095, 3132146, 3132191

DELHI
TOBACCO; SMOKERS' ARTICLES; MATCHES
3138005  26/12/2015
MR. VINOD KOUL
B-1/33-2, SAFDARJUNG ENCLAVE, NEW DELHI 1100 29
Manufacturing and Trading
An Individual and Citizen of India
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94
Used Since :01/04/2015
DELHI
CHEWING TOBACCO, SMOKING TOBACCO, BIDI, CIGARETTE, GUTKHA, ZARDA, KHAINI, PAN MASALA, QIWAM, ZAFRANI PATTI, CIGAR AND MATCH BOX INCLUDED IN CLASS 34.
3138006  26/12/2015
MR. VINOD KOUL
B-1/33-2, SAFDARJUNG ENCLAVE, NEW DELHI 1100 29
Manufacturing and Trading
An Individual and Citizen of India
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94
Used Since :01/04/2015
DELHI
BIDI, CIGARETTE, GUTKHA, ZARDA, PAN MASALA, QIWAM, ZAFRANI PATTI, CIGAR INCLUDED IN CLASS 34.
3201645    04/03/2016
DHARAMPAL PREMCHAND LIMITED
A-34/35, SECTOR-60, NOIDA, U.P.-201301.
MANUFACTURERS AND TRADERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT.
Used Since :01/12/1958
DELHI
TABACCP; SMOKERS; ARTICLES; MATCHES AND CIGARETTS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1045577, 1854911..
KHALIF
3203956 08/03/2016
DHARAMPAL PREMCHAND LIMITED
A-34/35, SECTOR-60, NOIDA-201301
MANUFACTURER AND TRADERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT

Proposed to be Used
DELHI
CIGARETTE
3217683 23/03/2016
MOONDUST PAPER PVT. LTD.
9/18, GROUND FLOOR, SOUTH PATEL NAGAR, NEW DELHI-110008, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
PREMIER REGISTRATION SERVICE.
8/1, RAJINDER NAGAR, NEW DELHI-110060
Used Since :01/02/2016
To be associated with:
3217682
DELHI
ASHTRAY; CIGARETTE PAPER BOOKLET; CIGARETTE CASE; CIGARETTES; CIGARETTES CONTAINING TOBACCO SUBSTITUTES; POCKET MACHINE FOR CIGARETTES; LIGHTERS; MATCHBOXES; PIPE TOBACCO; TOBACCO POUCHES; TOBACCO; CARD BOARD FILTER TIPS FOR CIGARETTE; ACETATE FILTERS FOR CIGARETTE; BOOKLETS OF ROLLING PAPER; CRUSHING TRAY; TOBACCO SHREDDER; CONE FILLER; CONE ROLLER; TOBACCO MOLASSES; ELECTRIC VAPORIZER; PRE-ROLLED SMOKING CONE; PACKED HERBS FOR SMOKING; BUTANE GAS CONTAINERS FOR LIGHTER; TOBACCO JARS; BLUNT PAPER; PRE-ROLLED BLUNT SMOKING CONE; ROLL OF CIGARETTE PAPER; BOOKLETS OF FLAVOURED ROLLING PAPER; PRE-ROLLED FLAVOURED SMOKING CONE
TRDP 701

3273159   01/06/2016
TRDP HAPPY WORLD PVT. LTD.
trading as ; TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURE AND MERCHANT
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since : 03/10/2013
To be associated with:
2532955, 2606325, 3184020
DELHI
TOBACCO, SMOKER’S ARTICLES MATCHES, CHEWING TOBACCO, ZARDA, KHAINI, SNUFF, JAFARANI ZARDA
INCLUDING IN CLASS 34
MAHAL
3273165  01/06/2016
TEJRAM
trading as : TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI 110034
MANUFACTURE AND MERCHANT
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
TOBACCO, CHEWING TOBACCO, ZARDA, KHAINI, SNUFF, JAFARANI ZARDA INCLUDING IN CLASS 34
AMER

3273169  01/06/2016
TEJRAM DHARAM PAUL
DHARAM PAUL
NEERAJ KUMAR
NUTESH KUMAR
93, CHANDERLOK, PITAMPURA, DELHI 110034
MANUFACTURE AND MERCHANT

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used

DELHI
IN RESPECT OF TOBACCO, SMOKER'S ARTICLES MATCHES, CHEWING TOBACCO, 2ARDA, KHAINI, SNUFF, JAFARANI ZARDA INCLUDING IN CLASS 34

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3273168.
3279725  08/06/2016
M/S AM.P.PAN PRODUCTS PVT. LTD.,
trading as ;M/s Am.p.pan Products Pvt. Ltd.,
Tiwari Farm, Jabroli, Mohanlal Ganj, Lucknow (U.P.).
Manufacturers and Merchants
( A company duly incorporated under Indian Companies Act, 1956)
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/07/2010
To be associated with:
2094430, 2134542, 2473856
DELHI
TOBACCO, ARTICLE OF TOBACCO AND GUTKHA.
VICTOIRE

3508681  15/03/2017
SUN 'N' MOON IMPEX
G-29, CITY PLAZA, BANI PARK, JAIPUR (RAJASTHAN)
TRADERS

Address for service in India/Attorney address:
HARSH MARWAH
Shop no. 245, Opp. Liberty , Raja Park , Jaipur

Proposed to be Used
AHMEDABAD
SAFETY MATCHES.
RANGMAHAL
3509820   19/03/2017
MD. S. SK. PROPRIETOR OF ADIL BIRI FACTORY.
GOVINDAPUR, TINPAKURIA DHULIYAN, MURSHIDABAD, WEST BENGAL, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
KOLKATA
BIRI.
GEET

3548509  14/05/2017
MOHD. HUMAYUN KABIR PROPRIETOR OF BASANT BIRI FACTORY.
VILLAGE NUTAN BAZAR, POST DHULIYAN, DISTT.-MURSHIDABAD, WEST BENGAL, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
KOLKATA
BIRI.
3599674 26/07/2017
M/S. AMIR BIRI FACTORY
VILLAGE - BHULKI, P.O. DOMOHANA, DISTRICT: UTTAR DINAJPUR.
A Partnership firm registered under the Indian Partnership Act

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
KOLKATA
SAFETY MATCHES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
3720399  05/01/2018
MANOJ KUMAR GUPTA, TRADING AS: VISHAL TAMBCCO FACTORY
AT KASAT, PAHADA, SIKTI, ARARIA - 854333, BIHAR, INDIA
PROPRIETOR
Address for service in India/Attorney address:
GLOW WELL
201,2ND FLOOR MOHINI MARKET,EXHIBITION ROAD,PATNA 800 001,BIHAR,INDIA.
Used Since :26/08/2013
KOLKATA
TOBACCO IN FORM OF KHAINI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF BIHAR AND JHARKHAND IN INDIA.
3729570  17/01/2018
Syed Mushtafa Ali, Proprietor, Trading as Syed Mushtaq & Bros
D.No.12-370, Gouthami Nagar, Mancherial-504 208 (T.S) India.
Proprietor
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :01/01/1998
CHENNAI
Beedies.
subject to sale of product in the State of Andhra Pradesh and Telengana only.
3778751  15/03/2018
TVGS PRODUCTION PRIVATE LIMITED
HN 124, Gopal Nagar, Bhopal, Madhya Pradesh - 462021
Private Limited Company

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :09/03/2018

MUMBAI
TOBACCO; SMOKERS' ARTICLES; MATCHES
3814045   23/04/2018

MD.ABDUL WAHEED, PROPIETOR, TRADING AS SAMAD BEEDI FACTORY
1-10-95/D, Shahshabgutta, Mahabubnagar-509001 (T.S)
Proprietor

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Used Since :31/05/2008

CHENNAI

Handmade beedies which fall under manufactured tobacco FOR SALE IN THE STATE OF TELANGANA.
3814046  23/04/2018
MD.ABDUL WAHEED, PROPIETOR, TRADING AS SAMAD BEEDI FACTORY
1-10-95/D, Shahshabgutta, Mahabubnagar-509001 (T.S)
Proprietor

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :31/05/2008

CHENNAI
Handmade beedies which fall under manufactured tobacco for sale in the State of Telangana.
FOR SALE IN THE STATE OF TELANGANA.
MD.ABDUL WAHEED, PROPIETOR, TRADING AS SAMAD BEEDI FACTORY
1-10-95/D, Shahshabgutta, Mahabubnagar-509001 (T.S)
Proprietor

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Used Since: 31/05/2008

CHENNAI

Handmade beedies which fall under manufactured tobacco FOR SALE IN THE STATE OF TELANGANA.
JJ GOLD

3829463  10/05/2018

SYED IRFANUDDIN

trading as ;Unique Tobacco Products

D.No. 18-13-8/A/5, Wadi E Farhan Colony, Bandlaguda, Post Keshavgiri, Hyderabad 500 005 (TS), India

Manufacturers and Merchants

Proprietor

Address for service in India/Agents address:

RAO & RAO.

12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used

CHENNAI

Gutkha, zarda, khaini, quiwam, pan masala (with tobacco) and chewing tobacco.
3836951  18/05/2018
K.N.Madhusudan, Proprietor, Trading as K.N.Madhusudan Beedi Works
Azad Road, Bhongir, (T.S) India.
Proprietor
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used
CHENNAI
Beedies.
subject to the mark should be use as represented in the trademark application within the states of Andhra pradesh and Telangana.
4135341  01/04/2019
MEGHA SHARMA
59/17, NEHRU GALI, MOJPUR, DELHI-110053
Manufacturers
INDIVIDUAL
Proposed to be Used
DELHI
Cigar Lighters, Cigarettes Lighter, Electronic Cigarettes, Cigarettes Cases, Cigarette Paper INCLUDED INCLASS 34
4147641 15/04/2019
RAHUL KUMAR GUPTA
BY/LF, 18 LIG-Barra-2, Kanpur (U.P.), India.
Individual
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Proposed to be Used
DELHI
Tobacco, Chewing Tobacco, Khaini, Biri, Gutkha, Zarda
4151132  18/04/2019
LOHA BIRI FACTORY
Dhuliyan, Murshidabad, Pin- 742 202, West Bengal.
A partnership firm.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :03/02/2018

To be associated with:
3744000

KOLKATA
Smokers' articles; matches; biri; cigarettes.
4151134  18/04/2019
LOHA BIRI FACTORY
Dhuliyan, Murshidabad, Pin- 742 202, West Bengal.
A partnership firm.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :03/02/2018

To be associated with:
3744000

KOLKATA
Smokers’ articles; matches; biri; cigarettes.
MOHD. IQBAL
LAKSHMI PUR PATTI, KASHI PUR, UDHAM SINGH NAGAR, UTTRAKHAND
INDIVIDUAL

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Used Since :10/04/2011

To be associated with:
3783389
DELHI
CHEWING TOBACCO, SMOKING TOBACCO AND KHAINI.
Purvil Tobacco Stores Harikrushna Niwas
4165632  03/05/2019
KIRITKUMAR PURUSHOTTAM PATEL
Main Road, Shivaji Chowk, Indapur, Pune 413106,
Single Firm
Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
19/3, Naik Chawl, Bopodi, Pune 411012
Proposed to be Used
MUMBAI
Chewing tobacco
4165636  03/05/2019
SIHHANT LIME PRIVATE LIMITED
Shade No. P/74, Old GIDC Industrial Estate, Near Indian Diamond Institute, Katargam, Surat – 395004.
a company registered and incorporated under the Indian Company’s Act

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used
AHMEDABAD
TOBACCO (RAW OR MANUFACTURED); SMOKERS’ ARTICLES; MATCHES INCLUDING SAFETY MATCHES AND WAX MATCHES; LIGHTERS FOR SMOKERS; AS INCLUDED IN CLASS 34.
4166529  04/05/2019
HARESHKUMAR KHUSHALDAS KHATRI
RAMANUJ SALES AGENCY, ODA, VAS, NARSINH NAGAR, THARAD, BANASKANTHA
MATCHES
RAMANUJ SALES AGENCY
Proposed to be Used
AHMEDABAD
MATCH BOXES WHICH ARE COVERED IN CLASS34
RUNGTA’S REAL LITE
4167057  04/05/2019
GIRJESH KUMAR RUNGTA
B-10/690, GANESH NAGAR-2, SHAKARPUR, DELHI-110092, INDIA
Individual
Address for service in India/Attorney address:
BUDDHA PAL & ASSOCIATES
35A, POCKET-F MAYUR VIHAR, PHASE-II DELHI 110091
Used Since :01/11/2001
DELHI
Matches, tobacco, zarda, khaini, qutka, bidis, cigarettes, cigars included in class 34
Proposed to be Used

MUMBAI

Safety matches
M148

4168761  06/05/2019

NIRMALBHAI PRAKASHBHAI JESANI PROP. SHREE TRADERS
GRAIN MARKET, OPP. CHAMBER HALL ROAD,
PROPRIETORSHIP

Address for service in India/Attorney address:
GAURAV PANDYA
241 Madhav Square Limda Lane Corner Jamnagar Gujarat 361001

Proposed to be Used
AHMEDABAD
Tobacco Products
4169825  07/05/2019
MOHD. IQBAL
LAKSHMI PUR PATTI, KASHI PUR, UDHAM SINGH NAGAR, UTTRAKHAND
INDIVIDUAL

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Used Since :10/04/2011

To be associated with:
3783389

DELHI
CHEWING TOBACCO, SMOKING TOBACCO AND KHAINI.
G T S SAMBATH BEEDI

4169871  07/05/2019
SAMBATH BEEDI
3/84, PILLAIYAR KOVIL STREET, KATHARIKUPPAM, VANNANTHANGAL, VELLORE-632 103
Partnership Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
BEEDI
4170566  08/05/2019
PRAKASHKUMAR TRIBHOVANDAS THAKKAR
Main Bazar Near HDFC Bank, District, Patan, Harij, Gujarat - 384240
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002
Used Since :19/06/2008
To be associated with:
3581611
AHMEDABAD
safety matches
4172203  09/05/2019
MR. MOHAN GUPTA TRADING AS:- GUPTA ZARDA FACTORY
GIDDARBHA-152101, PUNJAB
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
1-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Used Since :20/10/2003
To be associated with:
1047354
DELHI
TOBACCO, CHEWING TOBACCO, HOOKAH TOBACCO & ZARDA.
4172204  09/05/2019
MR. MOHAN GUPTA TRADING AS:- GUPTA ZARDA FACTORY
GIDDARBHA-152101, PUNJAB
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
1-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Used Since :20/10/2003
To be associated with:
1047354
DELHI
TOBACCO, CHEWING TOBACCO, HOOKAH TOBACCO & ZARDA.
4172205  09/05/2019
MS. AAKRITI GUPTA
47, KAILASH VIHAR, AGRA, UTTAR PRADESH-282005
INDIVIDUAL
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
To be associated with:
4075575
DELHI
CHEWING TOBACCO.
4172206 09/05/2019
MS. AAKRITI GUPTA
47, KAILASH VIHAR, AGRA, UTTAR PRADESH-282005
INDIVIDUAL

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
To be associated with:
4075575, 4153358

DELHI
CHEWING TOBACCO.
CHHOTABHAI JETHABHAI PATEL & CO.
C.J. House, Mota Pore, Nadiad 387001, Gujarat
Partnership Firm

Address for service in India/Agents address:
PIYUSH A LUKTUKE
16/A, UMA COLONY, WAGHODIA ROAD, VADODARA

Proposed to be Used
AHMEDABAD
Beedi, Cigarettes, Tobacco products
Proposed to be Used

To be associated with:

2970967

Mumbai

Tobacco, raw or manufactured; tobacco products; cigars, cigarettes, cigarillos, tobacco for roll your own cigarettes, pipe tobacco, chewing tobacco, snuff tobacco, kretek; snus; tobacco substitutes (not for medical purposes); electronic cigarettes; tobacco products for the purpose of being heated; electronic devices and their parts for the purpose of heating cigarettes or tobacco in order to release nicotine-containing aerosol for inhalation; liquid nicotine solutions for use in electronic cigarettes; smokers' articles, cigarette paper, cigarette tubes, cigarette filters, tobacco tins, cigarette cases, ashtrays, pipes, pocket apparatus for rolling cigarettes, lighters, matches.
TAARA CHAND
4173285  10/05/2019
B.C. SHRINIVAS
#233/B, 8th Main Road, I Block East Jayanagar, Bangalore - 11
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.
Proposed to be Used
CHENNAI
Pan masala [as substitutes for chewing tobacco]
STELLAR MARK

4173457  10/05/2019

Godfrey Phillips India Limited
49, Community Centre, Friends Colony, New Delhi 110025, India
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
To be associated with:
446559

DELHI
Cigarettes and tobacco products.
STELLAR ZONE

4173458   10/05/2019
Godfrey Phillips India Limited
49, Community Centre, Friends Colony, New Delhi 110025, India
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
To be associated with:
446559

DELHI
Cigarettes and tobacco products.
PRATIBA
4173571  11/05/2019

JYOTI KUMAR ARYA
B-22, SECTOR-7, NOIDA (U.P.)-201301

INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used

To be associated with:

4126514

DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers’ articles; Matches
Shri Bhai

4173648    11/05/2019

JYOTIMA GUPTA
572 BA, Sachendi, Sachendi Uri Chacheri, Kanpur Nagar, Uttar Pradesh - 209304

Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
DELHI

Tobacco and tobacco substitutes; cigarettes and cigars; electronic cigarettes and oral vaporizers for smokers; smokers' articles; matches
AJITA

4173946  11/05/2019
SATHI MADAN MOHAN REDDY
Plot No. 578, Ground Floor, Vivekananda Nagar, Kukatpally, Hyderabad-500072, Telangana, India
Individual

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008,
Telangana, India.

Proposed to be Used

CHENNAI
Tobacco and tobacco substitutes; cigarettes and cigars; electronic cigarettes and oral vaporizers for smokers; smokers' articles; matches.
4175462 13/05/2019
SACHINKUMAR JAYANTILAL PATEL
2-111, KHODIYAR PARU, MANDOTRI, HANSAPUR, PATAN
INDIVIDUAL
Proposed to be Used
AHMEDABAD
CHEWING TOBACCO (LIME MIX) INCLUDED IN CLASS 34
CALVIN KLEIN
4175524  14/05/2019
VIPIN RANDHAWA
L-10, FIRST FLOOR, NAVIN SHAHDARA, DELHI-110032.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
POWER PLUS PAN MASALA

4176759  15/05/2019
KABAL SINGH
Chandangarh, Word No. 3, Dineshpur, Buksaura, Udham Singh Nagar, Uttarakhand-263160.
INDIAN NATIONAL

Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092

Proposed to be Used
DELI

Pan masala [as substitutes for chewing tobacco], Tobacco substitute included in Class 34.
RGENT
4179622  20/05/2019
NTC INDUSTRIES LIMITED
149, B. T. Road, P.O. Kamarhati, Kolkata – 700 058, West Bengal
An Indian Public Limited Company

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA. P. BOX NO. 2391 GPO.

Proposed to be Used
To be associated with:
1501692, 3317823

KOLKATA
Cigarettes, Manufactured & Raw Tobacco, Safety Matches.